

A

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI -5

(DESTRUCTION OF RECORD RULES, 1990)

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to the Rejoinder Dated by the  
Applicant Pg - 01 to 06 14.7.2015

FROM NO. 4.  
( See Rule 42 )

CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH:

ORDER SHEET

1. original Application No. 12/09  
2. Misc Petition No. 1  
3. Contempt Petition No. 1  
4. Review Application No. 1

Applicant(s) Dilip Ranjan Karmoko

Respondents M. U. Ahmed

Advocate for the Applicant(s). Mr. S. S. Saumya, Mr. H. K. Das  
Mrs. M. U. Ahmed,

Advocate for the Respondent(s). Addl. C. G. S. C.

Notes of the Registry	Date	Order of the Tribunal
This application is in form is filed/C. F. for Rs. 50/- deposited vide A.P. No. 120 No. 3961. 377.050 Dated <u>3.2.09</u>	<u>04.02.2009</u>	On being mentioned by Mr H.K. Das, learned Counsel appearing for the Applicant (in presence of Mr M.U. Ahmed, learned Addl. Standing Counsel for the Union of India), this matter is taken up.
Dy. Registrar <u>4/2/09</u>		Mr H.K. Das, learned Counsel appearing for the Applicant, undertakes to replace Annexures- A/1, A/2, A/3 and A/6 by complete and clear copies of the originals of the said documents by the next date.
<u>4/2/09</u>		Heard Mr H.K. Das, learned Counsel appearing for the Applicant, and Mr M.U. Ahmed, learned Addl. Standing Counsel for the Union of India; to whom a copy of this O.A. has already been supplied.
		Issue notice to the Respondents requiring them to file their reply by 31.03.2009.
		It is made clear that recruitment to Senior <sup>post</sup> Mineralegist <sup>under</sup>

O.A. NO. 12/1/2009

Dt. 4.2.09

Pl. issue notices to the Respondents requiring them to file their w/s by 30.3.09.

Pl. send copies of this order to the Respondents g/v notices.

Free copies be supplied to the Ld. counsels of both the parties.

Yours  
A.2.09

Copies of interim order

dt. 04-2-2009 sent to the Section for issuing to the Respondents by Regd. Mails & free copies handed over to Ld. counsels both Party

M. NO. 834 & 836

dt 02-3-2009

20.2.09

Received copy  
Harsip K. J. A.  
Adv. C. L.  
4.2.09

W/S not filed.

3  
30.3.09

nkm

Advertisement No.16 of the UPSC published in the Employment News on 23-29/08/2008 shall abide by the ultimate result of this case.

Notwithstanding pendency of this case, the respondents (especially the UPSC) shall remain free to amend the Recruitment Rules and to grant relaxation relating to educational qualification and experiences in favour of the Applicant, for, it is alleged that, he had covered the subjects required at Post Graduation level and had Ph.D. in the relevant field with experiences of more than 10 years.

While passing the aforesaid ad-interim order, liberty is hereby granted to the Respondents to file their objection, if any, to the interim prayer made in the O.A. and aforesaid ad-interim order well before the next date.

Call this matter on 31.03.2009.

Send copies of this order to the Respondents (alongwith notices) in the addresses given in the O.A. and free copies of this order be supplied to the learned Counsel of both the Parties.

Mohanty  
(M.R. Mohanty)  
Vice-Chairman

O.A. No.12 of 2009.

31.03.2009

Mr. H.K. Das, learned Counsel

appearing for the Applicant is present.

Mr. M.U. Ahmed, learned Addl. Standing Counsel for the Union of India prays for more time to file written statement.

Call this matter on 4<sup>th</sup> May, 2009

awaiting written statement from the Respondents.

Copies of order  
dated 31/3/09, send  
to D/Sec. for issuing  
to the respondents by  
post. D/No - 1853 to 1855  
Last. Dt. 16-4-9  
17/4/09.

Memo of appearance  
filed by Mr. M.U. Ahmed,  
Addl. Case on behalf  
of the respondents.

20-4-09. /pb/

Send copies of this order to the  
Respondents in the address given in the  
O.A.

  
(M.R. Mohanty)  
Vice-Chairman

04.05.2009

Mr.H.K.Das, learned counsel

appearing for the Applicant is present.

Memorandum filed  
by Mr. H.K. Das, Adv.  
on behalf of the  
applicant.

20-4-09.

W/S not filed.

01.05.09

2. No written statement has yet been filed by the Respondents.

3. Mr.M.U.Ahmed, learned Addl. Standing counsel has produced a copy of the letter dated 29.04.2009 from Sr. Administrative Officer of the Dy. Directorate General of Geological Survey of India (NER), Shillong and a copy of the letter dated 17.03.2009 of the Under Secretary to the Govt. of India in the Ministry of Mines (addressed to the Dy. Directorate General (Personnel), GSI, Kolkata) and stated as follows:-

(a) That it has been decided, with the approval of Hon'ble MOM to recall DR proposals from the UPSC in respect of Geophysics (Instrumentation) and

  
Contd...

OA.12/2009 (4)

Contd.  
04.05.2009

Mineral Physics. It has also been decided that existing incumbents at different levels in Grade A may continue to be given promotion as per the existing provision on the basis of the prevailing RRs.

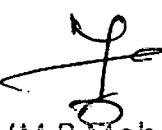
(b) That, accordingly, UPSC (by letter dated 10.02.2009) was requested to withdraw the direct recruitment proposals; which also included the DR proposals for the post of Mineralogist (Sr) in GSI and that UPSC (by their letter dated 02.03.2009) has acceded to the request of the Ministry for withdrawal for DR proposals including Mineralogist (Sr.).

4. Mr.M.U.Ahmed undertakes to supply copies of the Department's letter dated 29.04.2009 and 17.03.2009 to Mr.H.K.Das and file 2 sets of the copies thereof in course of the day.

5. Mr.M.U.Ahmed, learned Addl. Standing counsel, prays for some more time to file written statement (in this case) on behalf of the Respondents. The said prayer of learned Addl. Standing counsel is, hereby, allowed. Respondents are permitted to file a written statement by 15<sup>th</sup> of June 2009.

6. Call this matter on 15.06.2009.

7. Send copies of this order to the Respondents in the address given in the O.A.

  
(M.R.Mohanty)  
Vice-Chairman

/bb/

Copies of order  
dated 4/5/09. Send  
to D/See. for  
issuing to the  
respondents by  
post. D/No-22836  
D/ 2285  
5/5/09. D/ 7.5.2009

O.A.12-09

15.06.2009 Mr.H.K.Das, learned counsel for the Applicant is present. Mr.M.U.Ahmed, learned Addl. Standing counsel for the Respondents prays for six weeks time to file written statement.

Call this matter on 03.08.2009 awaiting written statement from the Respondents.

  
(M.R.Mohanty)  
Vice-Chairman

/bb/

O.A. 12 of 2009.

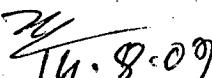
03.08.2009 Written statement is undertaken to be filed in course of the day. On the prayer of Mr. H. K. Das, learned counsel appearing for the Applicant, call this matter on 17.08.2009.

  
(M.K.Chaturvedi)  
Member(A)

  
(M.R.Mohanty)  
Vice-Chairman

w/s filed.

/lm/

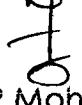
  
M  
14.8.09

17.08.2009

None appears for the Applicant nor the Applicant is present. However, Mr.M.U.Ahmed, learned Addl. Standing counsel is present.

Call this matter on 21.08.2009.

  
(M.K.Chaturvedi)  
Member (A)

  
(M.R.Mohanty)  
Vice-Chairman

/bb/

20.8.09  
w/s filed by the  
Respondents No. 3.  
with understanding  
to a copy of the same  
to the L.P.S.C. from the  
Applicant.  
8/20.8/09

21.08.2009 Mr. H.K.Das, learned counsel for the Applicant is present. Mr. M. U.Ahmed, learned Addl. Standing counsel for the Respondents is absent for the reason of his sickness.

Call this matter on 2<sup>nd</sup> September 2009.

  
(M.K.Chaturvedi)  
Member(A)

  
(M.R.Mohanty)  
Vice-Chairman

/lm/

31.8.09  
Rejoinder has  
been filed by the  
Applicant through  
Mr. H.K.Das, Advocate.  
Copy served.

HS  
31/8/09

K. Das

Send copies of this  
order to the Applicant  
and the Respondents in  
the address given in O.A

31/8/09

Copies of order  
dated 21/9/2009  
Send to D/Sec  
for issuing to  
applicant and the  
respondents by  
post.

D/R/6-1032-1038

7/9/09. Dt- 7/9/09

02.09.2009

In this case a rejoinder has already  
been filed by the Applicant wherein; he  
has raised the point that the official  
Respondents having not filed parawise  
written statement; the clear picture of  
the matter has not been brought before  
this Tribunal.

Call this matter on 14.10.2009 by  
which time; the Respondents should file  
reply to the rejoinder of the Applicant.

Send Copies of this order to the  
Applicant and the Respondents in the  
address given in the O.A.

  
(M.K.Chaturvedi)  
Member(A)

  
(M.R.Mohanty)  
Vice-Chairman

/lm/

Writs and rejoinder  
filed by the parties.

13.10.09

14.10.2009 In this case written statement and rejoinder have already been filed.

Subject to legal pleas to be examined at the time of final hearing, this case is admitted and set for hearing on to 8<sup>th</sup> December 2009.

Liberty is hereby granted to the Respondents to file their reply, if any, to the rejoinder filed by the Applicant.

Send copies of this order to the Applicant and the Respondents in the address given in the O.A.

~~(M.K. Chaturvedi)~~  
Member (A)

~~(M.R. Mohanty)~~  
Vice-Chairman

Copies of order dated 14/10/2009 send to D/Sec. for issuing to the applicant and the respondents by post. D/No. - 12497 to 125008.12.2009

Class D/ 11.11.09  
21/10/09.

The case is ready for hearing.

3  
7.12.09

8.12.09  
Reply to 1<sup>st</sup> Rejoinder has been filed by 1<sup>st</sup> Respondents. Copy served.  
18/11/09.

The case is ready for hearing.

3  
18.1.2010

List before the Division Bench on 19.1.2010.

Mukesh Kr. Gupta  
Member (J)

pg

19.01.2010

Mr. H.K. Das, learned counsel for applicant has filed a written request for his absence.

From the documents placed on record, we find that the relief as prayed for has been granted by Respondents by acceding to his request to recall notification by which recruitments for the said post has been initiated.

In the circumstances, list the matter on 20.01.2010.

~~(Madan Kumar Chaturvedi) (Mukesh Kumar Gupta)~~  
Member (A) Member (J)

20.01.2010

The limited prayer made in the present O.A was to quash and set aside advertisement dated 23/29.8.2008 published in the Employment News whereby vide Advertisement No.16 UPSC had invited applications for various posts including four Mineralogists (Senior) in Geological Survey of India, out of which 4 posts, one was reserved for OBC candidate. Respondents in their reply have categorically stated that after full length discussion and proper application of mind respondents took initiative in the matter in question with the Ministry of Mines and in order to effectuate the same the concerned Ministry requested the UPSC to withdraw Direct Recruitment proposal which was included the direct recruitment proposal for the post of Mineralogist (Sr.) in Geological Survey of India which request has been acceded to by UPSC in terms of the communication dated 2.3.09. (Annexures R-1 and R-2 respectively).

1/21/2010

Final order dated  
20.1.2010 prepared and  
sent to the D/Secretary for  
issuing the all the suborders  
by post  
vide No 319 & 320

dated 08-2-2010

In this view and categorical stand taken by the respondents the relief claimed by the applicant stands ~~set aside~~ granted and nothing more survives in this application. If the applicant is still aggrieved by any <sup>other</sup> action of the respondents he will be at liberty to approach the appropriate forum in accordance with law, but as far as present application is concerned it has been rendered as infructuous. OA is accordingly disposed of.

(Madan Kr. Chaturvedi)  
Member (A)

(Mukesh Kr. Gupta)  
Member (J)

4 FEB 2009

गुवाहाटी बासपील

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH :: GUWAHATI

OA No. 12 of 2009

,Dr. Dillip Ranjan Kanungo ..APPLICANT

- Vs -

Union of India & Ors. ...RESPONDENTS

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14 FEB 2009

दंत्रीय प्रशासनिक  
अधिकारपा  
Central Adminstrative Tribunal

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH :: GUWAHATI

OA No. 12 of 2009

Dr. Dillip Ranjan Kanungo ...APPLICANT

- Vs -

Union of India & Ors. ....RESPONDENTS

S Y N O P S I S

The applicant is presently working as Mineralogist (Junior) in the office of the Deputy Director General, Mineral Physics Division, Geological Survey of India, North Eastern Region at Shillong since 22.08.07. The applicant has got more than 10 years of experience in the field of Mineralogy. Pursuant to an advertisement dated 8-14 October, 2005 the applicant was selected and appointed in the post of Mineralogist (Junior) w.e.f. 22.08.07.

The next higher post from the cadre of Junior Mineralogist is Mineralogist (Senior) which is a promotional post. The sanctioned strength in the cadre of Mineralogist (Senior) is 12 (twelve). The respondents published advertisement dated 14-20 January, 2006 for filling up of 9(nine) posts of Senior Mineralogist by direct recruitment and of which results of 8 (eight) posts were declared. Again by an advertisement dated 23-29 August, 2008 the respondents made a move to fill up the remaining 4 (four) posts of Mineralogist (Senior) by direct recruitment thereby taking away all the posts in the cadre of Mineralogist (Senior) from the reach of the applicant. The respondents publishing the impugned advertisement dated 23-29 August, 2008, in a most illegal and arbitrary manner and curtailed the avenues of promotion for the applicant.

Again the educational qualification for the post of Mineralogist (Junior) includes Master's Degree in Physics or Geophysics or Geology or Applied Geology of a recognized University or equivalent OR Diploma in applied Geology of Indian School of Mines, Dhanbad. On the other hand educational qualification in the recruitment rules for the promotional

4 FEB 2009

गवाहाटी न्यायालय

Gauhati Bench

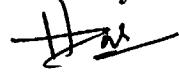
post of Mineralogist (Senior) includes only Master's degree in Physics or Physical Chemistry of a recognized university at its equivalent. Therefore, the qualification of Master's Degree in Geophysics or Geology or Applied Geology of a recognized University or equivalent OR Diploma in applied Geology of Indian School of Mines, Dhanbad Geology has been wiped out from the educational qualification of Mineralogist (Senior). In such a situation the in service Mineralogist (Junior) i.e. the applicant is debarred from being considered for promotion to the post of Mineralogist (Senior). It is noteworthy to mention here that the respondents in a most illegal and arbitrary manner taking advantage of the defective and old recruitment rules, on one hand have taken all the 12 posts from the reach of the applicant and on the other hand debarred the applicant from contesting in the direct recruitment which is a clear discrimination to the applicant and contrary to the Constitutional provisions. Hence, the recruitment rule of Mineralogist (Senior) is defective and contrary to the provisions of Article 14 and 16 of the Constitution of India and liable to be set aside and quashed.

The applicant pursuant to the advertisement dated 23-29 August, 2008 applied for the post of Mineralogist (Senior), however his candidature was not considered for promotion by extending the relaxation provided under NOTE- I in the advertisement. The applicant submitted a representation dated 12.01.09 praying for consideration of his case and allow him to compete in the process of direct recruitment. However, same yielded no result in positive and as such a last resort the applicant has come under the protective hands of this Hon'ble Court for quashing and setting aside of the impugned Gazette Notification No. 6/32/67/M-II dated 04.06.1969 and advertisement No.16, Item No.2, Employment News Weekly dated 23 to 29 Aug 2008 issued by the Union Public Service Commission being illegal and contrary to the Constitutional provisions.

Hence the present original application.

\*\*\*\*\*

Filed by



Advocate

4 FEB 2009

गुवाहाटी बैच  
Guwahati Bench

III

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH :: GUWAHATI

OA No. 12 of 2009

LIST OF DATES

1996 The applicant did his M.Sc. in Geology from Berhampur University, Orissa.

2000 The applicant got the "PERVADANULU AWARD" for contributing the best paper published in the proceeding volume of the Indian Institute of Mineral Engineers.

2005 The applicant was awarded with the Ph.D from Nagpur University on the topic "Mineralogical and Geochemical studies of Manganese Deposits of Tirodi Area Balaghat District, Madhya Prasdesh"

8-14, Oct 05 Advertisement No. 19 was published by the Union Public service Commission in the Employment News of 8-14 October' 2005 for filling up 19 posts of Mineralogist (Junior) in the Geological Survey of India, Ministry of Mines.  
[Annexure- A/1] [Page-14]

14-20, Jan 06 The respondent No. 3 i.e. the UPSC published advertisement No. 1, item no. 6, Ref. No. 1/217/2005-R-II in the Employment News for filling up of 9 (nine) posts of Senior Mineralogist by direct recruitment. [Annexure- A/4] [Page- 20]

22.08.07 The applicant selected and appointed as Junior Mineralogist, in the Geological Survey of India.

4 FEB 2009

গুৱাহাটী ন্যায়পীঠ  
Guwahati Bench

**9-15, Feb 08** The results of 8 (eight) posts were declared by the UPSC in the Employment News dated 9-15 February, 2008 pursuant to the advertisement No. 1, item no. 6, Ref. No. 1/217/2005-R-II in the Employment News. **[Annexure- A/5] [Page- 2i]**

**23-29, Aug 08** The respondent No. 3 i.e. the UPSC published Advertisement No. 16, item No. 2, Ref. No. F.1/237/2007-R-II in the Employment News for filling up of 4 (four) posts of Senior Mineralogist by direct recruitment. **[Annexure- A/6] [Page- 22]**

**01.09.08** The applicant applied for the post of Senior Mineralogist pursuant to the Advertisement No. 16, item No. 2, Ref. No. F.1/237/2007-R-II in the Employment News of 23-29 August, 2008. **[Annexure- A/7] [Page- 23]**

**12.01.09** Representation submitted by the applicant. **[Annexure- A/9] [Page- 27]**

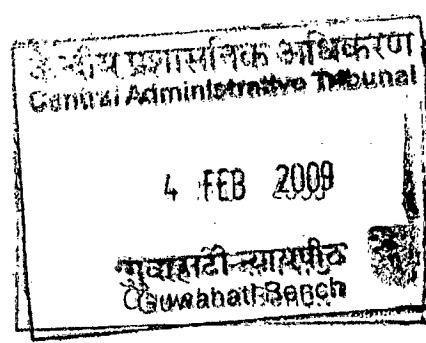
**16.01.09** Communication made by the Director, Ministry of Mines to the Director General, Geological Survey of India to furnish draft recruitment rules for all the grades in the geological stream for the necessary amendments. **[Annexure- A/10] [Page- 29]**

**09.02.09** The respondents with the sole purpose to debar the applicant from being considered for promotion going to conduct the interview pursuant to the advertisement dated 23-29 August, 08.

Filed by



Advocate



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH :: GUWAHATI

OA No. 12 of 2009

**BETWEEN**

Dr. Dillip Ranjan Kanungo,  
Son of Dasharathi Kanungo  
Presently working as Junior  
Mineralogist, Office of the Deputy  
Director General, Geological Survey  
of India, Mineral Physics Division,  
"JesCott" Building, Lower New  
Colony, Laitumkhrah, Shillong-  
793003.

**APPLICANT**

**-Versus-**

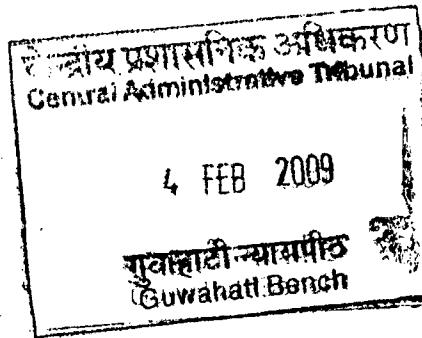
1. The Union of India  
Represented by its Secretary,  
Ministry of Mines & Minerals,  
Shastri Bhawan, 3<sup>rd</sup> Floor,  
New Delhi -110001 ✓

2. The Director General,  
Geological Survey of India,  
No. 27, Jawaharlal Nehru Road,  
Kolkata- 700016 ✓

3. Union Public Service Commission  
Represented by its Secretary,  
Dholpur, Shahjahan Road, New Delhi-  
110069 ✓

**RESPONDENTS**

Dillip Ranjan Kanungo



## DETAILS OF APPLICATION

### 1. PARTICULARS OF THE ORDER(S) AGAINST WHICH THE APPLICATION IS MADE:

The present application is made against the Advertisement No.16, Item No.2, Employment News Weekly dated 23 to 29 August, 2008 issued by the Union Public Service Commission and Gazette Notification No. 6/32/67/M-II dated 04.06.1969.

(ANNEXURE: A/6 and A/3)

### 2. JURISDICTION OF THE TRIBUNAL:

The applicant further declares that the subject matter of the instant application is well within the jurisdiction of the Hon'ble Tribunal.

### 3. LIMITATION:

The applicant further declares that the application is within the limitation period prescribed under Section 21 of the Administrative Tribunals Act, 1985.

### 4. FACTS OF THE CASE:

4.1 That the applicant is presently working as Mineralogist (Junior) in the office of the Deputy Director General, Mineral Physics Division, Geological Survey of India, North Eastern Region at Shillong.

4.2 That the applicant did his M.Sc. in Geology from Berhampur University, Orissa in the year 1996. Thereafter, in the year 2005 he was awarded with the Ph.D from Nagpur University on the topic "Mineralogical and Geochemical studies of Manganese Deposits of Tirodi Area Balaghat District, Madhya Pradesh". The applicant had undergone foreign training at Mineralogy and Geochemistry Laboratory of BRGM, Orleans and CAMECA Lab., Paris, France on Electron Probe Micro Analyzer (EPMA). It is worthwhile to mention here that prior to his appointment as Mineralogist (Junior) under the Geological Survey of India the applicant had experience

*Dileep Ranjan Konungs*

4 FEB 2009

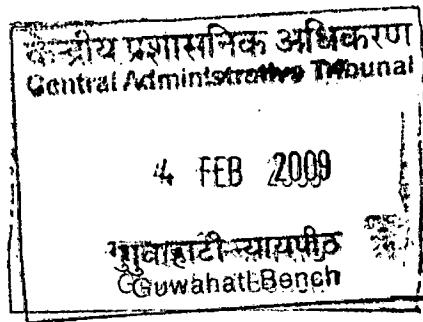
गुवाहाटी न्यायालय  
Guwahati Bench

of about 10 years in the field of Mineralogy and was working in the Mineralogy Laboratory of Indian Bureau of Mines, Ministry of Mines, Government of India. During the said span of time the applicant carried out Mineralogical Investigation of about 256 samples and in the year 2000 he got the "PERVADANULU AWARD" for contributing the best paper published in the proceeding volume of the Indian Institute of Mineral Engineers. Apart from all these the applicant also published some quality scientific papers pertaining to Mineralogy in the National/International Journals and Seminar Proceedings.

4.3 That advertisement No. 19 was published by the Union Public service Commission in the Employment News of 8-14 October' 2005 for filling up of 19 posts of Mineralogist (Junior) in the Geological Survey of India, Ministry of Mines. The essential qualifications include the **Master's Degree in Physics or Geophysics or Geology or Applied Geology of a recognized University or equivalent OR Diploma in applied Geology of Indian School of Mines, Dhanbad**. The applicant fulfilling all the criterions applied for the post and was selected and appointed as Junior Mineralogist w.e.f. 22.08.07. Hence, since then the applicant is discharging his duties to the satisfaction of all concern.

A copy of the advertisement No. 19 published by the Union Public service Commission in the Employment News of 8-14 October' 2005 is annexed herewith and marked as **Annexure- A/1**.

4.4 That as per the recruitment rule the next higher post is of Mineralogist (Senior) which is a promotional post. The educational qualification for the post of Senior Mineralogist includes the **Master's degree in Physics or Physical Chemistry of a recognized university at its equivalent**. The promotion to the cadre of senior Mineralogist is from the cadre of Junior Mineralogist with 5 years of experience in the lower grade. On the other hand in the mode of recruitment the first option provided is by promotion failing which direct recruitment may be resorted to. It is



noteworthy to mention here that in a most arbitrary manner the Master's Degree in Geology or Geophysics or Applied Geology has been wiped out from the qualification prescribed for Senior Mineralogist whereas the qualification for the lower post of Junior Mineralogist includes the Master's Degree in Geology or Geophysics or Applied Geology. Since the post is of Senior Mineralogist under the Geological Survey of India primarily related to the subject Geology and the duties are identical to that of Mineralogist (Junior), therefore non inclusion of the Master's Degree in Geology or Geophysics or Applied Geology in the educational qualification for the post of Senior Mineralogist has made the recruitment rule defective and unconstitutional.

Copies of the recruitment rule of Senior Mineralogist and the Gazette Notification No. 6/32/67/M-II dated 04.06.1969 are annexed herewith and marked as **ANNEXURE- A/2 and A/3**.

**4.5** That the respondent No. 3 i.e. the UPSC published advertisement No. 1, item no. 6, Ref. No. 1/217/2005-R-II in the Employment News of 14-20 January, 2006 for filling up of 9 (nine) posts of Senior Mineralogist by direct recruitment. Accordingly, results of 8 (eight) posts were declared by the UPSC in the Employment News dated 9-15 February, 2008. It is worthwhile to mention here that the sanctioned strength of the Cadre of Mineralogist (senior) is 12 (twelve).

Copies of the advertisement dated 14-20 January, 2006 and results dated 9-15 February, 2008 is annexed herewith and marked as **ANNEXURE- A/4 and A/5**.

**4.6** That again the respondent No. 3 i.e. the UPSC published Advertisement No. 16, item No. 2, Ref. No. F.1/237/2007-R-II in the Employment News of 23-29 August, 2008 for filling up of 4 (four) posts of Senior Mineralogist by direct recruitment. Therefore, the respondents in a most arbitrary manner are making a move to fill up the entire cadre of Senior Mineralogist by the direct recruits.

*Dillip Ranjan Kanungo*

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Guwahati Bench

Although, the post of Senior Mineralogist is a promotional post, the respondents by the said advertisements have made an attempt to take away all the posts in the cadre of Senior Mineralogist thereby curtailing the promotion prospects of the applicant. Hence, once the entire cadre is filled up by direct recruits there will be no promotional avenues open for the in service 19 (nineteen) Junior Mineralogist including the applicant under the respondents which is in clear violation of the Constitutional provisions. Moreover, the recruitment rule of the Senior Mineralogist does not include the reservation of quota for in service candidates. Hence, the impugned recruitment rule is defective and unconstitutional and is liable to be set aside and quashed.

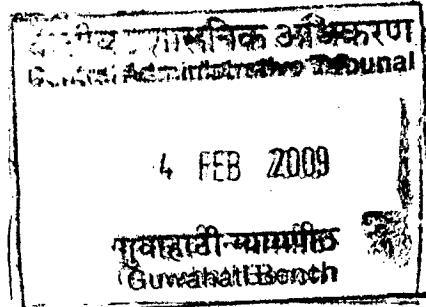
A copy of Advertisement No. 16, item No. 2, Ref. No. F.1/237/2007-R-II in the Employment News of 23-29 August, 2008 is annexed herewith and marked as **ANNEXURE- A/6**.

4.7 That on 01.09.08 the applicant applied for the post of Senior Mineralogist pursuant to the Advertisement No. 16, item No. 2, Ref. No. F.1/237/2007-R-II in the Employment News of 23-29 August, 2008. The respondents after receipt of the application sent an acknowledgement in the form of post card inserting 7 as sl. no. of the applicant. Although the applicant fulfills all the eligibility criterion except the Master's Degree in Physics or Physical Chemistry which was prescribed by the defective recruitment rule, his candidature was not considered giving the relaxations as provided under NOTE- 1 in the advertisement. For the sake of convenience the NOTE- 1 is quoted below for ready reference:

"NOTE: The qualifications are relaxable at Commission's discretion in case of candidates otherwise well qualified".

Copies of the application dated 01.09.08 for the post of Senior Mineralogist and post card is annexed herewith and marked as **ANNEXURE- A/7 and A/8**.

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4.8 That the applicant having no communication from the respondents thereafter submitted a representation dated 12.01.09 to the respondent No. 2 indicating the fact that the duties for the posts of Senior Mineralogist and Junior Mineralogist are same. Therefore non inclusion of the qualification of **Master's Degree in Geophysics or Geology or Applied Geology of a recognized University or equivalent OR Diploma in applied Geology of Indian School of Mines, Dhanbad** in the prescribed qualification for the post of Sr. Mineralogist is grossly unconstitutional and liable to be interfered with. Moreover, the applicant also made a prayer for consideration of his case for promotion to the post Senior Mineralogist and to allow him to compete for direct recruitment conducted by the UPSC. However, till date nothing has been done in this regard and same yielded no result in positive.

A copy of the representation dated 12.01.09 is annexed herewith and marked as **ANNEXURE- A/9**.

4.9 That the applicant begs to state that having noticed such defects in the recruitment rules the Director, Ministry of Mines made a communication dated 16.01.09 expressing that there is requirement of amendment in the Recruitment Rules for all the grades in the Geological Stream and directed the Director General, Geological Survey of India to furnish draft recruitment rules for all the grades in the geological stream.

A copy of the communication dated 16.01.09 is annexed herewith and marked as **ANNEXURE- A/10**.

4.10 That the applicant begs to state that the post of Senior Mineralogist is a promotional post meant for in service candidates. The qualifications prescribed in the recruitment rule for the post of Senior Mineralogist are **Master's degree in Physics or Physical Chemistry of a recognized university at its equivalent**. The feeder cadre is Junior Mineralogist wherein the qualification prescribed as per the recruitment rules are **Master's Degree in Physics or**

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Guwahati Bench

Geophysics or Geology or Applied Geology of a recognized University or equivalent OR Diploma in applied Geology of Indian School of Mines, Dhanbad. Therefore, if the qualification of Master's in Geophysics or Geology or Applied Geology of a recognized University or equivalent OR Diploma in applied Geology of Indian School of Mines, Dhanbad are not included in the recruitment rules, in such a situation the in service Junior Mineralogists i.e. the applicant will be deprived of his promotional avenues to the post of Senior Mineralogist which is in clear violation of Article 14 and 16 of the Constitution of India.

It is further stated that a majority i.e. at around 90% of the Junior Mineralogists are of Geological background as the recruitment rule for the Junior Mineralogist includes the qualification of Master's in Geophysics or Geology or Applied Geology of a recognized University or equivalent OR Diploma in applied Geology of Indian School of Mines, Dhanbad. Therefore, by excluding the said qualifications from the post of Mineralogist (Senior) the respondents have created stagnation in the service of the applicant curtailing the promotional avenues which is not at all sustainable in the eye of law. Hence, on this score alone the impugned Advertisement No. 16, item No. 2, Ref. No. F.1/237/2007-R-II in the Employment News of 23-29 August, 2008 is illegal and is contrary to the Constitutional provisions.

4.11 That the applicant begs to state that the recruitment rules for the post of Senior Mineralogist does not include the provisions of quota rota for career advancement of the in service candidates. Therefore, the respondents taking advantage of such erroneous recruitment rules have advertised entire 12 (twelve) promotional posts which is the sanctioned strength of the cadre of Senior Mineralogist, for direct recruitment thereby taking those posts out of the reach of the applicant. Therefore, there is clear discrimination towards the applicant whose promotional avenues have been curtailed by the respondents. Hence, the in service Junior Mineralogists are facing stagnation without

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Guwahati Bench

any promotion, on the other hand they are also debarred from participating in the direct recruitment due to the defective recruitment rule.

4.12 That the applicant begs to state that the subject of Geology or Applied Geology are more relevant subject in the field of Mineralogical studies in the Partological Laboratories of Geological Survey of India. More over Mineralogy and Patrology being the two basic units of Geological Science are the much needed qualification for the post of Senior Mineralogist. On the other hand the subject Physical Chemistry does not have any relevance for the post of Senior Mineralogist which is purely a post of Geological background. Hence, the recruitment rules which are of 1969 are to be amended including the educational qualification of **Geophysics or Geology or Applied Geology of a recognized University or equivalent OR Diploma in applied Geology of Indian School of Mines, Dhanbad** for promotion to Mineralogist (Senior).

4.13 That it has been reliably learn by the applicant that the respondents after receiving the representation submitted by the applicant are making a move to conduct the interview for the posts of Sr. Mineralogist on 09.02.09 taking advantage of the defective recruitment rules. It is stated that the respondents knowing fully well about the status of the in service candidates i.e. the applicant aspiring promotion to the post of Senior Mineralogist published the impugned advertisement dated 23-29 August, 2008 filling the entire cadre. y direct recruits only with the sole purpose to debar the applicant from the promotional avenues which is illegal and smacks malice. Therefore, in the event of interview being held there will be great discrimination towards the applicant who is debarred from participating in the process of direct recruitment due to the defective recruitment rules.

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4.14 That from the facts and circumstances of the case it clear that the respondents resorting to the defective recruitment rules are making a hasty move to appoint the direct recruits in the posts of Senior Mineralogist depriving the in service Junior Mineralogists. Hence the present case is a fit case wherein the Hon'ble Tribunal may be pleased to pass an interim order directing the respondents not to conduct the interview for the post of Sr. Mineralogist. The applicant has made out a prima facie case of illegality and arbitrariness on the part of the respondents. The balance of convenience is in favour of the applicant for such an interim order. He would also suffer irreparable loss and injury if the interim order sought for is not passed by the Hon'ble Tribunal.

4.15 That the applicant files this application bonafide for securing the ends of justice.

#### **5. GROUNDS FOR RELIEF(S) WITH LEGAL PROVISIONS:**

5.1 Because the educational qualification for the post of Senior Mineralogist does not include the **Master's Degree in Geophysics or Geology or Applied Geology of a recognized University or equivalent OR Diploma in applied Geology of Indian School of Mines, Dhanbad** and as such the Junior Mineralogists having the aforesaid qualifications are denied with to get considered for promotion to the post of Mineralogist (Senior). Hence, the impugned recruitment rules for the Cadre of Senior Mineralogist are defective and are in clear violation of Article 14 and 16 of the Constitution of India and liable to be set aside and quashed.

5.2 Because the recruitment rules for the cadre of Mineralogist (Senior) does not include any reservation for the in service candidates and as a result, taking advantage of such defective recruitment rules the respondents are making a hasty move to fill up the entire sanctioned strength i.e. 12 (twelve) of the Senior Mineralogist by direct

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recruits thereby causing grave injustice to the applicant.  
Hence, the impugned recruitment rules and advertisement dated 23-29, August, 2008 is liable to be set aside and quashed.

5.3 Because the applicant fulfills all eligibility criterions and has got the requisite experience for the post of Senior Mineralogist his candidature ought to have been considered giving the relaxations as provided under NOTE- 1 in the advertisement. However, the respondents in a most arbitrary manner did not consider the case of the applicant only with the sole purpose to debar the applicant from being promoted to the post of Senior Mineralogist which is not at all sustainable in the eye of law and liable to be interfered with. For the sake of convenience the NOTE- 1 is quoted below for ready reference:

**"NOTE: The qualifications are relaxable at Commission's discretion in case of candidates otherwise well qualified".**

5.4 Because the post of Mineralogist (Senior) is a promotional post and the sanctioned cadre strength for the cadre of Mineralogist (Senior) is 12 (twelve). The respondents, by virtue of two advertisements dated 14-20 January, 2006 and 23-29 August, 2008 in the Employment News, in a most arbitrary manner by resorting to the defective recruitment rules made a move to fill up the entire cadre by the direct recruits thereby curtailing the promotional avenues for the applicant. Therefore, the entire process of selection for the post of Mineralogist (Senior) smacks of malice and arbitrariness. Hence, the advertisement dated 23-29 August, 2008 is liable to be set aside and quashed.

5.5 Because the Ministry of Mines, Government of India having noticed such defects in the recruitment rules of the Geological Survey of India made a move to amend the recruitment rules and to that effect a communication dated 16.01.09 has been made by the Director, Ministry of Mines, Government of India to the Director General, Geological

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Guwahati Bench

Survey of India for submitting draft recruitment rules for all grades. However, the respondents having knowledge of such amendment of the recruitment rules and knowing fully about the status of the applicant aspiring promotion to the cadre of Mineralogist (Senior) ought not to have made the hasty move to fill up the entire cadre by the direct recruits. Therefore, only with the sole purpose to debar the applicant from getting considered for promotion to the post of Senior Mineralogist, the respondents taking advantage of the old and defective recruitment rules are making hasty move to exhaust the entire cadre by the direct recruits which is per se illegal and arbitrary. Hence the impugned recruitment rules and advertisement are liable to be set aside and quashed.

**5.6** Because from the sequence of events it is clear that the act of the respondents in filling up the entire promotional posts in the cadre of Mineralogist (Senior), by the direct recruits is per se illegal and contrary to the Article 14 and 16 of the Constitution of India and has been done with the sole purpose to curtail the promotional avenues of the applicant. On the other hand due to the defective recruitment rules the applicant is debarred from contesting in the direct recruitment leading to gross miscarriage of justice. Hence on this ground alone the impugned recruitment rules and the advertisement dated 23-29 August, 2008 is liable to be set aside and quashed.

The applicant craves leave of the Hon'ble Court to advance more grounds both legal and factual at the time of hearing of this case.

**6. DETAILS OF THE REMEDIES EXHAUSTED:**

That the applicant declares that he has exhausted all the remedies available to him and there is no alternative remedy available to him.

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**7. MATTERS NOT PREVIOUSLY FILED OR PENDING IN ANY OTHER COURT:**

The applicant further declares that he has not filed any application, writ petition or suit regarding the grievances in respect of which this application is made, before any other court or any other bench of the Tribunal or any other authority nor any such application, writ petition or suit is pending before any of them.

**8. RELIEF(S) SOUGHT FOR:**

8.1 Quash and set aside the Gazette Notification No. 6/32/67/M-II dated 04.06.1969 and advertisement dated 23-29 August, 2008 published in the Employment News.

8.2 Cost of the application.

8.3 pass any such order/orders as Your Lordships may deem fit and proper.

**9. INTERIM ORDER PAYED FOR:**

Stay the operation and effect of the advertisement dated 23-29 August, 2008 published in the Employment News.

-And/Or-

Direct the respondent No. 3 to consider the candidature of the applicant for the post of Mineralogist (Senior) giving the relaxation as per NOTE- I of the recruitment rules.

10. The application is filed through Advocates.

**11. PARTICULARS OF THE IPO:**

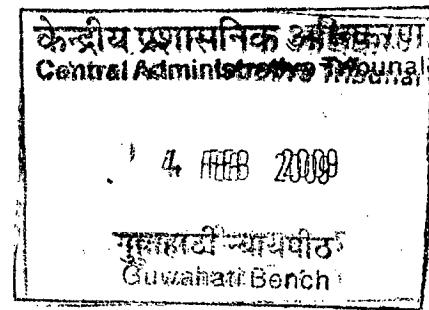
(I) IPO No.	: 396377650
(II) Date of Issue	: 3.2.09
(III) Issued from	: G.P.O.
(IV) Payable at	: Guwahati

**12. LIST OF ENCLOSURES:**

As stated in the Index.

..Verification

Dulip Ranjan Kanungo



### VERIFICATION

I, Sri Dr. Dillip Ranjan Kanungo, Son of Dasharathi Kanungo, Presently working as Junior Mineralogist, Office of the Deputy Director General, Geological Survey of India and permanent resident of Baruna, P.O- Talakusuma, Vill-Tyandakura, Dist- Kendrapara, Orissa- 754134, do hereby solemnly affirm and verify that the statements made in the accompanying application in paragraphs 4.2, 4.10, 4.11, 4.12, 4.13 and 4.14 are true to my knowledge, those made in paragraphs 4.3, 4.4, 4.5, 4.6, 4.7, 4.8 and 4.9 being matters of records are true to my information derived there from and the grounds urged are as per legal advice. I have not suppressed any material fact.

And I sign this verification on this the 4th day of February, 2009 at Guwahati.

*Dillip Ranjan Kanungo*

APPLICANT

Employment News 8-14 October 2005



# UNION PUBLIC SERVICE COMMISSION

ADVERTISEMENT  
NO. 19

## INVITES APPLICATIONS FOR THE FOLLOWING POSTS

1. (Ref. No.F.1/28/2005-R-VI) TWENTY JUNIOR WORKS MANAGERS IN MECHANICAL (INFORMATION TECHNOLOGY) IN ORDNANCE FACTORY BOARD, DEPARTMENT OF DEFENCE PRODUCTION, MINISTRY OF DEFENCE. Civilian in Defence Services. Out of twenty posts, four posts are reserved for SC, two posts are reserved for ST and seven posts are reserved for OBC candidates. **QUALIFICATIONS : ESSENTIAL :** EDUCATIONAL : Degree in Information Technology/Computer Engineering or equivalent from a recognised University. **DUTIES :** Duties are of managerial nature. Required to work as a Head of Section/ Workshop/Office or a Group in the Workshop/Section/Office and be fully responsible for proper working of the Group and report to Divisional Officer. **HQ :** Anywhere in the Ordnance Factories, Units and Head Quarters in India.

2. (Ref. No.F.1/140/2005-R-IV) ONE STORE OFFICER(CIVILIAN) IN THE UNITS UNDER DIRECTOR GENERAL OF ARMED FORCES MEDICAL SERVICES, MINISTRY OF DEFENCE. The post is unreserved, but exclusively reserved for

teaching posts. **NOTE: IV:** In the case of qualification in Super-Specialities(M.Ch/ D.M) except in the case of holders of D.M./ M.Ch of five years duration, the holders should have obtained M.D.(General Medicine) or M.S.(General Surgery) or an equivalent qualification as prescribed by the said council in its recommendations on post graduate medical examination. **NOTE: V:** In the case of holder of D.M./M.Ch qualification of five years duration, the period of Senior post graduate residency rendered in the last part of the said D.M./ M.Ch shall be counted towards requirement of experience. **NOTE: VI:** Holders of speciality Board of USA qualifications should complete the entire requirements of the Board concerned. **DUTIES :** To impart theoretical and practical instructions to under graduate/post graduate medical students. To conduct and guide research work, render patient care, and other duties that may be assigned. **HQ :** JIPMER, PONDICHERRY. **ANY OTHER CONDITIONS :** (A) Private practice of any kind whatsoever shall not be allowed including any consultation and laboratory practice. (B) The candidates

said D.M./M.Ch shall be counted towards requirement of experience. **NOTE : V :** Holders of speciality Board of USA should complete the entire requirements of the Board concerned. **DUTIES :** To perform all duties required of a specialist in the speciality of CTVS. To perform various administrative duties as may be assigned from time to time. Any other duties as may be assigned by the higher officer. **HQ :** At present at Delhi with liability to serve anywhere in India. **ANY OTHER CONDITIONS:** Same as in Item No. 3 above.

6. (Ref.No.F.1/169/2005-R-I) ONE ASSISTANT PROFESSOR OF PLASTIC SURGERY, MINISTRY OF HEALTH & FAMILY WELFARE, DEPARTMENT OF HEALTH, SPECIALIST GRADE II OF CHS(TEACHING SPECIALIST SUB-CADRE). **QUALIFICATIONS: ESSENTIAL:** **A. EDUCATIONAL :** i) Same as in Item No. 3 at EQ (i) above. ii) Post-Graduate Degree qualification in the concerned super-Speciality i.e. M.Ch(Plastic-Surgery) or Speciality Board of Plastic (USA) or equivalent. **B. EXPERIENCE, NOTE :** I TO VI, **DUTIES, HQ & ANY OTHER CONDITIONS :** Same as in Item No. 3

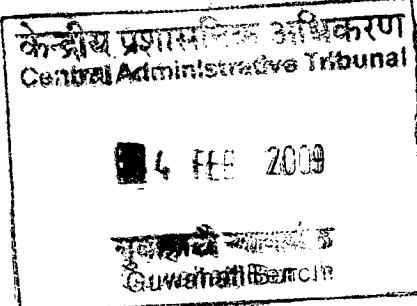
Degree qualification in the concerned super-Speciality i.e. D.M (Cardiology) or equivalent. **B. EXPERIENCE, NOTE :** I TO VI, **DUTIES & ANY OTHER CONDITIONS:** Same as in Item No. 3 above.

11 (Ref.No.F.1/214/2005-R-II) NINETEEN MINERALOGISTS(JUNIOR) IN GEOLOGICAL SURVEY OF INDIA, MINISTRY OF MINES. Of the nineteen posts, two posts are reserved for SC, one post is reserved for ST and five posts are reserved for OBC candidates. **QUALIFICATIONS : ESSENTIAL :** **A. EDUCATIONAL:** Master's degree in Physics or Geophysics or Geology or Applied Geology of a recognised University or equivalent, OR Diploma in applied Geology of the Indian School of Mines, Dhanbad. **B. EXPERIENCE :** 3 years experience in X-ray and Spectroscopy and other lines of mineral studies including research experience in these lines. **DESIRABLE :** Doctorate degree in Physics. **DUTIES :** To work on X-ray spectroscopy and other lines of Mineralogical studies in the Petological Laboratories of Geological Survey of India as required by the Director General, Geological Survey of India.

Attested  
  
Advocate.

APPOINTMENT RULES FOR THE POST OF MINERALOGIST(SR.) IN THE  
GEOLOGICAL SURVEY OF INDIA.

29

Name of post	Mineralogist(Sr.)
Number of Posts	12(Twelve)
Classification	General Central Service, Class-I. Gazetted (Non-Ministerial).
4. Scale of pay	Rs.10,000-325-15,200/- (Revised Pay).
5. Whether selection or non-selection	Non-selection
6. Age limit for direct recruitment	40 years and below (Relaxable for Government servant).
6(a) Whether benefit of added years of service admissible under rule 30 of the CCS(Pension) Rules, 1972	"Yes - for direct recruits only" vide MOM letter No. A-12018/6/85-M.II dated 05.11.1986.
7. Education and other qualifications required for direct recruitment	<p><b>Essential:</b></p> <p>i) Master's degree in Physics or Physical Chemistry of a recognised university at its equivalent.</p> <p>ii) About 7 years experience in X-ray and Spectroscopy and other lines of mineral studies including research experience in these lines. (Qualification relaxable at Commission's discretion in case of candidates otherwise well qualified).</p> <p><b>Desirable:</b> Doctorate degree in Physics.</p> 
8. Whether age and educational qualifications prescribed for direct recruits will apply in the case of Promotees.	No
9. Period of probation, if any.	2 years.
10. Method of recruitment	By promotion failing which by direct recruitment.
(i) Whether by direct recruitment by promotion or transfer & percentage of the vacancies to be filled by various methods.	
11. In case of recruitment by promotion/transfer, grades from which promotion to be made.	<p><b>Promotion:</b></p> <p>Mineralogist(Jr.) with 5 years service in the grade rendered after appointment thereto on a regular basis.</p>
12. If D.P.C. exists, what is its composition	Class-I Departmental Promotion Committee.
13. Circumstances in which the UPSC is to be consulted in making recruitment.	As required under the Union Public Service Commission (Exemption from Consultation) Regulations, 1958.

Published in the Gazette of India on 28.06.69 under Ministry of P. & C. & M & M.  
(Department of M & M).

Notification No. 6/32/67/M.II dated 04.06.69.

Attested

  
Advocate.

Cent. div. No. 01/ IInd No. 6

- 2 -

**4. DUTIES:**

(i) To work on X-ray spectroscopy and other lines on Mineralogical st. Petrology laboratories of Geological Survey of India as required by the General, Geological Survey of India.

**5. PROBATION:** Two years

**6. HEADQUARTERS:** Liable to serve anywhere in India.

केन्द्रीय प्रशासनिक अधिकारी न्यायालय  
Central Administrative Tribunal

# The Gazette of India, PUBLISHED BY AUTHORITY

NEW DELHI, SATURDAY, JUNE 28, 1969

Separate paging is given to this Part in order that it may be filled as separate compilation

## NOTICE

The undermentioned Gazette of India Extraordinary were published up to 9<sup>th</sup> June, 1969.

Sl no.	No. and Date	Issued by	Subject
93	G.S.R. 1275, dated 28 <sup>th</sup> May, 1969	Ministry of Finance	The Insurance Rules, 1960
94	G.S.R. 1276 dated 30 <sup>th</sup> May 1969	Ministry of Food, Agriculture Community Development & Co-operation	Further amendment in the order No. G.S.R. .... June, 1969
95	G.S.R. .... dated 9 <sup>th</sup> June 1969	Ministry of Finance	Exempting certain articles mentioned in the rule therein from the duty of customs leviable therein

Copies of the Gazettes Extraordinary mentioned above will be supplied on ..... To the Manager of Publications, ..... Delhi, Indents should be submitted on as to reach the Manager within ten days of the date of issue of the Gazettes.

Attested

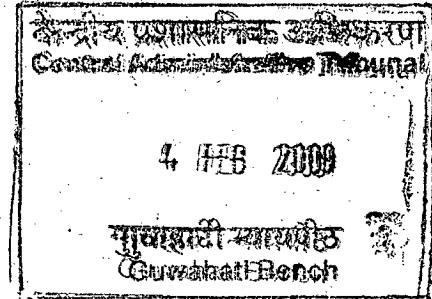
*[Signature]*  
Advocate

THE GAZETTE OF JUNE JUNE 28, 1969 INDIA

2. In the Employees Provident Fund, Scheme 1952, In clause (b) of the paragraph (J) of paragraph 1, sub rule (ixv) shall be renumbered as subrule (ixvi) and before sub-clause (ixvi) as so re-numbered, the following subrule shall be inserted, namely:-

“(ixv) as respects diamond mines come into force on the 30<sup>th</sup> day of June 1969”

(No.4/8/II/66-PF)  
DALJIT SINGH, Under Secy.



(Department of Labour and Employment)  
New Delhi, the 6<sup>th</sup> June 1989

G.S.R. 1514- In pursuance of sub clause (b) of clause (i) of rule 5 of the Labour Officers (Central Pool) recruitment and conditions of service rules 1951, published with the notification of the Govt. of India, in the Ministry of Labour, Employment and Rehabilitation (Department of Labour and Employment) No.LWI-17(4)/47 dated the 20<sup>th</sup> November 1951, the Central Government hereby recognizes the Diploma in Labour Law, Labour Welfare and Personnel Management awarded by the Jodhpur University for purpose of the said rule.

(No.F.21(7)/66-Adm-IV/WET.)  
C.RAMDAS, Under Secy.

MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS  
(Department of Mines and Metals)

New Delhi the 4<sup>th</sup> June 1969

G.S.R. 1515- In exercise of the powers conferred by the proviso to Article 301 of the Constitution and in supersession of the notification of the Government of India in the late Ministry of Steel and Mines (Department of Mines and Metals) Numbers G.S.R.282 dated 9<sup>th</sup> February 1966 and G.S.R. 1598 dated 24<sup>th</sup> June.

14 FEB 2009

THE GAZETTE OF JUNE JUNE 28, 1969 INDIA

1	2	3	4	5	6
Mineralogist	General Central service Class I Gazetted (Non Ministerial)	Rs. 700-50-1250	Non selection	40 yrs and below (Relaxable for Government servant)	<p>Essentials</p> <p>i) Master's degree in Physics or Physical Chemistry of a recognized University or its equivalent.</p> <p>ii) About 7 years experience in X-ray and Spectroscopy and other lines of mineral studies including research experience in these lines.</p> <p>(Qualification relaxable at Commission's discretion in case of candidates otherwise well qualified).</p> <p>Desirable: Doctorate degree in Physics.</p>
Mineralogist (Junior)	General Central service Class I Gazetted (Non Ministerial)	Illegible	Not applicable	35 yrs and below (Relaxable for Government servant)	<p>Essentials</p> <p>i) Master's degree in Physics or Geo-Physics or Geology or Applied Geology of recognized University or equivalent.</p> <p>ii) About 3 years experience in X-ray and Spectroscopy and other lines of mineral studies including research experience in these lines.</p> <p>(Qualification relaxable at Commission's discretion in case of candidates otherwise well qualified).</p> <p>Desirable: Doctorate degree in Physics.</p>

ADVERTISEMENT NO. 01

ITEM NO.6

DATE OF PUBLICATION : 14-01-06

CLOSING DATE...02-02-06....( 10-02-06.....FOR APPLICANTS FROM ABROAD AND FOR THOSE POSTING APPLICATIONS FROM ANDAMAN AND NICOBAR ISLANDS, LAKSHADWEEP, STATES IN THE NORTH EASTERN REGION, J&K STATE, SIKKIM, PANGI (SUB-DIVISION OF CHAMBA, LAHAUL AND SPITI DISTRICTS OF HIMACHAL PRADESH).

(The concession of extended closing date in respect of entire State of J&K will remain in force upto the end of the Calendar year 2006.)

No.F.11217(6)/2005-R.II

UNION PUBLIC SERVICE COMMISSION  
INFORMATION FOR CANDIDATES

(To be read in conjunction with the 'Instructions to the Candidates'  
as published in Employment News dated .....)

केन्द्रीय प्रशासनिक अधिकारी वर्ष  
Central Administrative Journal

4 FEB 2009

गोपनीय समाचारिता  
Government Bench

Recruitment of 9 posts of Mineralogist (Senior) in Geological Survey of India, Ministry of Mines, General Central Service, Group 'A', Gazetted, Non-Ministerial. The posts are permanent. Out of the 9 posts, 01 post is reserved for Scheduled Castes, 02 posts are reserved for Other Backward Class candidates and remaining 6 posts are Unreserved.

1. PAY SCALE : Rs. 10000-325-15200/-.

(Total emoluments excluding CCA & HRA at the time of initial appointment will be Rs. 18150/- p.m. approximately)

2. AGE: Not exceeding 40 years on normal closing date. Not exceeding 45 years for Scheduled Castes and 43 years for Other Backward Classes candidates in respect of the vacancies reserved for them. Releasable for Central Government servants, as per the instructions issued by the Government of India, from time to time upto five years. For age concession applicable to some other categories of applicants, please see relevant part of the 'Instructions to Candidates.'

3. ESSENTIAL QUALIFICATIONS

4. EDUCATIONAL

Master's degree in Physics or Physical Chemistry of a recognised University or equivalent.

B. EXPERIENCE :

About 7 years experience in X-ray and Spectroscopy and other lines of mineral studies including research experience in these lines.

DESIRABLE: Doctorate degree in Physics.

NOTE: The qualifications are relaxable at Commission's discretion in case of candidates otherwise well qualified.

NOTE: The qualification regarding experience is relaxable at Commission's discretion in the case of candidates belonging to Scheduled Castes in respect of posts reserved for them.

Attested

  
Advocate.

Continued from page 15

## RECRUITMENT RESULTS

The following Recruitment Results have been finalised by the Union Public Service Commission. The recommended candidates have been informed individually by post. Applications of other candidates were duly considered but regretted that it has not been possible to call them for interview/recommend them for the post.

Sl. No.	Year/Advt./Item No.	Name of the Post/Office	Name and Roll No. of Recommended Candidates	Sl. No.	Year/Advt./Item No.	Name of the Post/Office	Name and Roll No. of Recommended Candidates
1	2005/23/05 F. 1/147/2005- R.I	Biochemist, Central Drugs Laboratory Ministry of Health and Family Welfare.	1. Dr. Saroj Kumar Ghosh (31)	9.			9. Tarit Das (214)
2.	2006/01/06 F. 1/217/2005- R-II	Mineralogist (Senior), Geological Survey of India, Ministry of Mines.	1. Dr. Johny T. Abraham (18) 2. Joy Mukherjee (50) 3. Bhupesh Tulshiram Borkar (31) 4. Dr. (Mrs.) Sujata Chakroborty (2) 5. Vachaspati Srivastava (57) 6. Mrs. Sushama Deovrat Marathe (55) 7. Abdullah Mohd. Asim Ansari (52) 8. Vivek Daulatrao Bhole (28) None found suitable for one unreserved post. (Recommendation Letters were issued on 10.7.2007 and 9.1.2008 in this case).	10.			10. Vikrant Garg (543)
3.	2006/15/03 F. 1/342/2005- R. IV	Administrative Officer Grade-II, Geological Survey of India, Ministry of Mines.	1. Shubhang Prakash Joshi (1437) 2. Anil Kumar (1239) 3. Santosh Kumar Pandey (498) 4. Washimul Haq (216) 5. Ranjit Kumar Singh (709) 6. Samendra Shukla (1046) 7. Raj Kumar Chauhan (572) 8. Saladi Tarakeswara Rao (582)	11.	2006/24/08 F.1/284/2006- R. IV	Assistant Director (Cost), Junior Time Scale in Indian Cost Accounts Service, Department of Expenditure, Ministry of Finance.	11. Rajendra Prasad (224) 12. Ram Babu Bhagat (1191) 13. Augustine Sanjeev Toppo (306) 14. Rajiv Kumar (1219) 15. Ramanand Yadav (1451) 16. Ajay Babarao Shinde (374) 17. Satya Prakash Sai (537) 18. Puneet Marwah (7) 19. Rajkishore Ram (1098) 20. Kabiraj Sethy (171)
				1.			1. Chunilal Ghosh (75) 2. Rajesh Kumar Agarwal (53) 3. Lalit Wadhwa (10) 4. Suraj Kumar Pradhan (109) 5. Vijay Kumar (6)
				2.			1. None found suitable for one OBC and three unreserved posts.
				3.			None found suitable for one unreserved post.
							(Subodh Kumar) Senior Research Officer (RS&A)

Attested



Advocate



# UNION PUBLIC SERVICE COMMISSION

ADVERTISEMENT  
NO. 16

## INVITES APPLICATIONS FOR THE FOLLOWING POSTS

1. (Ref. No.F.1/99/2006-R-II) ONE FARM SUPERINTENDENT IN FARM MACHINERY, TRAINING & TESTING INSTITUTE, DEPARTMENT OF AGRICULTURE & CO-OPERATION, MINISTRY OF AGRICULTURE. **QUALIFICATIONS :** ESSENTIAL : A. EDUCATIONAL : Master's Degree in Agriculture or Bachelor's Degree in Agriculture with Post-graduate Degree or Diploma in Agronomy from a recognized University or equivalent. B. **EXPERIENCE :** 2 years' practical/research experience in agronomical problems. **DESIRABLE :** Knowledge of mechanized farming. **DUTIES :** To manage the farm and imparting training to the progressive Farms in Agronomy, Mechanized farming techniques and other jobs as assigned by the Director of the Institute. HQ : Any of the existing Farm Machinery Training & Testing Institute at Budni (M.P.), Hisar (Haryana), Anantapur (A.P.), Assam or any other Institute that may be set up in future.

2. (Ref. No.F.1/237/2007-R-II) FOUR MINERALOGISTS (SENIOR) IN GEOLOGICAL SURVEY OF INDIA, MINISTRY OF MINES. OUT OF FOUR POSTS, ONE POST IS RESERVED FOR OBC CANDIDATES. **QUALIFICATIONS :** ESSENTIAL : A. EDUCATIONAL : Master's Degree in Physics or Physical Chemistry of a recognized University or equivalent. B. **EXPERIENCE :** Seven years' experience in X-ray and Spectroscopy and other lines of mineral studies including research experience in these lines. **DESIRABLE :** Doctorate Degree in Physics. **DUTIES :** To work on X-ray spectroscopy and other lines of Mineralogical studies in the Petrological laboratories of Geological Survey of India, as required by the Director General, Geological Survey of India per para

a) Rs.10000-325-15200(T.E. Rs.22050) Group 'A' Gazetted for the posts at S.No. 2 above.

b) Rs.8000-275-13500(T.E. Rs.17640) Group 'A' Gazetted for the post at S. No. 3 above.

c) Rs.6500-200-10500(T.E. Rs.14333) Group 'B' Gazetted for the post at S.No. 1 above

### AGE LIMIT AS ON NORMAL CLOSING DATE

a) Not exceeding 35 years for the post at S. No 3.

b) Not exceeding 40 years for the posts at S. No. 2.

c) Not exceeding 30 years for the post at S. No. 1.

**N.B. :** The age limit shown against all the S. Nos. is normal age limit. Age is relaxable for OBC candidates upto three years in respect of vacancies reserved for them.

**AGE IS ALSO RELAXABLE FOR CENTRAL/ UT GOVT SERVANTS UPTO FIVE YEARS AS PER THE INSTRUCTIONS ISSUED BY GOVT OF INDIA FROM TIME TO TIME.** For age-concession applicable to other categories of applicants please see relevant paras of the Instructions to Candidates for recruitment by Selection.

**NOTE :** Candidates with disabilities [as indicated against Item(s)] can apply to the respective posts even if the post is not reserved for them. However, such candidates will be considered for selection to such post by general standard of merit. Persons suffering from not less than 40% of relevant disability shall alone be eligible for the benefit of reservation and other relaxations as permissible under the rules

**5. HEADQUARTERS:** At places specifically stated against certain posts, otherwise

**3. MINIMUM EDUCATIONAL QUALIFICATIONS :** All applicants must fulfil the essential requirements of the post and other conditions stipulated in the advertisement. They are advised to satisfy themselves before applying that they possess at least the essential qualifications laid down for various posts. No enquiry asking for advice as to eligibility will be entertained.

**NOTE-I: The prescribed essential qualifications are the minimum and the mere possession of the same does not entitle candidates to be called for interview.**

**NOTE-II: Where the number of applications received in response to an advertisement is large and it will not be convenient or possible for the Commission to Interview all the Candidates, the Commission at their discretion may restrict the number of Candidates, to a reasonable limit by any or more of the following methods :**

(a) **On the basis of either qualifications and experience higher than the minimum prescribed in the advertisement; or**

(b) **On the basis of experience in the relevant field; or**

(c) **By counting experience before or after the acquisition of essential qualifications; or**

(d) **By holding a screening test.**

**The candidate should, therefore, mention all the qualifications and experience in the relevant field over and above the minimum qualifications and should attach attested/self certified copies of the Certificates in support thereof.**

**NOTE-III : In regard to Educational**

(e) The fee sent through Money Order, Indian Postal Orders, Bank Drafts, Crossed Cheques, Currency Notes and Treasury Challans will not be accepted by the Commission and such applications will be treated as without fee and will be summarily rejected.

(f) The refund of application fee for selection through advertisement will be allowed only where selection is cancelled and in no other case.

(g) Applications not accompanied by the full prescribed fee will not be considered and summarily rejected. No representation against such rejection will be entertained.

### 5. CONCESSIONS & RELAXATIONS :

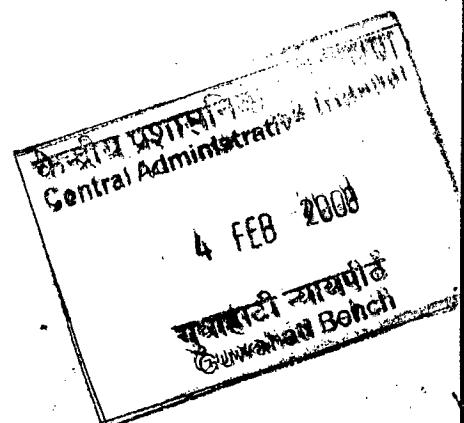
(a) The upper age limit in case of Ex-Servicemen and Commissioned Officers including ECOs/SSCOs shall be relaxed by the length Military Service increased by three years subject to the conditions that on these closing date of receipt of applications (i) the continuous service rendered in the Armed Forces by an Ex-Serviceman is not less than six months after attestation and (ii) that the resultant age after deducting his period of service from his actual age does not exceed the prescribed age limit by more than 3 years.

This relaxation is also available to ECOs/SSCOs who have completed their initial period of assignment of five years of Military Service and whose assignment has been extended beyond 5 years as on closing date and in whose case the Ministry of Defence issues certificate that they will be released within 3 months on selection from the date of receipt of offer of appointment.

The candidates claiming age relaxation under this para should produce a certificate in prescribed proforma

Attested

  
Advocate



PART-II DETAILED PERSONNELS

1. Name of the Post : MINERALOGIST (SENIOR)

2. Address for Correspondence : AT. BARUNA : P.O. TALAKUSUMA : VIA : TYANDAKURA : DIST : KENDRAPARA ; ORISSA PIN - 754134

3. Citizenship : INDIAN

4. Father's Name : DASHARATHI KANUNGO

5. Date of Declaration of Result of EQ (i) and EQ (ii) : 23-01-1996  
(Indicate day, month & year)

6. Choice of Centre (If Applicable) : NOT APPLICABLE

7. All Educational/other professional Qualifications/Training Courses etc, (Starting from EQ (i) onwards)/Degree Examination onwards.

Level	Exam passed/ Degree Trg.	Division/Grade/ % of Marks	Year of Passing	Duration of the Degree/Diploma	Board/ Univ.	Subject	Subject of Specialisation
Post Graduate	M.Sc.	First 74.8	1996	2 years	Berhampur University, Orissa	Geology	Economic Geology - Mineral Deposits of India
Doctorate	Ph.D	Awarded	2005	5 years	RTM Nagpur University, Nagpur Maharashtra	Mineralogical & Geochemical Studies of Mineral Deposits of Terai Area, Balaghat District, Madhya Pradesh, India	
Foreign	Thesis	Undergone training on "Fundamental and practical operation technique of Electron Probe Micro Analysis (EPMA) during 27-03-2004 to 07-05-2004 at BRGM Laboratory, Orleans, France and at CAMECA Lab, France". Details on various training course and workshop attended, are furnished in enclosed "ANNEXURE - I".					

8. Details of employment in chronological order

Office/Instt. Firm	Post held	Part time/Contact Basis/Ad-hoc/regular/ Temp/pmt.	Exact dates to be given (Indicate day, month & year)		Total Period (in years)			Scale of pay	Nature of duties
			From	To	Years	Months	Days		
INDIAN BUREAU OF MINES, NAGPUR MINISTRY OF MINES	J.T.A (O.D)	Permanent	19-03-1978	10-08-07	9	4	22	Rs. 4500-125- 7000/- (Pre-revised)	Conducting Mineralogical studies by using XRD EPMA & Micro cupro-pector etc
GEOLOGICAL SURVEY OF INDIA, NTR SHILLONG, MINISTRY OF MINES	Mineralogist (Jr.)	Temporary	22-08-2007	18-07-08	1	--	27	Rs. 800-275- 13,500/- (Pre-revised)	EPMA & Micro cupro-pector etc furnished in enclosed "ANNEXURE- II"

9. Complete Postal address of the present employer (wherever applicable)

The Director General

Geological Survey of India

27 - J. L. Nehru Road, Kolkata - 700 016

10. Date of completion of compulsory rotating internship : NOT APPLICABLE  
(To be filled in case of Medical posts only)

Any other relevant information : (attach extra sheets) List depicting details of publications are furnished in enclosed "ANNEXURE - III".

Details of enclosures : 1) Detailed Requirements Estimation of Rs. 561/- (Duly enclosed)

2) Self addressed stamped post card of Rs. 6/-

3) Attested photocopies of certificates and testimonials in proof of age, educational qualifications and experience

4) List comprising details of samples studied are furnished in enclosed "ANNEXURE - IV".

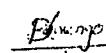
5) Reprints of published papers (

I hereby declare that all the statements made in this applications are true and complete to the best of my knowledge and belief. I understand that action can be taken against me by the Commission if I am declared by them to be guilty of any type of misconduct mentioned herein. I have informed my Head Office/Deptt. in writing that I am applying for this selection.

Attested

  
Advocate

Place : Shillong  
Date : 01-07-2008

  
Signature of the candidate  
Name DILIP RANJAN KANUNGO

Continued

APPLICANT  
NOTE: PLEASE...

CANDIDATE TO FILL FEE PARTICULARS

SPAC  
RECR  
STAN

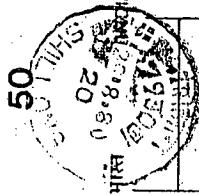
CENTRAL RECRUITMENT FEE  
FIFTY RUPEES FIFTY

\*AMOUNT OF FEE PAID

Rs. :

UP SERVICE COMMISSION  
FOR RECRUITMENT BY SELECTION  
INSTRUCTIONS TO CANDIDATES

FOR OFFICE USE ONLY



ROLL NO:

PART-I (BRIEF PARTICULARS OF CANDIDATES)

1. ADVT. NO.:  ITEM NO.:  YEAR:

2. NAME OF THE POST APPLIED FOR: MINERALOGIST (SENIOR)

3. FULL NAME: SHILIP PANJARI KANUNG  
(IN CAPITALS) FIRST NAME:  MIDDLE NAME:  SURNAME:   
(PLEASE LEAVE ONE BOX BLANK BETWEEN EACH NAME)

4. (a) DATE OF BIRTH:     
(IN FIGURES) DAY MONTH YEAR

(b) DATE OF BIRTH: NINE JUNE NINETEEN SEVENTY FOUR  
(IN WORDS)

5. GENDER: (Write '1' for Male, '2' for Female)

6. WHETHER PHYSICALLY HANDICAPPED? (Write '1' for Yes, '2' for No)  
(See "Instructions and Additional Information to Candidates for Recruitment by Selection")

7. COMMUNITY:  
(Write '1' for SC, '2' for ST, '3' for OBC and '4' for GENERAL)

8. IS ANY AGE RELAXATION BEING CLAIMED?

(Write '1' for Yes, '2' for No)

IF 'YES' FURNISH DETAILS UNDER THE RELEVANT CATEGORY/CATEGORIES GIVEN BELOW:  
(See Instruction-i)

(A) CENTRAL/U.T. GOVERNMENT SERVANT (As on closing date)

(B) SPORTSPERSON

(C) ORDINARILY DOMICILED IN THE STATE OF J&K

(D) WIDOW/DIVORCEE/JUDICIALLY SEPARATED

(E) EX-SERVICEMAN

(IF ANSWER TO 8(E) IS 'YES' TOTAL NO. OF YEARS OF ELIGIBLE SERVICE  
IN THE ARMED FORCES.   YEARS

9. DO YOU POSSESS THE ESSENTIAL EDUCATIONAL QUALIFICATIONS  
AS MENTIONED IN THE ADVERTISEMENT? (Write '1' for Yes, '2' for No)

10. (A) DO YOU POSSESS RELEVANT EXPERIENCE FOR THE POST?

(Write '1' for Yes, '2' for No) (See Instruction-II)

(B) IF YES, INDICATE THE LENGTH OF EXPERIENCE  
AS ON CLOSING DATE:    YEARS MONTHS DAYS

11. (A) DO YOU POSSESS HIGHER EDUCATIONAL QUALIFICATIONS (OVER AND  
ABOVE THE ESSENTIAL EDUCATIONAL QUALIFICATIONS) (LIKE Ph.D.,  
M.Phil., M.Tech./M.E., M.D./M.S., Etc.)? (Write '1' for Yes, '2' for No)

(B) IF "YES" Write '1' IN THE RELEVANT BOX/BOXES

Ph.D.  M.Phil.  M.E./  
M.Tech.  MD/MS  Othrs

12. DO YOU POSSESS ANY OF THE DESIRABLE QUALIFICATIONS?  
(Write '1' for Yes, '2' for No, '3' for Not Applicable).

13. (A) MODE OF SUBMISSION OF APPLICATION (Write '1' if Submitted by Hand/  
Courier, '2' if submitted by Post/Speed Post).

(B) IF ANSWER TO 13 (A) IS '2' INDICATE REGION CODE  
(See Instruction-III)

I hereby declare that all the statements made in the application are true and complete to the best of my knowledge and belief. I understand that action can be taken against me by the Commission if I am declared by them to be guilty of any type of misconduct mentioned herein. I have informed my Head Office/Dept. in writing that I am applying for this selection.

Date:  /  /

Place:

  
Signature of the candidate

(Candidate must fill detailed particulars in Part-II of form)

Continued on page 23

GENERAL INSTRUCTIONS FOR  
FILLING THE APPLICATION  
FORM

1) Candidates must read the detailed "Instructions and Additional Information to Candidates for Recruitment by Selection" before filling up PART-I and PART-II of the form. He must fill the form strictly according to the instructions.

2) CANDIDATE MUST ENSURE THAT NO COLUMN IS LEFT BLANK OR WRONGLY FILLED IN EITHER PART-I OR PART-II OF THE FORM AS THE INFORMATION FURNISHED THEREIN WOULD BE USED FOR DECIDING THE ELIGIBILITY AND SUITABILITY OF THE CANDIDATES FOR BEING CALLED FOR THE INTERVIEW. APPLICATIONS NOT FILLED CORRECTLY, COMPLETELY AND AS PER THE INSTRUCTIONS IN BOTH PART-I AND PART-II ARE ELIGIBLE TO BE REJECTED AND THE ONES OF SUCH REJECTION WOULD BE ON THE CANDIDATE HIMSELF/HERSELF. THE COMMISSION WILL NOT ENTERTAIN ANY CLAIM AFTER SUCH REJECTION.

3) Copies of certificates should be submitted in support of information given in the form where necessary. Any information contained in the attached certificates shall not be considered unless it is claimed in the application form.

4) The provisional claim whatsoever in regard to eligibility to the post will NOT be accepted by the Commission.

INSTRUCTIONS FOR FILLING UP  
PART-I OF THE FORM

Instruction-i (For column 8) Please read the detailed "Instructions and Additional Information to Candidates for Recruitment by Selection" very carefully before filling up this column. Furnish details under the relevant category/categories mentioned in the form as shown under:-

In column 8(A): Write '1' for Central / U.T. Govt. Servants and '2' for others.

(NB: Employees of State Govt. and Central/State Public Sector Undertakings do not fall within this category)

For column 8(B) to (E) Write '1' for Yes, '2' for No

Instruction-II (For column 10)

Even if experience is not prescribed for the post applied for, do indicate relevant experience if you have any, in this column.

Instruction-III (For column-13B)

REGION CODES:

'1' for ABROAD, '2' for NORTH EASTERN STATES, '3' for JAMMU & KASHMIR, '4' for LAHUL & SPITI DISTRICTS OF HIMACHAL PRADESH, '5' for SIKKIM, '6' for PANGI SUB-DIVISION OF CHAMBA, '7' for ANDAMAN AND NICOBAR ISLANDS, '8' for LAKSHADWEEP, '9' for Any Other REGION OF INDIA.

\* Fee amount is Rs. 50/- payable in the shape of Central Recruitment Fee Stamp Only. No other mode of payment is acceptable.

For details of Recruitment Fee Concessions to specified categories of applicants, kindly refer to Instruction No. 4 in the "Instructions and Additional Information to Candidates for Recruitment by Selection" published in Employment News.

A/2



भा.प्र.म. / I.S.P. 2007 पोस्ट कार्ड POST CARD

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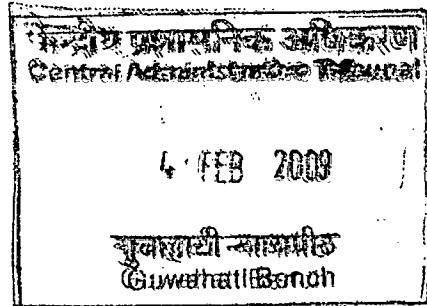
TO.

Dr. DILLIP R. KANUNGU  
MINERALOGIST (JR.)  
JESS COT' BUILDING,  
LOWER NEW COLONY, LAITUMUKHRA  
MINERAL PHYSICS DIVN.  
GEOLOGICAL SURVEY OF INDIA  
NORTH EASTERN REGION  
SHILLONG, MEGHALAYA



पिन PIN 7 9 3 0 0 3

(इस ताइप के नीचे न तो लिखें और न ही दृष्टि करें Dr. not write or print below this line)



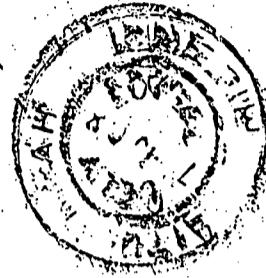
Attested

Advocate

Advertisement No. 16

Item No. 2 (Ref. No. F.1/237/2007-R-II)

Name of the post: MINERALOGISTS (SENIOR)



केन्द्रीय प्रशासनिक अधिकारी  
Central Administrative Tribunal

4 FEB 2009

गुवाहाटी बाबरी  
Guwahati Branch

GOVERNMENT OF INDIA  
GEOLOGICAL SURVEY OF INDIA

No : 103 /MP/NER/GSI/2008

Date: 12-01-2009

From,  
Dillip R. Kanungo,  
Mineralogist(Jr.),  
Mineral Physics Division,  
GSI, NER,  
Shillong

To,  
The Director General,  
Geological Survey of India,  
27- J. L. Nehru Road,  
Kolkata

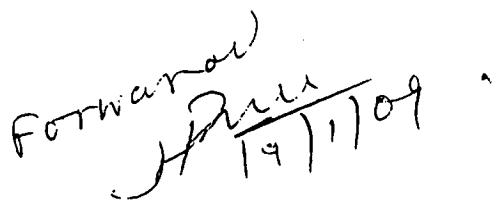
(Through proper channel)

Subject: Request for making necessary amendment in the recruitment rule for the post of  
Mineralogist (Senior) in GSI - to be filled by direct recruitment regarding.

Sir,

In continuation of my letter No.68/MP/NER/GSI/2008 dated 09-09-2008. I would like to submit that necessary action may kindly be taken in reference to above mentioned subject within a fortnight failing which I shall be in no option but to approach judiciary for redressal of the case. This is for your kind perusal and consideration.

Yours faithfully,

  
Ranungo  
(Dillip R. Kanungo)  
Mineralogist (Jr)

Attested

  
Advocate

**GOVERNMENT OF INDIA  
GEOLOGICAL SURVEY OF INDIA**

No : 68 /MP/NER/GSI/2008

Date: 09-09-2008

From,  
Dillip R. Kanungo,  
Mineralogist(Jr.),  
Mineral Physics Division,  
GSI, NER,  
Shillong

To,  
The Director General,  
Geological Survey of India,  
27- J. L. Nehru Road,  
Kolkata

//Through proper channel//

Subject: Request for making necessary amendment in the recruitment rule for the post of Mineralogist (Senior) in GSI - to be filled by direct recruitment regarding

Sir,

With reference to the UPSC advertisement no.16, item no. 2(Ref.No.F1/237/2007-R-II) for four posts of Mineralogist(Senior) in G.S.I published in the employment news dated 23-29 August 2008, I am to submit that the essential educational qualification required for the said post does not include Master's Degree in Geology. Where as in the feeder cadre that is for the post of Mineralogist (Junior), the essential educational qualification includes Master's Degree in Geology. However, the type of job experience (excepting number of years) and nature of duty is similar for both the cadres.

I beg to submit the following few lines for your kind consideration and favourable decision.

1. That consequent upon my selection by UPSC to post of Mineralogist (junior) I have joined GSI, NER Shillong on 22-08-2007.
2. That before joining in GSI, I was working in the Mineralogy laboratory of Indian Bureau of Mines since 19<sup>th</sup> March 1998. During this period of nine and half years I have carried out mineralogical investigations of various metallic and non-metallic minerals and rocks.
3. I have done Ph.D research work on "Mineralogical and Geochemical studies of Manganese ores of Tirodi area, Balaghat District, Madhya Pradesh".

In view of the above, I found myself most suitable for the post of Mineralogist (Senior) and would like to appear and compete for direct recruitment by selection process conducted by UPSC. Therefore, it is earnestly requested that necessary amendment may kindly be made in the recruitment rules and M.Sc. (Geology) may be included as an essential educational qualification requirement for better career prospects.

Thanking You,

Yours faithfully,

D. Kanungo  
(Dillip R. Kanungo)  
Mineralogist(Jr.)

18 2009 7:18PM HP LASERJET FAX

P. 1

F.No. 1/23/2008-M.II  
Government of India  
Ministry of Mines

New Delhi, the 16<sup>th</sup> January 2009

लोक सेवा मंत्रालय प्रशासनिक अधिकारी (पटा)  
Central Administration (P.T.A.)

To

Shri P.M. Tejale,  
Director General,  
Geological Survey of India,  
27, J.L Nehru Road,  
Kolkata-16.

Subject: Grant of non-functional selection grade (NFSG) to S&T streams in GS on the basis of Organized Group 'A' Service.

4 FEB 2009

प्रशासनिक अधिकारी  
Guwahati Branch

Sir,

I am directed to refer to OSI's letter No. DDO(P)/OSI/C.Review/08 dated 26.6.2008 on the subject mentioned above.

2. Considering that the Geology stream of OSI fulfills all the criteria laid down by the Department of Personnel & Training (DOPT), and has been mentioned as such in the Ministry of Finance's O.M. No. F.12/21/74-IC dated 14.11.1975, it is hereby clarified that this stream is an Organised Group 'A' Service, and all the consequential benefits accrue to the officers of the stream including increase in the percentage of officers to be granted NFSG (Rs. 14300-400-18300 pre-revised) from the existing 15% to upto 30% of the senior duty posts (i.e. all duty posts at the level of Senior Time Scale and above in the stream), in terms of DOPT's OM No. 22/1/2000-CRD dated 06.06.2000. The increase in the percentage of officers to be granted NFSG upto 30% etc. benefits will be applicable only with prospective effect.

3. The Recruitment Rules for all the grades in the Geology Stream would need to be accordingly amended. You are, therefore, requested to furnish draft RRs for all the grades in the Geology stream to this Ministry immediately. A suitable name may also be suggested for the nomenclature of the Service.

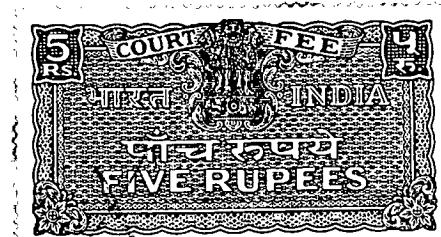
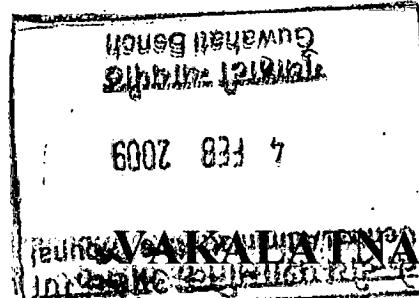
4. Proposals (separate for each stream) for considering the other S&T streams as Organized Group 'A' Service may also be furnished to this Ministry at the earliest, giving suitable justifications in the light of laid down norms and orders of the DOPT with regard to eligibility for being declared an Organized Group 'A' Service. If there are justifications other than those based on the Organized Service concept for granting NFSG at higher than the existing 15%, the same along with relevant guidelines/OM etc., these may also be forwarded.

Yours faithfully,

(Suresh Krishnan)  
Director

Attested

Advocate



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH, GUWAHATI

O.A./R.A./C.P./M.A./P.T./.....O.A.....NO.....OF 2009

Dr. Dilip Ranjan Kanungo

Appellant (S)

Union of India & Ors VERSUS

Respondent (S)

I, Dr. Dilip Ranjan Kanungo, Applicant No. 501, Respondent No. ....

in the above application/ Petition do hereby appoint and Shri S. Sarma, H.K. Das.....

Advocate/s to appear, plead and act for me/ us in the above application / petition and to conduct and prosecute all proceedings that may be taken in respect thereof including Contempt of court petitions and Review applications arising there from and applications, for return of documents, enter into compromise and to draw any moneys payable to me/ us in the said proceeding.

Place :- Guwahati

Date :- 4.2.09

Dr. Dilip Ranjan Kanungo  
Signature of the Parties  
"Accepted"

H. K. Das

Dilip Kanungo

Signature with date  
(Name of the Advocate)

Executed in my presence,  
\* Signature with date  
(Name and Designation)

Name and address of the  
Advocate for Service

\* The following Certification to be given when the party is unacquainted with the language of the Vakalath or is blind or illiterate:

The contents of the Vakalath were truly and audibly read over/translated into \_\_\_\_\_ language known to the party executing the Vakalath and he seems to have understood the same.

Signature with date  
(Name and Designation)

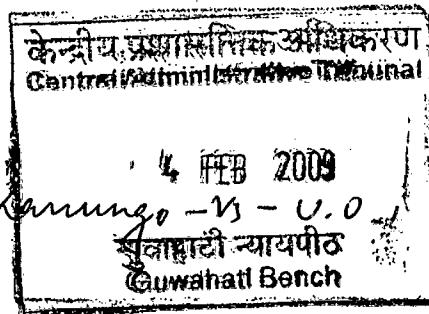
NOTICE

To,

Mr. G. Baishya  
S/o C.H.S.C., C.A.I.

Sub: O.A NO. 109

(Dr. Dipanjan Narzang - 13 - U.O.)



(Dr.)

Sir,

Please find enclosed herewith  
a copy of O.A. being filed today.

Kindly acknowledge the receipt of  
the same.

Thanking you.

Received copy.

M.M. Singh  
4/2/09  
Advocate at 11:00 AM

Sincerely yours,

H. Das.

MEMORANDUM OF APPEARANCE



To,

**The Registrar**

Central Administrative Tribunal  
Bhangagarh, Rajgarh Road,  
Guwahati.

Date : 31/3/89

File No. 31/3/89  
Court Case No.

**IN THE MATTER OF :**

O.A. No. 12 of 2009

Dr. Dilip Kr. Kamungo

----- Applicant

- Vs -

**Union of India & Others**

----- Respondents

I, M. U. Ahmed, Addl. Central Govt. Standing Counsel, Central Administrative Tribunal, Guwahati, hereby enter appearance on behalf of the Union of India & Respondents Nos. \_\_\_\_\_ in the above case. My name may kindly be noted as Counsel and shown as Counsel for the Respondent/s.

*M. U. Ahmed*  
(Motin Uddin Ahmed)  
Addl. C.G.S.C.

30

File in Court on 3/1/59  
Court Clerk  
2-51417  
Contract Admin.

Central Administrative Tribunal  
31 MAR 2009  
Central Administrative Tribunal  
Guwahati Bench

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL:

**GUWAHATI BENCH: : GUWAHATI**

**MEMORANDUM**

Original Application No. 12/09

## BETWEEN

Dr. Dillip Ranjan Kanungo,

**APPLICANT**

**-Versus-**

**Union of India and others**

## **RESPONDENTS**

1. That the aforesaid matter came up for admission on 04.02.09 before the Hon'ble Court.
2. That during the course of hearing the applicant had undertaken to file complete and clear copies of the originals of the Annexure- A/1, A/2, A/3 and A/6. Accordingly, liberty was given by the Hon'ble Court vide order dated 04.02.09 to replace the said annexure.
3. That the complete and clear copies of Annexure- A/1, A/2, A/3 and A/6 are enclosed herewith.

Enclosures:

1. Annexure- A/1.
2. Annexure- A/2.
3. Annexure- A/3.
4. Annexure- A/6.

Filed by



# UNION PUBLIC SERVICE COMMISSION

ADVERTISEMENT  
NO. 19/2008

## INVITES APPLICATIONS FOR THE FOLLOWING POSTS

1. (Ref. No.F.1/20/2005-R-VI) TWENTY JUNIOR WORKS MANAGERS IN MECHANICAL (INFORMATION TECHNOLOGY) IN ORDNANCE FACTORY BOARD, DEPARTMENT OF DEFENCE PRODUCTION, MINISTRY OF DEFENCE. Civilian in Defence Services. Out of twenty posts, four posts are reserved for SC, two posts are reserved for ST and seven posts are reserved for OBC candidates. **QUALIFICATIONS :** ESSENTIAL : EDUCATIONAL : Degree in Information Technology/Computer Engineering or equivalent from a recognised University. DUTIES : Duties are of management nature. Required to work as a Head of Section/ Workshop/Office or a Group in the Workshop/Section/Office and be fully responsible for proper working of the Group and report to Divisional Officer. HQ : Anywhere in the Ordnance Factories, Units and Head Quarters in India.

2. (Ref. No.F.1/14/2005-R-IV) ONE STORE OFFICER (CIVILIAN) IN THE UNITS UNDER DIRECTOR GENERAL OF ARMED FORCES MEDICAL SERVICES, MINISTRY OF DEFENCE. The post is unreserved, but exclusively reserved for Physically Handicapped (with Locomotor disability or cerebral palsy i.e. one leg affected or one arm affected) candidates. **QUALIFICATIONS :** ESSENTIAL : A. EDUCATIONAL : Degree in Science with Chemistry as a subject from a recognised University or equivalent. B. EXPERIENCE : Three years' experience in purchase, custody and issue of medical and surgical stores and appliances. DUTIES : To work as officer in-charge Group/Section and under the direct control of Deputy Commandant of AFMSD. Accountable to Commandant in respect of Medical stores purchased, keep them in safe custody/storage and issue them to Armed Forces Medical units located all over India and various UN Missions. As officer in-charge Group/Section, he will exercise supervisory control over store staff. HQ : AFMSD, Lucknow with liability to serve anywhere in India.

3. (Ref. No.F.1/17/2005-R-I) ONE ASSISTANT PROFESSOR OF UROLOGY, MINISTRY OF HEALTH & FAMILY WELFARE, DEPARTMENT OF HEALTH, SPECIALIST GRADE-II OF CENTRAL HEALTH SERVICE (TEACHING SPECIALIST SUB-CADRE). **QUALIFICATIONS :** ESSENTIAL : I) An MBBS qualification recognised by Medical Council of India included in the First or the Second Schedule or Part II of the Third Schedule (Other than Licentiate Qualifications) of the Indian Medical Council Act, 1956. Holders of educational qualifications included in Part II of the Third Schedule should also fulfil the conditions stipulated in sub-section (3) of Section 13 of the IMC Act, 1956. II) Post Graduate Degree qualification in the concerned super-Speciality i.e. M.Ch (Urology) or Speciality Board of Urology (USA) or equivalent. B. EXPERIENCE : Three years' of teaching experience as Tutor/Demonstrator/ Registrar/Sr. Resident/Lecturer in the concerned super-speciality in a recognised teaching institution after obtaining the first post-graduate degree qualification. **NOTE :** I : The Medical qualifications possessed by the candidates should have the recognition of the Medical Council of India. **NOTE :** II : In no case post graduate medical qualifications awarded by Indian Universities are concerned, they should also find a place in the Schedules to the Indian Medical Council Act, 1956, as amended from time to time. **NOTE :** III : Teaching experience in any other post like the posts of General Duty Medical Officer/Medical Officer shall not be considered for eligibility purpose for recruitment to

teaching posts. **NOTE :** IV : In the case of qualification in Super-Specialities (M.Ch/ D.M) except in the case of holders of D.M./ M.Ch of five years duration, the holder should have obtained M.D. (General Medicine) or M.S. (General Surgery) or an equivalent qualification as prescribed by the said council in its recommendations on post graduate medical examination.

**NOTE :** V : In the case of holder of D.M./ M.Ch qualification of five years duration, the period of Senior post graduate residency rendered in the last part of the said D.M./ M.Ch shall be counted towards requirement of experience. **NOTE :** VI : Holders of speciality Board of USA should complete the entire requirements of the Board concerned. **DUTIES :** To perform all duties required of a specialist in the speciality of CTVS. To perform various administrative duties as may be assigned from time to time. Any other duties as may be assigned by the higher officer. HQ : At present at Delhi with liability to serve anywhere in India. **ANY OTHER CONDITIONS :** Same as in Item No. 3 above.

gold D.M./M.Ch shall be counted towards requirement of experience. **NOTE :** V : Holders of speciality Board of USA should complete the entire requirements of the Board concerned. **DUTIES :** To perform all duties required of a specialist in the speciality of CTVS. To perform various administrative duties as may be assigned from time to time. Any other duties as may be assigned by the higher officer. HQ : At present at Delhi with liability to serve anywhere in India. **ANY OTHER CONDITIONS :** Same as in Item No. 3 above.

6. (Ref. No.F.1/16/2005-R-I) ONE ASSISTANT PROFESSOR OF PLASTIC SURGERY, MINISTRY OF HEALTH & FAMILY WELFARE, DEPARTMENT OF HEALTH, SPECIALIST GRADE-II OF CHS (TEACHING SPECIALIST SUB-CADRE). **QUALIFICATIONS :** ESSENTIAL : A. EDUCATIONAL : I) Same as in Item No. 3 at EQ (I) above. II) Post Graduate Degree qualification in the concerned super-Speciality i.e. M.Ch (Plastic Surgery) or Speciality Board of Plastic (USA) or equivalent. B. EXPERIENCE : NOTE : I TO VI, DUTIES, HQ & ANY OTHER CONDITIONS : Same as in Item No. 3 above.

7. (Ref. No.F.1/17/2005-R-I) TWO ASSISTANT PROFESSORS (GASTROENTEROLOGY), MINISTRY OF HEALTH & FAMILY WELFARE, DEPARTMENT OF HEALTH, SPECIALIST, GRADE-II OF CHS (TEACHING SPECIALIST SUB-CADRE). Out of two posts, one post is reserved for SC candidates. **QUALIFICATIONS :** ESSENTIAL : A. EDUCATIONAL : I) Same as in Item No. 3 at EQ (I) above. II) Post Graduate Degree qualification in the concerned super-Speciality i.e. D.M. (Gastroenterology), or equivalent. B. EXPERIENCE : NOTE : I TO V, DUTIES & ANY OTHER CONDITIONS : Same as in Item No. 3 above.

8. (Ref. No.F.1/16/2005-R-I) FIVE ASSISTANT PROFESSORS OF CTVS, MINISTRY OF HEALTH & FAMILY WELFARE, DEPARTMENT OF HEALTH, SPECIALIST GRADE-II OF CHS (TEACHING SPECIALIST SUB-CADRE). Out of five posts, one post each is reserved for SC & OBC candidates. **QUALIFICATIONS :** ESSENTIAL : A. EDUCATIONAL : I) Same as in Item No. 3 at EQ (I) above. II) Post Graduate degree qualification in the concerned super-Speciality i.e. M.Ch (Paediatric Surgery) or equivalent. B. EXPERIENCE : NOTE : I TO V, DUTIES & ANY OTHER CONDITIONS : Same as in Item No. 3 above.

9. (Ref. No.F.1/16/2005-R-I) ONE DEPUTY DIRECTOR (WEAVING) IN THE OFFICE OF DEVELOPMENT COMMISSIONER FOR HANDLOOMS, MINISTRY OF TEXTILES. The post is reserved for OBC candidates. **QUALIFICATIONS :** ESSENTIAL : A. EDUCATIONAL : I) Degree in Textile Technology or a recognised University or institution or equivalent. II) Diploma in Handloom Technology or a recognised institution or equivalent. B. EXPERIENCE : 7 years experience in the case of Diploma holder in Handloom Technology in a textile weaving production establishment or institute out of which at least 2 years should have been in handloom. **DESIRABLE :** Knowledge of handloom weaving machinery and handloom products. II) Knowledge of handloom industries of the country. **DUTIES :** To be in charge of Weavers Service Center and attend to all administrative work as and when required. To supervise the day to day work of weaving Section of the Center. To undertake development work relating to production of new fabrics utilisable in domestic and export market and to technical advice to handloom units for preparatory and weaving processes including use of improved appliances to assist handloom production. **NOTE :** I) The institution of production and marketing conditions for faculty of the institute for improving their working and to suggest remedial measures for overcoming any difficulties experienced by them.

10. (Ref. No.F.1/25/2005-R-I) EIGHT ASSISTANT PROFESSORS OF CARDIOLOGY, MINISTRY OF HEALTH & FAMILY WELFARE, DEPARTMENT OF HEALTH, SPECIALIST GRADE-II OF CHS (TEACHING SPECIALIST SUB-CADRE). Out of eight posts, one post is reserved for ST and 2 posts are reserved for OBC candidates. **QUALIFICATIONS :** ESSENTIAL : A. EDUCATIONAL : I) Same as in Item No. 3 at EQ (I) above. II) Post Graduate

Degree qualification in the concerned super-Speciality i.e. D.M (Cardiology) or equivalent. B. EXPERIENCE : NOTE : I TO V, DUTIES & ANY OTHER CONDITIONS : Same as in Item No. 3 above.

11. (Ref. No.F.1/21/2005-R-II) NINETEEN MINERALOGISTS (JUNIOR) IN THE GEOLOGICAL SURVEY OF INDIA, MINISTRY OF MINES. Of the nineteen posts, two posts are reserved for SC and post is reserved for ST, and five posts are reserved for OBC candidates. **QUALIFICATIONS :** ESSENTIAL : A. EDUCATIONAL : M.Sc in Physics or Geophysics or Geology or Applied Geology or a recognised University or equivalent. OR Diploma in Applied Geology of the Indian School of Mines, Dhanbad. B. EXPERIENCE : 3 years experience in X-ray and Spectroscopy and other lines of mineral studies including research experience in these lines. **DESIRABLE :** Doctorate degree in Physics. **DUTIES :** Work of X-ray spectroscopy and other related Mineralogical studies in the Geological Laboratories of Geological Survey of India. **NOTE :** I) To be required by the Director General Geological Survey of India. **NOTE :** II) To VI, DUTIES, HQ & ANY OTHER CONDITIONS : Same as in Item No. 3 above.

12. (Ref. No.F.1/21/2005-R-II) NINETY-EIGHT CHEMISTS (JUNIOR) IN THE GEOLOGICAL SURVEY OF INDIA, MINISTRY OF MINES. Of the ninety-eight posts, sixteen posts are reserved for SC, five posts are reserved for ST, twenty-five posts are reserved for OBC candidates. Out of Ninety-eight posts, three posts are reserved for Physically Handicapped candidates (Loco. Motor, disability or cerebral palsy) of any community. **QUALIFICATIONS :** ESSENTIAL : A. EDUCATIONAL : I) M.Sc. Degree in Chemistry or Applied Chemistry or a recognised University or equivalent. II) Training in all aspect of Inorganic Analytical including modern Instrumental analysis methods. B. EXPERIENCE : I) 3 years experience in a laboratory concerned with utilization of ores and minerals. II) Analytical work relating to rocks, minerals, Ores, Metals, Alloys, materials and assaying of previous metals or similar.

13. (Ref. No.F.1/26/2005-R-VI) ONE DEPUTY DIRECTOR (WEAVING) IN THE OFFICE OF DEVELOPMENT COMMISSIONER FOR HANDLOOMS, MINISTRY OF TEXTILES. The post is reserved for OBC candidates. **QUALIFICATIONS :** ESSENTIAL : A. EDUCATIONAL : I) Degree in Textile Technology or a recognised University or institution or equivalent. II) Diploma in Handloom Technology or a recognised institution or equivalent. B. EXPERIENCE : 7 years experience in the case of Diploma holder in Handloom Technology in a textile weaving production establishment or institute out of which at least 2 years should have been in handloom. **DESIRABLE :** Knowledge of handloom weaving machinery and handloom products. II) Knowledge of handloom industries of the country. **DUTIES :** To be in charge of Weavers Service Center and attend to all administrative work as and when required. To supervise the day to day work of weaving Section of the Center. To undertake development work relating to production of new fabrics utilisable in domestic and export market and to technical advice to handloom units for preparatory and weaving processes including use of improved appliances to assist handloom production. **NOTE :** I) The institution of production and marketing conditions for faculty of the institute for improving their working and to suggest remedial measures for overcoming any difficulties experienced by them.

14. (Ref. No.F.1/26/2005-R-VI) ONE DEPUTY DIRECTOR (WEAVING) IN THE OFFICE OF DEVELOPMENT COMMISSIONER FOR HANDLOOMS, MINISTRY OF TEXTILES. The post is reserved for OBC candidates. **QUALIFICATIONS :** ESSENTIAL : A. EDUCATIONAL : I) Degree in Textile Technology or a recognised University or institution or equivalent. II) Diploma in Handloom Technology or a recognised institution or equivalent. B. EXPERIENCE : 7 years experience in the case of Diploma holder in Handloom Technology in a textile weaving production establishment or institute out of which at least 2 years should have been in handloom. **DESIRABLE :** Knowledge of handloom weaving machinery and handloom products. II) Knowledge of handloom industries of the country. **DUTIES :** To be in charge of Weavers Service Center and attend to all administrative work as and when required. To supervise the day to day work of weaving Section of the Center. To undertake development work relating to production of new fabrics utilisable in domestic and export market and to technical advice to handloom units for preparatory and weaving processes including use of improved appliances to assist handloom production. **NOTE :** I) The institution of production and marketing conditions for faculty of the institute for improving their working and to suggest remedial measures for overcoming any difficulties experienced by them.

15. (Ref. No.F.1/26/2005-R-VI) ONE DEPUTY DIRECTOR (WEAVING) IN THE OFFICE OF DEVELOPMENT COMMISSIONER FOR HANDLOOMS, MINISTRY OF TEXTILES. The post is reserved for OBC candidates. **QUALIFICATIONS :** ESSENTIAL : A. EDUCATIONAL : I) Degree in Textile Technology or a recognised University or institution or equivalent. II) Diploma in Handloom Technology or a recognised institution or equivalent. B. EXPERIENCE : 7 years experience in the case of Diploma holder in Handloom Technology in a textile weaving production establishment or institute out of which at least 2 years should have been in handloom. **DESIRABLE :** Knowledge of handloom weaving machinery and handloom products. II) Knowledge of handloom industries of the country. **DUTIES :** To be in charge of Weavers Service Center and attend to all administrative work as and when required. To supervise the day to day work of weaving Section of the Center. To undertake development work relating to production of new fabrics utilisable in domestic and export market and to technical advice to handloom units for preparatory and weaving processes including use of improved appliances to assist handloom production. **NOTE :** I) The institution of production and marketing conditions for faculty of the institute for improving their working and to suggest remedial measures for overcoming any difficulties experienced by them.

14. (Ref. No. F.1/115/2003-R-III) TWO LECTURERS (LIBRARY SCIENCE) IN GOVT. POLYTECHNIC FOR WOMEN, CHANDIGARH, CHANDIGARH ADMINISTRATION. Out of the two posts, one post is reserved for Scheduled Tribes candidates. QUALIFICATION : ESSENTIAL : First Class Master's Degree in Library Science from a recognised University/Institution or equivalent. DUTIES : Teaching Diploma classes. Any other duties assigned by department. HQ : Chandigarh.

15. (Ref. No. F.1/179/2005-R-III) TWO LECTURERS (HISTORY OF ART) IN THE GOVERNMENT COLLEGE OF ART, CHANDIGARH, CHANDIGARH ADMINISTRATION. Out of the two posts, 1 post is reserved for OBC candidates. QUALIFICATIONS: ESSENTIAL : EDUCATIONAL : i) Good academic record with at least 55% marks or an equivalent grade of B in the 7 point scale with letter grades O,A,B,C,D,E and F at the Master's degree level in History of Art from an Indian University or an equivalent degree from a Foreign University. EXPLANATION : The term "GOOD ACADEMIC RECORD" means at least second class with fifty per cent marks in graduation degree. ii) Should have cleared the eligibility test (NET) for lectures conducted by the University Grants Commission, Council for Scientific and Industrial Research or similar test accredited by the University Grants Commission. NOTE : 1 : N.E.T. shall remain compulsory requirement for appointment as Lecturer even for candidates having Ph.D degree. However, the candidates who have completed M.Phil degree by 31<sup>st</sup> Dec. 1993 or have submitted Ph.D thesis to the University in the concerned subjects upto 31<sup>st</sup> December, 2002 are exempted from appearing in the N.E.T. examination. In case, such candidates fail to obtain Ph.D Degree, they shall have to pass the N.E.T. Examination. NOTE : 2 : Relaxation of 5% marks provided from 55 to 50% of the Ph.D degree holders who have passed the Master's Degree prior to 1<sup>st</sup> September, 1991. NOTE : 3 : B in the 7 point scale with letter grades O,A,B,C,D,E and F shall be regarded as equivalent of 55% wherever the grading system is followed. NOTE : 4 : A relaxation of minimum marks at the Post Graduate level from 55 to 50% will be provided to candidates who have cleared the Junior Research Fellowship Examination conducted by the UGC/CSIR only prior to 1989 when the minimum marks required to appear for J.R.F. Examination was 50%. DUTIES : Impart teaching to college students. Assisting in departmental administration, consultancy, R&D services and material workshops/studios/labs development/instruction. HQ : Government College of Art, Chandigarh.

16. (Ref. No. F.1/215/2003-R-V & F.1/245/2005-R-V) TWO LECTURERS (ARCHITECTURE) IN GOVT. POLYTECHNIC FOR WOMEN, CHANDIGARH, CHANDIGARH ADMINISTRATION. Out of two posts, one post is reserved for ST candidates. QUALIFICATIONS : ESSENTIAL : EDUCATIONAL : i) First class Bachelor's Degree in Architecture from a recognised University or equivalent. ii) Registered with the Council of Architecture. DUTIES : Teaching Diploma Classes. Any other duties assigned by the department. HQ : Chandigarh.

17. (Ref. No. F.1/29/2005-R-VI) FOURTEEN JUNIOR WORKS MANAGER IN ELECTRICAL(ELECTRONICS) IN ORDNANCE FACTORY BOARD, DEPARTMENT OF DEFENCE PRODUCTION, MINISTRY OF DEFENCE, CIVILIAN IN DEFENCE SERVICES. Out of fourteen posts, three posts each are reserved for SC & OBC candidates and one post is reserved for ST candidates. QUALIFICATIONS : ESSENTIAL : EDUCATIONAL : Degree in Electronics Engineering/Technology or equivalent from a recognised University. DUTIES : Duties of managerial nature. Required to work as a Head of Section/Workshop/Office or a

Group in the Workshop/Section/Office and fully responsible for proper working of the Group and report to Divisional Officer, HQ : Any of the Ordnance Factories, Units and Head Quarters in India.

#### CANCELLATION

(F.1/12/2003-R-V) Recruitment to one (01) post of Junior Scientific Officer (Chemistry) reserved for OBC candidates in the Directorate of Plant Protection Quarantine & Storage, Ministry of Agriculture, Department of Agriculture & Co-Operation, General Central Service, Group 'B' Gazetted. (Hol. UPSC Advt. No. 00, Iam No.02 published in the various leading Newspapers/Employment News on 22-03-2003).

It is notified for general information that the recruitment to the aforesaid post has been cancelled.

#### NOTE:

1. Candidates are requested to apply in the format published along with this advertisement and NOT with in the application form. They are also requested to go through carefully the details of posts and instructions published below before applying.

2. **NATURE OF POST:** All posts belong to General Central Service, except otherwise mentioned.

a) Posts at S.Nos. 1, 2, 11, 12, 15 & 17 are permanent.

b) Posts at S.Nos. 3, 4, 5, 6, 7, 8, 9, 10, 13, 14 & 16 are temporary.

3. **PAY SCALE & CLASSIFICATION :** (Figure in bracket at the end of the pay scale indicate the total emoluments excluding CCA and HRA at the minimum of the scale).

a) Rs. 10000-325-15200 (I.E. Rs. 17500/-) Group 'A' Gazetted for the post at S.No. 13.

b) Rs. 10000-325-15200/- + NPA (I.E. Rs. 23157/-) Group 'A' for the posts at S.Nos. 3, 4, 5, 6, 7, 8, 9 & 10.

c) Rs. 8000-275-13500 (I.E. Rs. 14040/-) Group 'A' Gazetted for the posts of S.Nos. 11, 12 & 15.

d) Rs. 7000-220-8100-276-10300/-340-12000-375-13500 (with initial start of Rs.8000) (I.E. Rs. 14040) Group 'B' Gazetted for the posts at S.Nos. 14 & 16.

e) Rs.7450-225-11500 (I.E.Rs.13074/-) Group 'B' Gazetted for the posts at S.Nos. 1 & 17.

f) Rs.6500-200-10500 (I.E.Rs.1408/-) Group 'B' Gazetted for the post at S. No. 2.

4. **AGE LIMIT AS ON NORMAL CLOSING DATE i.e 27-10-2005**

a) Not exceeding 43 years for the post at S.No.13.

b) Not exceeding 50 years for SC & 48 years for OBC in respect of posts at S.Nos. 6, 11, 12, 14, 15 & 16.

c) Not exceeding 45 years for the posts at S.Nos. 3, 4, 5, 6, 7, 8, 9, 10.

d) Not exceeding 35 years for the post at S.Nos. 11, 12, 14, 15 & 16.

e) Between 21 to 30 years for the posts at S.Nos. 1 & 17.

f) Not exceeding 30 years for the post at S.No. 2.

N.B. The age limit shown against post at S.No.13 is relaxed age limit for OBC candidates. The age limit shown against all other S.Nos. is normal age limit (except for S.No.6 where the age for SC & OBC is clearly mentioned) and only in those cases age is relaxable for SC and ST candidates upto 5 years and upto 3 years for OBC candidates in respect of vacancies reserved for them. Age is also relaxable for certain other categories. AGE IS ALSO RELAXABLE FOR CENTRAL GOVT. SERVANTS, AS PER THE INSTRUCTIONS ISSUED BY GOVT. OF INDIA FROM TIME TO TIME, UPTO FIVE YEARS, for age concession applicable to other categories of applicants please see relevant parts of the instructions to candidates for recruitment by gazette.

5. **HEADQUARTERS:** HQ places specifically stated against certain posts, otherwise anywhere in India or abroad.

6. **PROBATION:** The persons selected will be appointed on probation as per rule.

7. The qualifications granted in United Kingdom shall be recognised Medical qualification only when granted on or before 11.11.78. This shall apply to both EO(I) & EO(II) above.

#### INSTRUCTION AND ADDITIONAL INFORMATION TO CANDIDATES FOR RECRUITMENT BY SELECTION

##### 1. CITIZENSHIP:

A Candidate must be either:

- (a) a citizen of India, or
- (b) a subject of Nepal, or
- (c) a subject of Bhutan, or
- (d) a Tibetan refugee who came over to India before 1<sup>st</sup> January, 1962 with the intention of permanently settling in India, or

(e) a person of Indian origin who has migrated from Pakistan, Burma, Sri Lanka or East Africa countries of Kenya, Uganda, the United Republic of Tanzania (formerly Tanganyika and Zanzibar), Zambia, Malawi, Zaire, Ethiopia and Vietnam, or from Vietnam with the intention of permanently settling in India.

Provided that, a candidate belonging to categories (b), (c), (d) and (e) above shall be a person in whose favour a certificate of eligibility has been issued by the Government of India.

NOTE : The application of a candidate in whose case no certificate of eligibility is necessary, may be considered by the Commission and, if recommended for appointment, the candidate may also be provisionally appointed subject to the necessary certificate being issued in his favour by the Government of India.

2. **AGE LIMITS :** The age limit for the post has been given in the advertisement. For certain age concessions admissible to various categories please go through instruction No. 5.

##### 3. MINIMUM EDUCATIONAL

QUALIFICATIONS : All applicants must fulfil the essential requirements of the post and other conditions stipulated in the advertisement. They are advised to satisfy themselves before applying that they possess at least the essential qualifications laid down for various posts. No enquiry asking for advice as to eligibility will be entertained.

NOTE-I: The prescribed essential qualifications are the minimum and the mere possession of the same does not entitle candidates to be called for interview.

NOTE-II: Where the number of applications received in response to an advertisement is large and it will not be convenient or possible for the Commission to interview all the Candidates, the Commission at their discretion may restrict the number of Candidates to a reasonable limit by any or more of the following methods :

(a) On the basis of either qualifications and experience higher than the minimum prescribed in the advertisement; or

(b) On the basis of experience in the relevant field; or

(c) By counting experience before or after the acquisition of essential qualifications; or

(d) By holding a screening test.

The candidate should, therefore, mention all the qualifications and experience in the relevant field over and above the minimum qualifications and should attach atleast one certified copies of the certificates in support thereof.

##### 4. APPLICATION FEE

(a) Candidates must pay the prescribed fee only through Central Treasury Bill for Rs. 80/-

(b) No fee for SC & ST candidates. Physically handicapped persons are also exempted from payment of fee subject to the condition of prescribed medical conditions. No fee exemption is however available for OBC candidates and they are required to pay the full prescribed fee.

##### THIS IS IMPORTANT

(c) Candidates can purchase the Central Recruitment Fee Stamp in the denomination of Rs. 50/- available in Head Post Offices, all Departmental Post Offices (i.e. down to sub-post office level) and also in Branch Post Offices throughout the Country and affix it in the space earmarked for the purpose in the application format and get it cancelled by the Counter Clerk of the Post Office with the date stamp in such a manner that the impression of cancellation stamp shall not overflow on the application form itself taking care that the impression must be clear and distinct to facilitate the identification of the date of issue and mailing post office.

(d) Candidates applying from outside India should deposit the prescribed fee at the Office of the High Commissioner or Consul or of the Indian Ambassador or of the Government of India's Representative abroad, as the case may be. The original receipt for such payment should accompany every application.

(e) The fee sent through Money Order, Indian Postal Orders, Bank Drafts, Crossed Cheques, Currency Notes and Treasury Challans will not be accepted by the Commission and such applications will be treated as without fee and will be summarily rejected.

(f) The refund of application fee for non-selection through advertisement will be allowed only where selection is cancelled and in no other case.

(g) Applications not accompanied by the full prescribed fee will not be considered and summarily rejected. No representation against such rejection will be entertained.

##### 6. CONCESSIONS & RELAXATIONS

(i) The upper age limit in case of Ex-Servicemen and Commissioned Officers including ECOs/SSCOs shall be relaxed by three years subject to the conditions that on these closing date of receipt of applications (i) the continuous service rendered in the Armed Forces by an Ex-Serviceman is not less than six months after cessation and (ii) that the resultant age after deducting his period of service from his actual age does not exceed the prescribed age limit by more than 3 years.

This relaxation is also available to ECOs/SSCOs who have completed their initial period of assignment of five years of Military Service and whose assignment has been extended beyond 5 years as on closing date and in whose case the Ministry of Defence issues certificate that they will be released within 3 months of selection from the date of receipt of application for appointment.

The candidate claiming age relaxation under this para should produce a certificate in prescribed format submitted to them on demand from the Commission.

NOTE : Ex-Servicemen who have already secured regular employment under the Central Govt. in a Civil Post are permitted the benefit of age relaxation as published for Ex-Servicemen for securing regular employment in any higher post or service under the Central Govt. However, such candidates will not be eligible for the benefit of reservation, if any for Ex-Servicemen in Central Govt. jobs.

(ii) In order to qualify for the concession under (i) above, candidates concerned should forward with their application one or more certified copies of certificates issued by the concerned authority from the Defence Forces. The certificate should be signed by the appropriate authority concerned.

and should specify the period of service in the Defence Forces :-

**For Ex-Servicemen and Commissioned Officers including ECOs/SSCOs :** A certificate in the prescribed format from the concerned authority:

(i) In case of Commissioned Officers including ECOs/SSCOs :

Army :- Directorate of Personnel Service, Army, HQs, New Delhi

Navy :- Directorate of Personnel Services, Naval HQs, New Delhi

Air Force :- Directorate of Personnel Services, Air HQs, New Delhi

(ii) In case of JCOs/OFs and equivalent of the Navy and Air Forces :

Army :- By various Regimental Record Offices.

Navy :- Naval Records, Bombay

Air Force :- Air Force Records, New Delhi

(c) AGE RELAXATION FOR CENTRAL GOVERNMENT EMPLOYEES : The upper age limit is relaxable for Central Govt. Servants upto 5 years as per instruction issued by the Govt. of India from time to time, (10 years for persons belonging to Scheduled Castes/Scheduled Tribes and 8 years for persons belonging to Other Backward Classes in respect of the posts reserved for them) in accordance with the instructions or orders issued by the Govt. of India. A candidate claiming to belong to the category of Central Government servant and thus seeking age relaxation under this para should produce a certificate from his/her Employer on the office letterhead to the effect that he/she was a Central Govt. Servant as on closing date of Advertisement for the post of ..... No. candidate will be accorded age relaxation under this para, unless he/she produces the requisite Certificate alongwith his/her application for recruitment to a post.

(d) AGE RELAXATION FOR MERITORIOUS SPORTS PERSONS : The relaxation in upper age limit upto a maximum of 5 years (10 years for persons belonging to SC/ST Communities and 8 years for persons belonging to Other Backward Classes in respect of posts reserved for them) may be allowed to meritorious sportswomen/sportsmen in the field of Games/Sports recognised by the Government for such purpose provided they satisfy all other conditions prescribed by Government from time to time. The persons claiming age relaxation under this sub-para should produce a certificate issued by the competent authority in the format prescribed which will be supplied to candidates on demand by the Commission. There is no upper age limit in respect of Indian employees of the Government of Burma discharged owing to Constitutional changes in that country. For others, age limit will be strictly adhered to even in exceptional circumstances, and in no case be relaxed beyond the limit of three years.

(e) Age-relaxation for Widows, divorced Women and Women judicially separated from their husbands :

The upper age limit is relaxable up to the age of 35 years (upto 40 years for members of Scheduled Castes/Scheduled Tribes and upto 38 years for members belonging to the Other Backward Classes in respect of the posts reserved for them) for Widows, divorced Women and Women judicially separated from their Husbands who are not remarried. The persons claiming age-relaxation under this sub-para should produce the following documentary evidence :-

(i) In case of Widow, Death Certificate of her husband together with the Affidavit that she has not remarried since.

(ii) In case of divorced Women and Women judicially separated from their husbands, a certified copy of the judgement/order of the appropriate Court to prove the fact of divorce or the judicial separation, as

the case may be, with a Affidavit in respect of divorced Women that they have not remarried since.

(f) The relaxation in upper age limit of 5 years shall be admissible to all persons who had ordinarily been domiciled in the State of J&K:

The persons claiming relaxation under this sub-para should produce a certificate to the effect that they had been domiciled in the State of J&K during the period from 1st January, 1980 to 31st December, 1989 from the District Magistrate within whose jurisdiction they had ordinarily resided or from any other authority designated in this behalf by the Government of Jammu and Kashmir. This relaxation shall remain in force upto 31.12.2005.

(g) Age relaxation of 5 years is allowed (total 10 years for SCs/STs and 8 years for OBCs) in respect of the posts reserved for them) to blind, deaf-mute and orthopaedically handicapped persons for appointment to Group 'A' and Group 'B' posts/services. The persons claiming age relaxation under this sub-para should produce a certificate from the competent authority of Govt. Hospital/Medical Board in support of their claims. In any case, the appointment of these candidates will be subject to their being found medically fit in accordance with the standards of medical fitness as prescribed by the Government for each individual Group 'A' and Group 'B' posts to be filled by Direct Recrt. by Selection.'

#### 3. HOW TO APPLY :

(i) Candidates must apply in the Application Format published in the Employment News alongwith this advertisement. Candidate abroad may apply on plain paper but the format should be exactly the same published in the advertisement. Applications on formats other than the one indicated in this issue of Employment News will not be entertained. The candidates may cut out the form of application given in this advertisement and utilize it in original. Form should be filled in with ball-point pen (to prevent smudging of ink). If need be they can get this form typed neatly on white paper of FOOLSCAP SIZE (21 cms x 30 cms) in double space on one side of paper only and fill up the columns in their own hand. There is no objection to candidates using a printed Application Form, if available from private agencies. They should ensure however, that its format is exactly the same as published by the Commission in their advertisement. If any writing entries are made by the candidate in their application form on account of mistake in the guidelines or in printing of application forms by private agencies, their applications shall be rejected and the Commission will not be responsible for such rejection. No representation against such rejection will be entertained.

Application filled in on the format used for previous recruitment of some other advertisement will not be considered. The candidates should note that Application Form will NOT be supplied by the Commission's Office.

(ii) Candidate who wish to apply for more than one post should submit separate application accompanied by the prescribed fee for each post.

(iii) Candidates are requested to attach with the application a self-addressed post card bearing total postage worth 2.00 affixed thereon. They should indicate in this card the Advertisement No. and Item No., Name of the post applied for. The applications will be acknowledged by the Commission by returning this card to the candidate after indicating the Registration No. allotted to the candidate. Candidates may note that no separate acknowledgement other than this card will be sent to them.

If a candidate does not receive this post card within a fortnight from the last date for receipt of applications, he should make an enquiry from the Commission by writing by

furnishing full details of the post for which he has sent an application.

(iv) (a) The completed application form must reach the Secretary, Union Public Service Commission, Diolpur House, Shahjahan Road, New Delhi-110 009 on or before the 27-10-2005.

(b) In respect of applications received only by post (by post/airpost post) from the candidates residing in Arunachal Pradesh, Nagaland, Tripura, Sikkim, Jammu & Kashmir, Lahaul and Spiti district and Pangi subdivision of Chamcha District of Himachal Pradesh, A&N Islands or Lakshadweep or abroad, the last date for receipt of applications is 03-11-2005. The benefit of extended time will be available only in respect of applications received by post/airpost post from the above mentioned areas/regions. In the case of applications received by hand or through courier service, benefit of extended time will not be available regardless of the place of residence of the applicant.

Candidates who are claiming the benefit of extended time should clearly indicate in a separate sheet duly authenticated by their signature, the name of the particular area or region (e.g. Arunachal, Nagaland, J&K etc.) from where they have posted their application. In case they fail to do so, the benefit of extended time will not be allowed to them.

**NOTE : I : ORIGINAL CERTIFICATE SHOULD NOT BE SENT WITH THE APPLICATION. THESE SHOULD BE PRODUCED AT THE TIME OF INTERVIEW.**

II. Candidates should note that only the date of birth as recorded in the Matriculation, Higher Secondary Examination Certificate or an equivalent certificate on the date of submission of application will be accepted by the Commission and no subsequent request for its change will be considered or granted.

III. If no copy of the above certificates are sent with the application, it will be rejected and no appeal against rejection will be entertained.

#### 4. ACTION AGAINST CANDIDATE FOUND GUILTY OF MISCONDUCT

Candidates are warned that they should not furnish any particulars that are false or suppress any material information in filling up the application form. Candidates are also warned that they should in no case correct or alter, otherwise, tamper with any entry in a document or its attached/certified copy submitted by them nor should they submit a tampered/fabricated document. There is any inaccuracy or any discrepancy between two or more such documents or their attached/certified copies, an explanation regarding this discrepancy should be submitted.

A candidate who is or has been detected by the Commission to be guilty of any of the following

- (i) obtaining support of his/her candidate by any means, or
- (ii) impersonating, or, in this behalf,
- (iii) procuring impersonation by any person, or, in this behalf,
- (iv) submitting fabricated documents or documents which have been tampered with, or, in this behalf,
- (v) making statements which are false or false or false or suppresses material information, or, in this behalf,
- (vi) resorting to any other irregular or improper means in connection with his/her candidature for the selection or
- (vii) using unfair means during the test, or, in this behalf,
- (viii) writing irrelevant matter including obscene language or, profane or other matter, in the script(s), or, in this behalf,
- (ix) misbehaving in any other manner in the examination hall, or, in this behalf,
- (x) cheating or doing bodily harm to the staff employed by the Commission for the conduct of the test, or, in this behalf,
- (xi) bringing mobile phone/Communication device in the examination hall/interview room, or, in this behalf,

(xii) attempting to commit or, as the case may be, abetting the Commission of all or any of the acts specified in the foregoing clauses, in addition to rendering himself/herself liable to criminal prosecution, be liable;

(a) to be disqualified by the Commission from selection for which he/she is a candidate, and/or

(b) to be debarred either permanently or for a specified period:-

(i) by the Commission from any examination or selection held by them.

(ii) by the Central Government from any employment under them, and

(c) if he/she is already in service under Government to disciplinary action under the appropriate rules.

#### 9. OTHER INFORMATION/INSTRUCTIONS :

(i) All candidate, whether in Government service or in Government owned Industrial or other similar organisations or in private employment should submit their applications direct to the Commission. If any candidate forward his application

through his employer, he should ensure that it reaches the UPSC by the closing date; otherwise, it is likely to be rejected even if it had been submitted to the employer before the closing date.

Persons already in Government service, whether in permanent or temporary capacity or as work charted employees other than casual or daily rated employees are, however, required to submit a declaration that they have informed in writing their Head of Office/Department that they have applied for the selection. The date for determining the eligibility of all candidates in every respect shall be the normal closing date prescribed for receipt of applications viz. 27.10.2005.

(ii) (a) Any change of address given in the application form should at once be communicated to the Secretary, Union Public Service Commission clearly indicating the Advt. No., Item No., Name of the Post, UPSC Reference No. and candidate's Registration.

(b) Candidates are requested to arrange for the redirection of communications to their new address, if necessary. The UPSC makes every effort to take account

of changes in candidate's address but cannot accept any responsibility in the matter.

(iii) Candidates must, if required, attend at such place; it may be fixed by the Commission for a personal interview. The Commission do not defray the travelling or other expenses of candidates summoned for interview. They, however, contribute towards those expenses at rates corresponding to the amount of the Second Class Mail Railway fare by the shortest route to the place of interview from the Railway Station nearest to the normal place of residence of the candidate or from which he actually performs the journey, whichever is nearer to the place of interview, and back to the same station or the amount of Railway fare actually incurred by the candidate whichever is less. Details of this will be furnished when they are called for interview.

(iv) Commission's contribution towards the travelling expenses in respect of those candidates who are interviewed at Delhi will be paid on the spot on the date of interview itself provided they fulfill all the conditions. In respect of those candidates who have been called to be

present at interviews at places other than Delhi, the same will be paid by Money Order later on.

(v) The summoning of candidates for interview convey no assurance whatsoever that they will be selected. Appointments, orders to selected candidates will be issued by the Government.

(vi) Candidates must be in sound bodily health. They must, if selected be prepared to undergo such medical examination and satisfy such medical fitness by Government may require.

(vii) Candidates will be informed of the result of their applications in due course and any interim enquires about the result are therefore, unnecessary and not be attended to. The Commission do not enter into correspondence with the candidates about reasons for their non-selection for interview/appointment.

(viii) The Commission may at their discretion grant higher initial pay to specially qualified and experienced candidates.

(ix) Canvassing in any form will disqualify a candidate.

## IMPORTANT

1. Candidates must read the "DETAILED INSTRUCTIONS TO THE CANDIDATES" before filling-up PART-I & PART-II of the form. He must fill the form strictly according to the instruction.
2. Candidates must ensure that no column is left blank or wrongly filled as the information furnished therein would be used for deciding the eligibility and suitability of the candidate for being called for the interview. Applications not filled correctly and as per the "INSTRUCTIONS" are liable to be rejected and the onus of such rejection would be on the candidate himself. The Commission will not entertain any claim after such rejection.
3. Copies of certificates should be attached in support of information given in the form where necessary. Any information contained in the attached certificates shall not be considered unless it is claimed in the application form.
4. Fee amount is Rs. 50/- payable in the shape of CENTRAL RECRUITMENT FEE STAMP only. No other mode of payment is acceptable. For details of Recruitment Fee Concessions to specified categories of applicants, kindly refer to Instruction No. 4 in the "INSTRUCTIONS AND ADDITIONAL INFORMATION TO CANDIDATES FOR RECRUITMENT BY SELECTION" published along with this advertisement.
5. Application should be sent to the Secretary, Union Public Service Commission, Dholpur House, Shahjahan Road, New Delhi-110009. The closing date for receipt of application is 27.10.2005.

### 6. "THE MOBILE PHONES ARE BANNED IN THE CAMPUS OF UPSC EXAMINATION HALLS".

NOTE : "Applications must be sent in the format given in Employment News can be downloaded from our website : [www.upsc.gov.in](http://www.upsc.gov.in). Applications sent in any other format are liable to be rejected."

For any query, visit the Commission's Facilitation Centre or Dial No. 23385271.

## APPLICATION FORM FOR RECRUITMENT BY SELECTION ON PAGE 9 & 11

## RECRUITMENT RESULTS

The following recruitment cases have been finalized by the Union Public Service Commission during the First Fortnight of the month of September, 2005. The recommended candidates have been informed individually by post. Applications of other candidates were duly considered but regretted that it has not been possible to call them for interview/selection for the post.

S. No.	Year/Advt./ No. Item No. (File No.)	Name of the Post/ Office	Name and Roll No. of Recommended Candidates
1.	2004/00/02 E. 1/4/2003- R-V	Extra Assistant Director (Hydro-meteorology), Central Water Commission, M/o Water Resources.	1. Anil Prakash Mishra (100) 2. Satyendra Mishra (256) 3. Ms. Chh. Sikkuwar (209)
2.	2004/09/07 E. 1/51/2004- R-V	Assistant Director (Grade I) (Chemical), Small Industry Development Organisation, M/o Small Scale Industries.	1. Dr. Rajesh Kumar Bhorat (17)
3.	2004/10/02 E. 1/60/2004- R-VI	Senior Scientific Officer Grade II in GENTEX (Leather Technology)/Footwear Technology), Directorate General of Quality Assurance, D/o Defence Production and Supplies, M/o Defence.	1. Muruganand Subbiah (44)
4.	2004/11/03 E. 1/240/2003- R-VI	Senior Scientific Officer Grade II in Military Explosives (Polymer Science), Directorate General of Quality Assurance, D/o Defence Production and Supplies, M/o Defence.	1. Lakshmanan Srinivasan (75)
5.	2004/12/04 E. 1/18/2004- R-V	Deputy Legislative Counsel (Grade III of Indian Legal Service), Legislative Department, M/o Law and Justice.	1. Ravindra Shankar Shukla (81)
6.	2004/13/07 E. 1/275/2003- R-IV	Senior Scientific Officer Grade I, Directorate General of Employment and Training, M/o Labour.	1. Dr. Arqib Iqbal (29)
7.	2004/14/07 E. 1/235/2003- R-VI	Senior Scientific Officer Grade II in Electronics (Computer Engineering/Computer Science).	1. Piyush Kumar (33) 2. Jitendra Pator V. (60) 3. Prabhul Pankaj Chaurasia (66)

S. No.	Year/Advt./ No. Item No. (File No.)	Name of the Post/ Office	Name and Roll No. of Recommended Candidates
8.	2004/15/07 E. 1/221/2003- R-III	Directorate General of Quality Assurance, D/o Defence Production and Supplies, M/o Defence.	1. Ms. Navreet (121)
9.	2004/10/02 E. 1/11/2004- R-VI	Lecturer, In Public Administration, Government Art and Science Colleges, Chandigarh.	1. Vipin Kumar (229) 2. Rupash Kumar (219) 3. Sanjay Gupli (48)
10.	2004/SPL-0/08 E. 1/110/2004- R-III	Junior Works Manager (Clothing Technology), In Ordnance Factories, D/o Defence Production and Supplies, M/o Defence.	1. Arvind Kumar, Misra (72) 2. Dr. Mohammad Ahmad (173)
11.	2004/SPL-0/14 E. 1/120/2004- R-III	Lecturer, in Political Science, Indian Military Academy, M/o Defence.	1. Dr. Devendra Kumar Singh (44) 2. Dr. Anil Kumar (44)
12.	2004/SPL-7/01 E. 1/204/2003- SPC-I	Academic, Public Prosecutor, Directorate of Prosecution, Government of National Capital Territory of Delhi.	1. Navin Kumar (66) 2. Vishal Singh (247) 3. Anil Kumar (33) 4. Purva Bhagat (274) 5. Rajni Kalra (207) 6. Himmehu Garg (2123) 7. Niral Patel (269) 8. Brijendra Kumar Singh (4450) 9. Rehah Ahmad (66) 10. Virendra Prakash Arora (1020)

केन्द्रीय प्रशासनिक  
Central Administration

Continued on page 10

Continued from page 7

S. No.	Year/Divt./ No. Item No. (File No.)	Name of the Post/ Office	Name and Roll No. of Recommended Candidate
12.	2004/SPL-7/01 F.1/20/IV/2003- SPC-I		11. Dheeraj Mor (501) 12. Anil (322) 13. Karmal Akhtar (1392) 14. Alok Dubey (2120) 15. Jitendra Sharma (2024) 16. Ajit Singh (2965) 17. Krishan Dev Pachauri (3045) 18. Neetu Singh (1457) 19. Vikash Kumar (408) 20. Pravesh Kumar (3044) 21. Harshvardhan (100) 22. Rajinder Singh (3031) 23. Savindra Kumar Barwal (4007) 24. Hemant (1606) 25. Pankaj Kumar Hwang (1142) 26. Japan Babu (4113) 27. Rakesh Kumar (13) 28. Rajesh Panshimi (4030) 29. Pravita Patel (2284) 30. Kundan Lal (200) 31. Pravesh Kumar Ranga (1143) 32. Shajidullah Qureshi (3395) 33. Vilma Doyal (100)
			12. 2004/SPL-7/01 F. 1/28/2003- SPC-I
			13. 2005/07/01 F. 1/10/2004- R-I
			Assistant Commissioner (Livestock Health), D/o Animal Husbandry and Dairying, M/o Agriculture.

केन्द्रीय प्रशासनिक अधिकारी  
Central Administrative Tribunal

3 / MAY 2009

गुवाहाटी न्यायालय  
Guwahati Bench

## CENTRAL INSTITUTE OF TOOL DESIGN

(Ministry of SSI, A Govt. of India Society)

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### ADMISSION NOTICE

CITD is a premier Institute in Asia providing specialised training in CAD/CAM/CAM & Tool Engineering offers the following full time certificate courses.

#### Master Certificate in Computer Aided Tool Engineering (MCTE)

- Auto CAD - 2D, 3D Modelling
- Solidworks : Modelling, Surfacing, Drafting & Assembly
- PRO/E : Modelling, Surfacing, Drafting, Assembly, Mould, Sheet Metal, Mechanics & Manufacturing
- I-DEAS : Modelling, Surfacing, Drafting, Assembly, & Manufacturing
- Unigraphics : Modelling, Surfacing, Drafting, Assembly, & Manufacturing
- Catia : Modelling, Surfacing, Drafting, Assembly
- Ansys : Structural & Thermal Analysis
- Master CAM : Design, Turning & Milling
- DELCAM : Design & Milling
- NC,CNC Programming : Using CAX/CNC/CMM/CNC/CAD/CAM
- Tool Design : Design Practice, Tooling Materials, Probes, Tools, Plastic Moulding Tools, Data Carving, Vise, Jigging Fixtures & Cutting Tools
- Metrology & Reverse Engineering : CNC,CMM, 3D Modelling, Reverse Engineering Concepts & Digitization

Course Fee : Rs.45,000/- for SSI & Individuals, Rs.60,000/- for Govt. Org. & Major Industries. For can be paid in 3 instalments.

Duration : 6 months, full time 60 hours/day Night Lab Facility

Eligibility : Degree/Diploma in Mechanical Engineering or Equivalent.

Information for the above courses are also available at Vijayawada Subcentre

Address: 54-2 PPhase III, Anantapur, Vijayawada-520007, Ph.No.0666-2540560

Applications & course details can be had from our website or at CITD, Hyderabad/Vijayawada

#### Master Certificate in CAD/CAM (M CAD / CAM)

- Auto CAD - 2D, 3D Modelling
- Mechanical Desktop : Modelling, Surfacing, Drafting, Assembly & Assembly
- Autodesk Inventor : Modelling, Assembly & Drafting
- SOLIDWORKS : Modelling, Surfacing, Assembly & Drafting
- PRO/ENGINEER : Modelling, Surfacing, Assembly, Drafting, Mechanical & Manufacturing
- Unigraphics : Modelling, Surfacing, Assembly & Manufacturing
- Catia : Modelling, Surfacing, Assembly & Drafting
- Ansys : Structural & Thermal Analysis
- Master CAM : Design, Turning & Milling
- DELCAM : Design & Milling
- NC,CNC Programming : Using CNC Deck, Tap Mill & Lathing Machine
- Course Fee : Rs.35,000/- for SSI & Individuals, Rs.47,000/- for Govt. Org. & Major Industries. Fee can be paid in 3 instalments.
- Duration : 6 months, full time 60 hours/day Night Lab Facility

Admissions for 3 Months Advanced CAD/CAM, Mechanical, Civil, Mechanical CAD/CAM, Computer Aided Engineering are also in progress.

Course Fee : Rs.45,000/-

## Garden Reach Shipbuilders & Engineers Ltd.

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116, JUNE 1969



# भारत का राजपत्र

## The Gazette of India

प्राप्तिकार से प्रकाशित

PUBLISHED BY AUTHORITY

लो 26] नई दिल्ली, बारियार, जून 28, 1969/साप्ताह 7, 1891  
No. 26] NEW DELHI, SATURDAY, JUNE 28, 1969/ASADH 7, 1891

इस भाग में भिन्न पृष्ठ संख्या वी आती है जिससे कि यह भ्रमण संकलन के क्षम में रखा जा सके।  
Separate paging is given to this Part in order that it may be filed  
as a separate compilation.

## नोटिस

## NOTICE

नीचे लिखे गारत के असाधारण राजपत्र 9 जून 1969 तक प्रकाशित किये गये।  
The undermentioned Gazettes of India Extraordinary were published up to the 9th  
June, 1969.

Issue No.	No. and Date	Issued by	Subject
93	G. S. R. 1275, dated 28th May, 1969.	Ministry of Finance.	The Insurance (Amendment) Rules, 1969.
94	G. S. R. 1276, dated 30th May, 1969.	Ministry of Food, Agriculture Community Development & Cooperation.	Further amendment in the order No. G. S. R. 914/BSS Com/ Sugar, dated 10th June, 1969.
95	G. S. R. 1361, dated 9th June, 1969.	Ministry of Finance.	Exempting certain articles mentioned in the table therein from the duty of customs leviable thereon.

मपर लिखे असाधारण राजपत्रों की प्रतिवापकाशन प्रबन्धक, रिविल लाइन्स, दिल्ली के सामान्यपत्र भेजने पर भेज दी जाएगी। यांगोंव के प्रबन्धक के पास इन राजपत्रों के जारी होने की सारीयते 10 दिन के भीतर पहुंच जाने चाहिए।

Copies of the Gazettes Extraordinary mentioned above will be supplied on indent to the Manager of Publications, Civil Lines, Delhi. Indents should be submitted so as to reach the Manager within ten days of the date of issue of these Gazettes.

(1759)

2. In the Employees' Provident Funds Scheme, 1952, in clause (b) of subparagraph (3) of paragraph 1, sub-clause (ixv) shall be renumbered as sub-clause (lxvi) and before sub-clause (lxvi) as so renumbered, the following sub-clause shall be inserted, namely:—

"(lxv) as respects diamond mines come into force on the 30th day of June, 1969;"

[No. 4/8/II/66-PF.II.]

DALJIT SINGH, Under Secy.

तां० का० निं० 1513 :—कर्नचारी भविष्य निवि नियन्त्रित वर्ष 1952 (1952 का 19) की वार्ष 7 की उपर्याह (1) के तात्पर पठित वार्ष 5 द्वारा प्रदत्त जाकित्यों का प्रयोग करते हुए केन्द्रीय सरकार कर्नचारी भविष्य निवि त्वान, 1952 में अतिरिक्त तंशेवन करने के लिए एकदग्धारा निन्नतिवित त्वान दत्ताती है अबात :—

1. यह त्वान कर्नचारी भविष्य निवि (वृद्धीय उपचार) त्वान, 1969 कही जा सकेगी।  
2. कर्नचारी भविष्य निवि त्वान, 1952 में ऐच० 1 के उपचार (3) के छप्पड (ब) का उपचार (LXV) उपचार (LXVI) के त्वान में पुनः अन्वाकित किया जाएगा और इस प्रकार इन तंशाकित उपचार (LXVI) के द्वारा निन्नतिवित उपचार उपचारित किया जाएगा, अबात :—

"(LXV) हीय वार्ष को वावत जून, 1969 के 30वें दिन को प्रवृत्त होगा;"

[ह० 4/8/2/66-प०एफ०-2]

दलजीत सिंह, अवर सचिव, ।

(Department of Labour and Employment)

New Delhi, the 6th June 1969

G.S.R. 1514.—In pursuance of sub-clause (b) of clause (i) of rule 5 of the Labour Officers (Central Pool) Recruitment and Conditions of Service Rules, 1951, published with the notification of the Government of India in the Ministry of Labour, Employment and Rehabilitation (Department of Labour and Employment) No. L.W.I.-47(4)/47 dated the 20th November, 1951, the Central Government hereby recognises the Diploma in Labour Law, Labour Welfare, and Personnel Management awarded by the Jodhpur University for purpose of the said rule.

[No. F. 21(7)/66-Adm/IV/WET.]

C. RAMDAS, Under Secy.

MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS

(Department of Mines and Metals)

New Delhi, the 6th June 1969

G.S.R. 1515.—In exercise of the powers conferred by the proviso to article 309 of the Constitution and in supersession of the notification of the Government of India in the late Ministry of Steel and Metals (Department of Mines and Metals) Number G.S.R. 222 dated 9th February, 1966 and G.S.R. 1598 dated 24th June,

1965 the President hereby makes the following rules to amend the Geological Survey of India including Exploration Wing (Class I and Class II posts) Recruitment Rules, 1957, namely:—

1. Short title and commencement.—(1) These rules may be called the Geological Survey of India including Exploration Wing (Class I and Class II posts) Recruitment (Amendment) Rules, 1969.

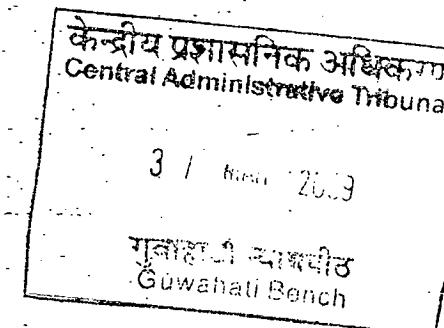
(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Geological Survey of India including Exploration Wing (Class I and Class II posts) Recruitment Rules, 1957.—

(i) in sub-rule (5) of rule 6 for the existing Explanation, the following Explanation shall be substituted, namely:—

"Explanation.—In this rule 'Engineering posts' means the posts referred to in S.I. Nos. 9, 10, 11, 12, 13, 14, 15, 16, 17, 18, 19, 20, 21, 22, 30, 38, 41, 42, 43, 44, 45 and 46 of the said schedule."

(ii) in the Schedule, serial numbers 1 to 6 shall be re-numbered as serial numbers 41 to 46 and before the serial numbers as so renumbered, the following shall be inserted, namely:—





Memorial Research in relation to Geophysics.

Qualifications relaxable at Commission's discretion in case of candidates otherwise well qualified).

OR

(C) Essential:

(i) Master's degree in Physics or Radio Physics or Electronics or Geophysics of a recognised University or equivalent.

OR

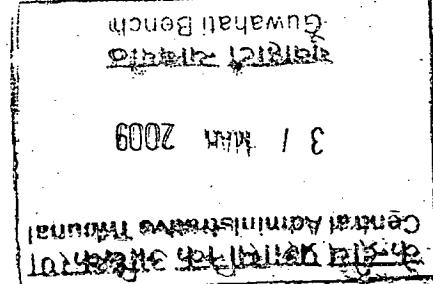
Degree or Diploma in Instruments Technology or Electrical Engineering of a recognised University or equivalent.

(ii) About 5 years' research and/or practical experience in Electronics or in construction and repairs of scientific instruments or about 6 years' practical experience in a workshop of repute.

Qualifications relaxable at Commission's discretion in case of candidates otherwise well qualified).

(As the case may be)

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26. Geophysicist (Junior) 30 General Central Service Class I Gazetted Rs. 400—  
40—600—  
50—950 Selection  
35 years and below  
Relaxable for Government Servants) Geology of a recognised University or equivalent

(A) **Eligibility:**  
(i) Master's degree in Physics or Geophysics or Geology/Applied Geology of a recognised University or equivalent.

(ii) About 2 years' field experience of Geophysical work. (Qualifications relaxable at Commission's discretion in case of candidates otherwise well qualified).

**Desirable:**  
Geophysical exploration work with special reference to one or more of the following: Ore deposits, ferromagnetic minerals, ground-water and problems connected with Civil Engineering.

OR

(B) **Scientist:**  
(i) Master's degree in Mathematics with specialisation in Potential Theory, of a recognised University or equivalent.

(ii) About 2 years' experience in Mathematical Research in relation to Geophysics. (Qualifications relaxable at Commission's discretion in case of candidates otherwise well qualified).

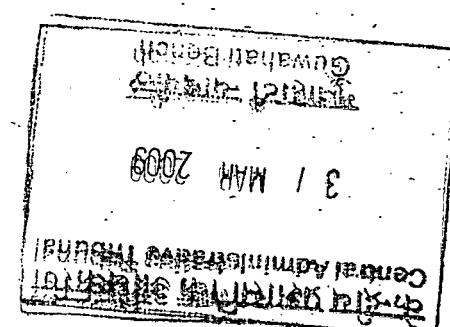
OR

(C) **Engineer:**  
(i) Master's degree in Physics and/or Radio Physics or Electronics or Geophysics of a recognised University or equivalent.

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No. 24/1973 50% by promotion, or direct recruitment. Promotion: Class I Departmental Assistant Geophysicist with 3 years service in the grade rendered after appointment thereto on a regular basis.

As required under the Union Public Service Commission. (Exemption from Consultation) Regulations, 1958.



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OR  
Degree or Diploma  
in Instrument Technology or Electrical Engineering  
of a recognised  
University or equivalent

(ii) About 2 years' research and / or practical experience in Electronics or in construction and repairs of scientific instruments or about 3 years' practical experience in a workshop of repute.

(Qualifications re-  
spective of Commission's discre-  
tion in case of  
candidates otherwise well  
qualified).

(As the case may be)

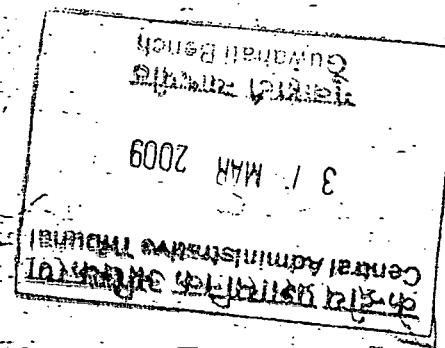
27. Assistant Geophysicist	46	General	Rs. 350	Selection	30 years and below (Relaxable for Government Servants)	Essential
Central Service		25-500				A. Master's degree in Physics or Geophysics or Geology or Applied Geology of a recognised University or equivalent.
Class II		20-30				OR
Gazetted		300-58				B. Master's degree in Mathematics with a specialisation in Potential Theory of a recognised University or equivalent (as the case may be).
Non- Ministerial		30-330				(Qualifications re- spective of Commission's discre- tion in case of can- didates otherwise well qualified).
		35-900				Desirable

(In respect of qualifi-  
cation A) Experience in Geo-  
physical field op-

No. 3 years 50% by pro-  
motion and 50% by  
direct re-  
tirement

Promotion: Class II  
Senior Technical Departmental  
Assistant (Geophysics) with 3  
years service in  
the grade rendered  
after appointment  
thereto on a  
regular basis

Commission (Ex-  
emption from  
Constitutional  
Regulations,  
1958.)



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28. Mineralogist (Senior)	4	General Central Service Class 1, Gazetted (Non-Ministerial).	Rs. 700— 50—1250.	Non Selection.	40 years and below. (Relaxable for Government Servants)	Essential : (i) Master's degree in Physics or Physical Chemistry of a recognised Government University or its equivalents.  (ii) About 7 year's experience in X-Ray and Spectroscopy and other lines of mineral studies including research experience in these lines.  (Qualifications relaxable at Commission's discretion in case of candidates otherwise well qualified.)  Desirable : Doctorate degree in Physics.
29. Minerologist	8	General Central Service Class 1, Gazetted (Non-Ministerial).	Rs. 400— 40—800— 50—950.	Not applicable	35 years and below (Relaxable for Government Servants)	Essential : (i) Master's degree in Physics, or Geophysics or Geology or Applied Geology of a recognised University or equivalent.  (ii) About 3 years experience in X-Ray and Spectroscopy and other lines of mineral studies including research experience in these lines.  (Qualifications relaxable at Commission's discretion in case of candidates otherwise well qualified.)  Desirable : Doctorate degree in Physics.

8	9	10	11	12	13
No.	2 years	By promotion failing which by direct recruitment.	Promotion : Mineralogist (Junior) with 5 years service in the grade rendered after appointment thereto on a regular basis.	Class I Departmental Promotion Committee.	As required under the Union Public Service Commission (Exemption from Consultation) Regulations, 1958.

Guwahati Bench  
Tribunal

31 MAY 2009

Central Administrative Tribunal  
Guwahati Bench

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30. Shift Boss	10. General Service, Class II, Gazetted Non-Ministerial.	Rs. 350-25-500-EB-800-30-330-900	Selection	30 years, Essential: and below. Engineering from (Relax- a recognised Uni- versity or equiv- alent for Govern- ment Servants) OR: Diploma in Mining Engineering from a recognised Uni- versity or Insti- tution or equivalent with at least 3 years experience in Mi- nes in accordance with the Metalli- fication Mines Re- gulations.		
				(Qualifications relax- able at Commis- sion's discretion in case of candidates otherwise well qua- lified).		
				NOTE: A Second Class Mine Managers Certificate of Competency must be acquired by all officers. (Direct recruits as well as promoters within the probationary period).		
31. Senior Adminis- trative Officer	9. General Service, Class I, Gazetted Non-Ministerial.	Rs. 700-40-1100-50/2-1150-1	Selection	45 years, Essential: and below (i) Degree of (Relaxable recognised University or equivalent for Govern- ment Servants) (ii) About 7 years experience of work relating to adminis- tration and accounts in Govt. Depart- ment or organisa- tion or, if not in a sup- ervisory capacity. Qualifications relax- able at Commission's discretion in case of candidates otherwise well qual- ified).		
32. Adminis- trative Officer	24. General Service, Class II, Gazetted Non-Ministerial.	Rs. 475-25-500-30-590-EB-30-800	Selection	50 years, Essential: and below. (i) Degree of (Relax- a recognised Uni- versity or equiv- alent for Govern- ment Servants) (ii) About 5 years experience in a Govt. De-		

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No.	2 years	50% by promotion, 50% by direct recruitment	Promotion: Senior Technical Assistant (Mining) with 3 years service in the grade from (i) Exploration Division, (ii) Mining Division	Class II Departmental Promotion Committee	As required under the Union Public Service Commission (Exemption from Consultation) Regu- lations, 1958.

No.	2 years	Promotion: 65 1/2% by promotion fail- ing which by direct recruitment. 33 1/3% by direct recruit- ment after appointment there to on a regu- lar basis.	Class I Departmental Promotion Committee	As required un- der the Union Public Service Commission (Exemption from Consultation) Regu- lations, 1958.
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No.	2 years	Promotion: By promotion fail- ing which by direct recruitment	Class II Departmental Promotion Committee	As required un- der the Union Public Service Commission (Exemption from Consultation) Regu- lations, 1958.
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as a subject and 2 years' Post graduate training in Statistics in a recognised Statistical Institute.

(ii) About 3 years' experience of Statistical work involving collection, compilation and interpretation of statistical data in Government Department or a private firm of repute.

(Qualifications relaxable at Commission's discretion in case of candidates otherwise well qualified.)

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[No. F. 6/32/67-M. III]

G.S.R. 1516.—In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules further to amend the Geological Survey of India (Class I and II posts) Recruitment Rules, 1964, namely:—

1. Short title and commencement.—(1) These rules may be called the Geological Survey of India (Class I and II posts) Recruitment (Amendment) Rules, 1969.

(2) They shall come into force on the date of their publication in the official Gazette.

2. In the Schedule to the Geological Survey of India (Class I and II posts) Recruitment Rules, 1964,

(i) items 1 to 19, 25 to 32 and 34 and the entries relating thereto shall be omitted;

(ii) items 20 to 24 and the entries relating thereto shall be omitted with effect from the 15th December, 1967.

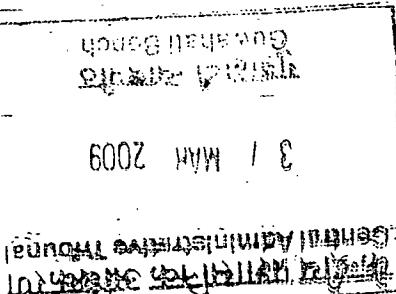
[No. F. 6/32/67-M. III]

G.S.R. 1517.—In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules further to amend the Geological Survey of India (Class I and II, Non-technical) posts Recruitment Rules, 1962, namely:—

1. Short Title and Commencement.—(1) These rules may be called the Geological Survey of India (Class I and II, Non-technical) posts Recruitment (Amendment) Rules, 1969.

(2) They shall come into force on the date of their publication in the official Gazette.

2. In the Schedule to the Geological Survey of India (Class I and II, Non-technical) posts Recruitment Rules, 1962, items 1 to 5 and entries relating thereto shall be omitted.



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Central Government

## THE GAZETTE OF INDIA, JUNE 28, 1969/ASADHA 3, 1957 [Part II]

G.S.R. 1518.—In exercise of the powers conferred by the proviso to article 369 of the Constitution, the President hereby makes the following rules further to amend the Geological Survey of India Class II (Non-gazetted) Posts Recruitment Rules, 1963, namely:—

1. **Short Title and Commencement.**—These rules may be called the Geological Survey of India Class II (Non-gazetted) Posts Recruitment (Amendment) Rules, 1963.

(2) They shall come into force on the date of their publication on the official Gazette.

2. In the Schedule to the Geological Survey of India Class II (Non-gazetted) Posts Recruitment Rules, 1963, item 2, Translator, and entries relating thereto shall be omitted.

[No. F. 6/32/67-(MIL)]

K. KISHORE, Under Secy.

(Department of Petroleum)

New Delhi, the 6th June 1969

G.S.R. 1519.—The following draft of certain rules further to amend the Petroleum Rules, 1937, which the Central Government proposes to make in exercise of the powers conferred by section 4, and sub-section (1) of section 29 of the Petroleum Act, 1934 (30 of 1934), is hereby published, as required by sub-section (2) of section 29 of the said Act, for the information of all persons likely to be affected thereby; and notice is hereby given that the said draft will be taken into consideration on or after the 31st July, 1969.

Any objections or suggestions which may be received from any person in respect of the said draft before the date so specified will be taken into consideration by the Central Government.

## Draft Rules

1. (1) These rules may be called the Petroleum (Amendment) Rules, 1969.  
(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Petroleum Rules, 1937,—

(a) in rule 115, after sub-rule (3), the following sub-rule shall be inserted, namely:—

(3A) Where the District Authority refuses to grant a certificate to the effect that there is no objection to the applicant receiving a licence for the site proposed, it shall record, in writing, the reasons for such refusal, and shall furnish the applicant with a copy of such order;

(b) in rule 120, after sub-rule (1), the following sub-rule shall be inserted, namely:—

(1A) An appeal shall lie against any order of the District Authority refusing to grant a certificate to the effect that there is no objection to the grant of a licence to the applicant for the site proposed by him, and such appeal shall lie to the authority which is immediately superior to the said District Authority;

[No. 37(100)/68-Coord.]

G.S.R. 1520.—The following draft of certain rules further to amend the Cinematographic Films Rules, 1946, which the Central Government proposes to make in exercise of the powers conferred by section 4, and sub-section (1) of section 29 of the Petroleum Act, 1934 (30 of 1934), as applied to the storage and trans-

THE GAZETTE OF INDIA, JUNE 28, 1969/ASADHA 3, 1957

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the Government of India in the late Department of Labour No. Ex. 106, dated the 14th January, 1946, is hereby published as required by sub-section (2) of section 29 of the said Act, for the information of all persons likely to be affected thereby; and notice is hereby given that the said draft will be taken into consideration on or after the 31st July, 1969.

Any objections or suggestions which may be received from any person in respect of the said draft before the date so specified will be taken into consideration by the Central Government.

## Draft Rules

1. (i) These rules may be called the Cinematographic Films (Amendment) Rules, 1969.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Cinematographic Films Rules, 1946, the following sub-rule shall be inserted, namely:—

(iiiA) Where the District Authority refuses to grant a certificate to the effect that there is no objection to the applicant receiving a licence for the site proposed, it shall record, in writing, the reasons for such refusal and shall furnish the applicant with a copy of such order;

(b) in rule 41, after sub-rule (1), the following sub-rule shall be inserted, namely:—

(1A) An appeal shall lie against any order of the District Authority refusing to grant a certificate to the effect that there is no objection to the grant of a licence to the applicant for the site proposed by him and such appeal shall lie to the authority which is immediately superior to the said District Authority;

[No. 37(100)/68-Coord.]

I. M. SAHAI, Dy. Secy.

## MINISTRY OF TOURISM AND CIVIL AVIATION

New Delhi, the 19th June 1969

G.S.R. 1521.—The following draft of certain rules further to amend the Aircraft Rules, 1937, which the Central Government proposes to make in exercise of the powers conferred by section 5 of the Aircraft Act, 1934 (22 of 1934), is published as required by section 14 of the said Act, for the information of all persons likely to be affected thereby, and notice is hereby given that the said draft will be taken into consideration on or after the 1st October, 1969.

2. Any objections or suggestions which may be received from any person with respect to the said draft before the date so specified will be considered by the Central Government.

## Draft Rules

1. These rules may be called the Aircraft (.....Amendment) Rules, 1969.

2. In the Aircraft Rules, 1937, for rule 42-A, the following rule shall be substituted, namely:—

“42-A. Maximum limits for flying as pilot with specified periods: (1) No pilot of a flying machine shall, in his capacity as such pilot, fly for more than 125 hours during any period of 30 consecutive days;

(2) (a) When engaged on aerial agricultural operations a pilot shall not fly in excess of the following limitations:

(i) 1000 hours in 365 consecutive days;

(ii) 120 hours in 30 consecutive days;

(iii) 40 hours in 7 consecutive days; and

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# UNION PUBLIC SERVICE COMMISSION

ADVERTISEMENT  
No. 8/2009

## INVITES APPLICATIONS FOR THE FOLLOWING POSTS

1. (Ref. No. F.1/99/2008-R-II) ONE FARM SUPERINTENDENT IN FARM MACHINERY, TRAINING & TESTING INSTITUTE, DEPARTMENT OF AGRICULTURE & CO-OPERATION, MINISTRY OF AGRICULTURE. QUALIFICATIONS : ESSENTIAL : A. EDUCATIONAL : Master's Degree in Agriculture or Bachelor's Degree in Agriculture with Post-graduate Degree or Diploma in Agronomy from a recognized University or equivalent. B. EXPERIENCE : 2 years' practical/research experience in agronomical problems. DESIRABLE : Knowledge of mechanized farming. DUTIES : To manage the farm and imparting training to the progressive farms in Agronomy, Mechanized Farming techniques and other jobs as assigned by the Director of the Institute. HQ : Any of the existing Farm Machinery Training & Testing Institute at Budh (M.P.), Hisar (Haryana), Anantapur (A.P.), Assam or any other Institute that may be set up in future.

2. (Ref. No. F.1/237/2007-R-II) FOUR MINERALOGISTS (SENIOR) IN GEOLOGICAL SURVEY OF INDIA, MINISTRY OF MINES. OUT OF FOUR POSTS, ONE POST IS RESERVED FOR OBC CANDIDATES. QUALIFICATIONS : ESSENTIAL : A. EDUCATIONAL : Master's Degree in Physics or Physical Chemistry of a recognized University or equivalent. B. EXPERIENCE : Seven years' experience in X-ray and Spectroscopy and other lines of mineral studies including research experience in these lines. DESIRABLE : Doctorate Degree in Physics. DUTIES : To work on X-ray spectroscopy and other lines of Mineralogical studies in the Petrological laboratories of Geological Survey of India, as required by the Director General, Geological Survey of India.

3. (Ref. No. F.1/120/2007-R-VI) ONE ASSISTANT EXECUTIVE ENGINEER IN CENTRAL GROUND WATER BOARD, MINISTRY OF WATER RESOURCES. The post is also suitable for Physically Handicapped persons with disability of one Arm affected (L or R). QUALIFICATIONS : ESSENTIAL : A. EDUCATIONAL : Degree in Drilling OR Mining OR Mechanical OR Electrical OR Civil Engineering OR Degree in Petroleum Technology from a recognized University or equivalent. B. EXPERIENCE : Two years' experience in operations/maintenance and repairs of different types of tube-wells or Drilling Rigs. DUTIES : A.E.E. is responsible for all field operational works of drilling including preparation of calibrations for exploratory and deposit tube wells. He assists E.E. in technical, operational, administrative and accounts and responsible to look after the divisional stores. He acts as E.E. in absence of E.E. & performs as liaison officer with state Government agencies in connection with handling over well realizing the costs of tube-wells etc.

### NOTE:

1. Candidates are requested to apply in the format published along with this advertisement No. 16 and NOT write to the Commission for application forms. They are also requested to go through carefully the details of posts and instructions published below before applying.

2. NATURE OF POST: All posts belong to General Central Service except otherwise mentioned.

a) Posts at S. Nos. 2 & 3 are permanent.  
b) Post at S. No. 1 is temporary.

3. PAY SCALE & CLASSIFICATION : (Figures in bracket at the end of the pay scale indicate the total emoluments excluding CCA and HRA at the minimum of the scale).

- a) Rs.10000-325-15200(T.E. Rs.22050) Group 'A' Gazetted for the posts at S.No. 2 above.
- b) Rs.8000-275-13500(T.E. Rs.17640) Group 'A' Gazetted for the post at S. No. 3 above.
- c) Rs.6500-200-10500(T.E. Rs.14333) Group 'B' Gazetted for the post at S.No. 1 above.

### AGE LIMIT AS ON NORMAL CLOSING DATE

- a) Not exceeding 35 years for the post at S. No. 3.
- b) Not exceeding 40 years for the posts at S. No. 2.
- c) Not exceeding 30 years for the post at S. No. 1.

N.B. : The age limit shown against all the posts is normal age limit. Age is relaxable for OBC candidates upto three years in respect of vacancies reserved for them.

AGE IS ALSO RELAXABLE FOR CENTRAL/UT GOVT. SERVANTS UPTO FIVE YEARS AS PER THE INSTRUCTIONS ISSUED BY GOVT OF INDIA FROM TIME TO TIME. For age concession applicable to other categories of applicants please see relevant part of the Instructions to Candidates for recruitment by Selection.

NOTE : Candidates with disabilities [as indicated against Item(s)] can apply to the respective posts even if the post is not reserved for them. However, such candidates will be considered for selection to such post by general standard of merit. Persons suffering from not less than 40% of relevant disability shall alone be eligible for the benefit of reservation and other relaxations as permissible under the rules.

### 5. HEADQUARTERS: All places specifically stated against certain posts, otherwise anywhere in India or abroad.

6. PROBATION: The persons selected will be appointed on probation as per rule.

### INSTRUCTIONS AND ADDITIONAL INFORMATION TO CANDIDATES FOR RECRUITMENT BY SELECTION

#### 1. CITIZENSHIP :

A Candidate must be either:

- (a) a citizen of India, or
- (b) a subject of Nepal, or
- (c) a subject of Bhutan, or
- (d) a Tibetan refugee who came over to India before 1st January, 1962 with the intention of permanently settling in India, or
- (e) a person of Indian origin who has migrated from Pakistan, Burma, Sri Lanka or East African countries of Kenya, Uganda, the United Republic of Tanzania (formerly Tanganyika and Zanzibar), Zambia, Malawi, Zaire, Ethiopia and Vietnam.
- or from Vietnam with the intention of permanently settling in India.

Provided that a candidate belonging to categories (b), (c), (d) and (e) above shall be a person in whom Inward certificate of eligibility has been issued by the Government of India.

NOTE : The application of a candidate in whose case a certificate of eligibility is necessary, may be considered by the Commission and, if recommended for appointment, the candidate may also be provisionally appointed subject to the necessary certificate being issued in his favour by the Government of India.

2. AGE LIMITS : The age limit for the post has been given in the advertisement. For certain age concessions admissible to various categories please go through Instruction No. 5.

3. MINIMUM EDUCATIONAL QUALIFICATIONS : All applicants must fulfil the essential requirements of the post and other conditions stipulated in the advertisement. They are advised to satisfy themselves before applying that they possess at least the essential qualifications laid down for various posts. No enquiry asking for advice as to eligibility will be entertained.

NOTE-I: The prescribed essential qualifications are the minimum and the mere possession of the same does not entitle candidates to be called for interview.

NOTE-II: Where the number of applications received in response to an advertisement is large and it will not be convenient or possible for the Commission to interview all the Candidates, the Commission at their discretion may restrict the number of Candidates, to a reasonable limit by any or more of the following methods :

- (a) On the basis of either qualifications and experience higher than the minimum prescribed in the advertisement; or
- (b) On the basis of experience in the relevant field; or
- (c) By counting experience before or after the acquisition of essential qualifications; or
- (d) By holding a screening test.

The candidate should, therefore, mention all the qualifications and experience in the relevant field over and above the minimum qualifications and should attach attested/soft certified copies of the Certificates in support thereof.

NOTE-III : In regard to Educational Qualifications, the mark sheet in lieu of Educational Certificates will not be accepted by the Commission.

NOTE-IV : The provisional claim whatsoever in regard to eligibility to the post will not be accepted by the Commission.

#### 4. APPLICATION FEE :

(a) Candidates must pay the prescribed fee only through Central Recruitment Fee Stamp (or Rs. 50/-).

(b) No fee for SC & ST candidates. Physically handicapped persons are also exempted from payment of fee subject to submission of prescribed medical certificate. No fee exemption is, however, available to OBC candidates and they are required to pay the full prescribed fee.

#### THIS IS IMPORTANT :

(c) Candidates can purchase the Central Recruitment Fee Stamp in the denomination of Rs. 60/- available in Head Post Offices, all Departmental Post Offices (i.e. down to sub-post office level) and selected Branch Post Offices throughout the Country and affix it in the space earmarked for the purpose in the application form and get it cancelled by the Counter Clerk of the Post Office with the date stamp in such a manner that the impression of cancellation stamp partially overflows on the application form itself taking care that the impression must be clear, and distinct to facilitate the identification of the date of issue and issuing post office.

(d) Candidates applying from outside India should deposit the prescribed fee at the Office of the High Commissioner for India, or of the Indian Ambassador, or of the Government of India's Representative abroad, as the case may be. The original receipt for such payment should accompany every application.

(e) The fee sent through Money Order, Indian Postal Orders, Bank Draft & Crossed Cheques, Currency Notes and Treasury Challans will not be accepted by the Commission and such applications will be treated as without fee and will be summarily rejected.

(f) The refund of application fee for selection through advertisement will be allowed only where selection is cancelled and in no other case.

(g) Applications not accompanied by the full prescribed fee will not be considered and summarily rejected. No representation against such rejection will be entertained.

#### 5. CONCESSIONS & RELAXATIONS

(a) The upper age limit in case of Ex-Servicemen and Commissioned Officers including ECOs/SSCOs shall be relaxed by the length of Military Service increased by three years subject to the condition that on these closing date of receipt of applications, (i) the continuous service rendered in the Armed Forces by an Ex-Serviceman is not less than six months after attestation, and (ii) that the resultant age after deducting his period of service from his actual age does not exceed the prescribed age limit by more than 3 years.

This relaxation is also available to ECOs/SSCOs who have completed their period of assignment of five years of Military Service and whose assignment has been extended beyond 5 years as on closing date and in whose case the Military of Defence issues certificate that they will be released within 3 months on selection from the date of receipt of offer of appointment. The candidates claiming age relaxation under this para should produce a certificate in prescribed proforma.

NOTE : Ex-Servicemen who have already secured regular employment under the Central Govt. In a Civil Post are not entitled to the benefit of age relaxation as admissible for Ex-Servicemen for securing another employment in any higher post or service under the Central Govt. However, such candidates will not be eligible for the benefit of reservation, if any for Ex-Servicemen in Central Govt. jobs.

(b) In order to qualify for the concession under (a) above, candidates concerned should forward with their application attested copies of certificates that they have been released from the Defence Forces. The certificates should be signed by the appropriate authorities specified below and should specify the period for service in the Defence Forces.

For Ex-Servicemen and Commissioned Officers including ECOs/SSCOs : Directorates of Research Services, Army, Directorates of Personnel Services, Army, Directorates of Personnel Services, Navy, Directorates of Personnel Services, Navy, Directorates of Personnel Services, Air Force, Directorates of Personnel Services, Air Force, New Delhi.

(i) In case of Commissioned Officers including ECOs/SSCOs : Directorates of Research Services, Army, Directorates of Personnel Services, Army, Directorates of Personnel Services, Navy, Directorates of Personnel Services, Air Force, Directorates of Personnel Services, Air Force, New Delhi.

(ii) In case of JCOs/OAs and equivalent of the Navy and Air Forces : Directorates of Research Services, Army, Directorates of Personnel Services, Army, Directorates of Personnel Services, Navy, Directorates of Personnel Services, Air Force, Directorates of Personnel Services, Air Force, New Delhi.

(iii) In case of Navy and Air Forces : Directorates of Research Services, Army, Directorates of Personnel Services, Army, Directorates of Personnel Services, Navy, Directorates of Personnel Services, Air Force, Directorates of Personnel Services, Air Force, New Delhi.

Army : By various Regimental Record Offices.

Navy : Naval Headquarters, Bombay, Air Force : Air Force Headquarters, New Delhi.

(c) AGE RELAXATION FOR OBCS : The age limit is relaxable for OBCs/SCs/STs in Government Employees. The original receipt for such payment should accompany every application.

Continued

(c) If he/she is already in service under Government, to disciplinary action under the appropriate rules.

**9. OTHER INFORMATION/INSTRUCTIONS:**

(i) All candidates, whether in Government service or in Government owned industrial or other similar organisations or in private employment should submit their applications direct to the Commission. If any candidate forward his application through his employer, he should ensure that it reaches the UPSC by the closing date; otherwise, it is likely to be rejected even if it had been submitted to the employer before the closing date.

Persons already in Government service, whether in permanent or temporary capacity or as work charged employees other than casual or daily rated employees are however, required to submit a declaration that they have informed in writing their Head of Office/Department that they have applied for the selection. The

date for determining the eligibility of all candidates in every respect shall be the normal closing date prescribed for receipt of applications viz, 11.09.2008.

(ii) (a) Any change of address given in the application form should at once be communicated to the Secretary, Union Public Service Commission clearly indicating the Advt. No., Item No., Name of the Post, UPSC Reference No. and candidate's Registration No.

(b) Candidates are requested to arrange for the redirection of communications to their new address, if necessary. The UPSC makes every effort to take account of changes in candidate's address but cannot accept any responsibility in the matter.

(iii) Candidates must, if required, attend at such place, as may be fixed by the Commission for a personal interview. The Commission do not defray the travelling or other expenses of candidates summoned for interview. They, however, contribute towards those expenses at a rate

corresponding to the amount of the Second Class Mail Railway fare by the shortest route to the place of interview from the Railway Station nearest to the normal place of residence of the candidate or from which he actually performed the journey, whichever is nearer, to the place of interview, and back to the same station or the amount of Railway fare actually incurred by the candidate whichever is less. Details of this will be furnished when they are called for interview.

(iv) Commission's contribution towards the travelling expenses in respect of those candidates who are interviewed at Delhi will be paid on the spot on the date of interview itself provided they fulfil all the conditions. In respect of those candidates who have been called to be present at interviews at places other than Delhi, the same will be sent by Money Order later.

(v) The summoning of candidates for interview convey no assurance whatsoever that they will be selected

Appointments orders to selected candidates will be issued by the Government.

(vi) Candidates must be in sound body health. They must be selected be prepared to undergo such medical examination and satisfy such medical examination as the Government may require.

(vii) Candidates will be informed of the result of their applications in due course and any interim enquiry about the result, therefore, unnecessary and will not be attended to. The Commission do not enter into correspondence with the candidates about reasons for their non-selection for interview/appointment.

(viii) The Commission may at their discretion grant higher initial pay to specially qualified and experienced candidates.

(ix) Causing in any form will disqualify a candidate.

## IMPORTANT

1. Candidates must read the "DETAILED INSTRUCTIONS TO THE CANDIDATES" before filling up PART-I & PART-II of the application format. He/she must fill the forms strictly according to the instructions.
2. Candidates must ensure that no column is left blank or wrongly filled as the information furnished therein would be used for deciding the eligibility and suitability of the candidate for being called for the interview. Applications not filled correctly and as per the "INSTRUCTIONS" are liable to be rejected and the onus of such rejection would be on the candidate himself. The Commission will not entertain any claim after such rejection.
3. Copies of certificates should be attached in support of information given in the form where necessary. Any information contained in the attached certificates shall not be considered unless it is claimed in the application form.
4. The provisional claim whatsoever in regard to eligibility to the post will NOT be accepted by the Commission.
5. Fee amount is Rs. 50/- payable in the shape of CENTRAL RECRUITMENT FEE STAMP only. No other mode of payment is acceptable. For details of Recruitment Fee Concessions to specified categories of applicants, kindly refer to Instruction No. 4 in the "INSTRUCTIONS AND ADDITIONAL INFORMATION TO CANDIDATES FOR RECRUITMENT BY SELECTION" published along with this advertisement.
6. Application should be sent to the Secretary, Union Public Service Commission, Dholpur House, Shahjahan Road, New Delhi-110089. The closing date for receipt of application is 11.09.2008.
7. "THE MOBILE PHONES ARE BANNED IN THE CAMPUS OF UPSC EXAMINATION HALLS".

NOTE : "Applications must be sent in the format given in Employment News. It can also be downloaded from Commission's website : [www.upsc.gov.in](http://www.upsc.gov.in). Applications sent in any other format are liable to be rejected." All the prescribed formats may also be downloaded from the Commission's website.

For any query, visit the Commission's Facilitation Centre or Dial No. 23385271.

## APPLICATION FORM FOR RECRUITMENT BY SELECTION IS ON PAGE 21 & 23

## PRESCRIBED PERFORMANCES FOR CLAIMING AGE RELAXATION UNDER DIFFERENT CATEGORIES ARE ON PAGE 25 & 26

## RECRUITMENT RESULTS

The following Recruitment Results have been finalised by the Union Public Service Commission during the First Fortnight of the month of July 2008. The recommended candidates have been informed individually by post. Applications of other candidates were duly considered but regretted that it has not been possible to call them for interview/recommend them for the post.

Sl. No.	Year/Advt./No. Item No. (File No.)	Name of the Post/Office	Name and Roll No. of Recommended Candidates	Sl. No.	Year/Advt./No. Item No. (File No.)	Name of the Post/Office	Name and Roll No. of Recommended Candidates
1	2006/22/01 F. 1/181/2000- SPC. I	Assistant Works Manager (Prob.) (Chemical Engineers), Junior Time Scale, Ordnance Factory Board, Department of Defence Production, Ministry of Defence.	1. Hari Shanker (970) 2. Pankaj Mardikar Kandikar (691) 3. Dinesh Kumar (131) 4. Sachin Shilpa Barahate (324) 5. Arghyadeep Ghosh (409) 6. Ram Kumar (786) 7. Sachin Kumar Malviya (510) 8. Ms. Anuradha Chandra (79) 9. Padmanabhanchar K. (220) 10. Deepak Srivastava (596) 11. Vibhav Soni (777) 12. Utkarsh Singh (Standard 12.10) 13. Abhishek Rauhan (440) 14. Ujwal Shankar Bhange (800) 15. Rajiv Singh (957) 16. Bhupendrakumar Neeram Pardi (120) 17. Mohammad Rawoof Mohammad (695) 18. Suroosh Kumar Chikkala (621)	2	2007/04/01 F. 1/224/2006- R-II	Senior Scientific Officer Grade I (Military Explosives), Directorate General of Quality Assurance, Department of Defence Production, Ministry of Defence.	19. Digamber Kherwara (143) 20. Pramod Maday (366)
				3	2007/06/03 F. 1/166/2006- R-II	Assistant Director (Law), North Eastern Police Academy, Ministry of Development of North Eastern Region	21. S. Dhili (9) 22. Jitendra Kumar Dwivedi (172)
				4	2007/15/03 F. 1/59/2007- II.II	Solvent SSI (Ideal), National Text House, Consumer Affairs and Consumer Protection, Public Distribution System	23. Bhawani Lal Mishra (18) Result of one OBC post will be declared later on
				5	2007/16/06 F. 1/22/2007- R. V	Deputy Director, Engineering, General Employment Ministry of Lab.	24. Prabankumar Digamber Darrar Ukhilkar (10) 25. Hemant Upadhyay Ganjale (266) Result for one SC and OBC and two Unreserved

Continued from Page 10

S. No./Advt./ Item No. (File No.)	Name of the Post/ Office	Name and Roll No. of Recommended Candidates	post will be declared later on.
6. 2007/19/06 F.1/9/2007- II.II	Junior Scientific Officer (Psychology), Indian Railways, Ministry of Railways.	1. Satish Ajabro Ambrose (4) 2. Manish Kumar (100) Result of one unreserved post will be declared later on. None found suitable for one post reserved for person with disability. Dr. Brajendra Kumar Yadav (30)	
7. 2007/20/01 F.1/12/2007- II.II	Director (Crops Development Directorate), Department of Agriculture and Co-operation, Ministry of Agriculture.	1. Rajesh Chatterjee (26)	
8. 2007/22/05 F.1/9/2007- II.IV	Assistant Director Grade I (Diagnos) in the cadre of Works Service Cadre in the Office of the Development Commissioner for Handloom, Ministry of Textiles.	1. Manish Chandra Jaiswal (27)	
9. 2007/23/03 F.1/17/2007- II.VI	Deputy Director of Mines Safety (Mining), Directorate General of Mines Safety, Ministry of Labour and Employment		

S. No./Advt./ Item No. (File No.)	Name of the Post/ Office	Name and Roll No. of Recommended Candidates	post will be declared later on.
10. 2007/23/05 F.1/25/2006- II.IV	Hindi Officer, Geological Survey of India, Ministry of Mines.	1. Prabhakaran Hebbar (103)	
11. 2007/24/03 F.1/20/2006- II.VI	Research Officer (Civil Engineering), Central Water and Power Research Station, Ministry of Water Resources.	1. Sudhir Chittaray (90) 2. Pradeep Gurush (50) 3. Srichallam Chikkire (11) 4. Rajendra Singh Bhatti (66) Result of one OBC and one unreserved post will be declared later on.	
12. 2008/03/02 F.1/19/2007- II.VI	Deputy Director of Mines Safety (Mining), Directorate General of Mines Safety, Ministry of Labour and Employment.	1. Vir Pratap (13)	
13. 2008/06/07 F.1/22/2007- II.I	Assistant Professor (India Diagnos), Specialist Grade II of CHS (Teaching Specialist Sub-Cadre), Ministry of Health and Family Welfare.	1. Dr. Rohini Gupta (3) None found suitable for one ST and three OBC posts. 2. Bhubodi Kumar, Senior Research Officer (R&B)	

## APPLICATION FORM FOR RECRUITMENT BY SELECTION IS ON PAGE 21 & 23

Government of India

### Ministry of Defence

Heavy Alloy Penetrator Project  
Tiruchirappalli-620025

Applications are invited from Indian Nationals for filling up the following vacancies of Group 'D' Non-Industrial Establishment (NIE) posts at Heavy Alloy Penetrator Project, Tiruchirappalli-620025.

Sl. No.	Name of the Post	Scale of Pay	No. of Vacancies to be Filled Up	Reservation Status
01	MEDICAL ASSISTANT	Rs. 10,10-30-3150-65-3540	01	OBC

## Qualification &amp; Experience :

Non-Ex-Serviceman Persons :

- Passed 10+2 or equivalent examination.
- Undergone a course of Instructions in First Aid from a recognized Institution/St. John's Ambulance.
- Knowledge of First - Aid.
- Knowledge of Operation Theatre and Sterilization.

Ex-Servicemen Persons : Worked as Nursing Assistant in the Armed Forces after passing qualifying Test of the Medical corps.

Desirable : Preliminary working knowledge of computers.

AGE : Between 18 years to 27 years the upper age limit is relaxable for Government Servants/Ex-Servicemen as per existing rules.

Application Fee : An application fee of Rs. 50/- to be paid through Demand Draft/Postal Order only in favour of General Manager, Heavy Alloy Penetrator Project, Tiruchirappalli-620025. No fee will be charged from Ex-Servicemen.

## Scheme of Examination :

A. Written Examination : 150 Marks

Sl. No.	Subject	Marks	Duration of Examination
1.	General Intelligence (10+2 standard) Objective/Multiple choice type	26	1 HOUR
2.	General Awareness (10+2 standard) Objective/Multiple choice type	25	1 HOUR
3.	Technical knowledge Objective/Multiple choice type	100	1 HOUR

## Skill Test : 50 Marks

Only those candidates who attain minimum qualifying standard of 40% in the written examination will be eligible to be called for skill test. The candidates qualifying as above should be called for skill test subject to the condition that the total number of candidates called for skill test does not exceed five times the declared vacancies.

## Syllabus for examination :

A. General Intelligence : The questions will be of 10+2 standard and would include both verbal and non-verbal type. The test may include questions to test the candidates understanding of English Language and its correct usage.

B. General Awareness : The questions will be designed to test the ability of the general awareness of the environment around the candidate and its application to society. Questions will also be designed to test knowledge of current events and of such matters of everyday observation and experience in their specific aspects as may be expected of an educated person of 10+2 standard. The test will also include questions relating to India and its neighbouring countries especially pertaining to History, Culture, Geography, Economics, General Policy and Scientific Research.

C. Technical Knowledge : The questions will be designed to test the knowledge and competence of the candidate's technical knowledge in the field of First-Aid, Ward Procedure, Operation Theatre Procedure and Sterilization etc.

## D. Skill Test

The Skill test should be designed to test the practical ability and skill of the candidates in the following fields :

- Principles of First-aid of wounds, dressing of wounds, stitching of simple wounds.
- Practical knowledge about vital signs and basic life support.
- Splinting of fractures, different types of dressings and bandages.
- Concepts of transportation of sick and injured.
- Practical knowledge regarding oxygen administration and using suction apparatus.
- Practical knowledge about common ward procedures like catheterization, drinking of wounds, insertion of feeding tubes, stomach intubation, enemas, Administration of ice-bags, hot bags etc.
- Practical knowledge about attachment of ECG cables, monitor, equipment etc.
- Pre-operative preparation of patient, knowledge about patient registration and admission protocol.
- Practical knowledge of infection control and waste disposal protocol.
- Gloving, gowning, draping, concepts and procedure for Throat, ear, nose and throat (ENT) etc.
- Preparation and packing of sterile supplies, room sterilization, surface sterilization etc.
- Practical knowledge regarding surgical instruments and materials and their usage, trolley setting for various surgeries etc.
- Concepts about OT tables, its various positions, handling OT instruments like surgical cautery, Boylo, a nephritis.

## 14. Skills of working on computer. General Conditions

## Note :

- The crucial date for determining the age limit and eligibility shall be the closing/last date for receipt of the applications from candidates.
- Experienced acquired after passing the essential qualifications only shall be counted.
- Vacancies in above posts are subject to change.

4. Appointments made against the above posts/vacancies shall be covered under DEFINED CONTRIBUTORY PENSION SCHEME.

The applications in the proforma given below duly supported with attested copies of the relevant certificate/mark sheet/attestation etc. for all essential and desirous qualifications mentioned should reach to the General Manager, Heavy Alloy Penetrator Project, Tiruchirappalli-620026 within 21 days from the date of publication of this advertisement in the Employment News.

The candidate should affix a recent (Not more than three months old) size photograph on the application form and also enclose two more copies of the same photograph with the application. The experience certificate must contain period with dates, name of the post held, salary drawn and nature of work done etc.

The candidates, who are already employed in Govt., Semi Govt., DPL/PSUs etc. must specifically mention the details of their employment and forward their application through their employer. Applications which are not in the prescribed format incomplete, without accompanied with relevant certificates or received after the last date shall be summarily rejected.

Candidates would super scrib the name of the post applied for on the Top of the envelope.

## PHOPFORMA OF APPLICATION

## The General Manager,

Heavy Alloy Penetrator Project,  
Tiruchirappalli-620025

1. Name of the post applied for : \_\_\_\_\_  
2. Name of the applicant in full : \_\_\_\_\_

3. Father/Husband's Name : \_\_\_\_\_  
4. Date of Birth : \_\_\_\_\_

5. Nationality : \_\_\_\_\_  
6. Original Category (UR/SC/ST/OBC):  
(Attach Caste Certificate in case of Non-SC/ST/OBC)

7. Sub Category (PH/EX/SM) (attach relevant certificate) : \_\_\_\_\_

8. Permanent address : \_\_\_\_\_  
9. Address for Correspondence : \_\_\_\_\_

10. Non-Res. Railways Station : \_\_\_\_\_  
11. Indian Postal Order No. D.O. No. & Date : \_\_\_\_\_

12. Educational qualifications : \_\_\_\_\_

## Essential :

Examination Passed	Year	Marks	Subject	Recognized by
Declarable				

## 13. Experience :

Name of Unit	Post	Period	Pay	Description of work
From _____	To _____			

## Declaration

I do hereby declare that the information given in this application is true, complete and correct to the best of my knowledge & belief. In the event of any information being found false or incorrect or ineligibility detected before or after test, my candidature will stand cancelled and my all claims for the recruitment will stand forfeited.

Elig. Stand. \_\_\_\_\_  
Place \_\_\_\_\_ Date \_\_\_\_\_

ADMIT. CARD  
(should be in A-4 size paper)

To \_\_\_\_\_  
S/o/Smt. \_\_\_\_\_  
Address \_\_\_\_\_  
(Complete postal address with pin code to be filled by the candidate)

(for Office use only)

Roll No. : \_\_\_\_\_  
CENTRE FOR WRITTEN TEST : \_\_\_\_\_

DATE & TIME FOR WRITTEN TEST : \_\_\_\_\_

Note : \_\_\_\_\_

1. Candidate should bring this admit card with him/her at the Examination Centre.

2. Candidate should bring Pen, Pencil & paper only.

3. Calculators and Mobile phones will not be allowed.

Sign : \_\_\_\_\_

Signature : \_\_\_\_\_ Name : \_\_\_\_\_ Designation : \_\_\_\_\_

HEAVY ALLOY PENETRATOR PROJECT  
TIRUCHIRAPPALLI-620025  
PIN 620025

Page No. 10201/11/0421/0009

From (Advt.) m No. (File No.)	To Name of the Post Office	Name and Roll No. of Recommended Candidates
2007/19/05 F.1/90/2006 R.H.	Ministry of Agriculture [Redacted] Ministry of Agriculture	posts will be declared later on. 1. Satish Ajabroo Ambhoi (4) 2. Manish Kumar (109) Result of one unreserved post will be declared later on. None found suitable for one post reserved for person with disability. 1. Dr. Brijendra Kumar Yadav (30) 1. Rajesh Chatterjee (26) 1. Manish Chandra Jaiswal (27)
2007/20/05 F.1/90/2006 R.H.	Crops Development [Redacted] Department of Agriculture and Co-operation, [Redacted] of Agriculture. Assistant Director Grade I (Designs) in the cadre of Weavers Service Centres in the Office of the Development Commissioner for Handlooms, Ministry of Textiles. Deputy Director of Mines Safety (Mining), Directorate General of Mines Safety, Ministry of Labour and Employment	

S. No.	Year/Advt./ No. Item No. (File No.)	Name of the Post/ Office	Name and Roll No. of Recommended Candidates
10.	2007/23/05 F.1/260/2006 R.IV	Hindi Officer, Geological Survey of India, Ministry of Mines.	1. Prabhakaran Iobbar (101) (103)
11.	2007/24/03 F.1/265/2006 R.VI	Research Officer (Civil Engineering), Central Water and Power Research Station, Ministry of Water Resources.	1. Sachin Dattatreya Marukar (23) 2. Prasad Suresh Kulkarni (60) 3. Srichalam Chikine (11) 4. Rajendra Singh Belra (66) Result of one OBC and one unreserved post will be declared later on.
12.	2008/03/02 F.1/198/2007 R.VI	Deputy Director of Mine Safety (Mining), Directorate General of Mines Safety, Ministry of Labour and Employment.	1. Vir Pratap (13)
13.	2008/05/07 F.1/222/2007 R.I	Assistant Professor (Radio Dingosi), Specialist Grade II of CIS (Teaching Specialist Sub-Centre), Ministry of Health and Family Welfare.	1. Dr. Rohini Gupta (3) None found suitable for one ST and three OBC posts.

(Subodh Kumar)  
Senior Research Officer (H&B)

### APPLICATION FORM FOR RECRUITMENT BY SELECTION IS ON PAGE 21 & 23

#### Government of India Ministry of Defence

Heavy Alloy Penetrator Project  
Trichirappalli-620025

Applications are invited from Indian Nationals for filling up the following vacancies of Group 'D'  
Non Industrial Establishment (NIE) posts at Heavy Alloy Penetrator Project, Trichirappalli-620025.

Sl. No.	Name of the Post	Scale of Pay	No. of Vacancies to be Filled Up	Reservation Status
01	MEDICAL ASSISTANT	Rs. 2610-80-3150-65-3640	01	OBC

#### Qualification & Experience :

Non-Ex-Serviceman Persons :  
(i) Passed 10+2 or equivalent examination.  
(ii) Undertaking a course of instruction in First Aid from a recognized institution/G.I. John's Ambulance  
(iii) Knowledge of First Aid.  
(iv) Knowledge of Operation Theatre and Sterilization.

Ex-Service Persons : Worked as Nursing Assistant in the Armed Forces after passing qualifying Test of the Medical corps.

Desirable : Preliminary working knowledge of computers.

Age : Between 18 years to 27 years; the upper age limit is relaxable for Government Servants/Ex-Serviceman as per existing rules.

Application Fee : An application fee of Rs. 50/- to be paid through Demand Draft/Postal Order only in favor of General Manager, Heavy Alloy Penetrator Project, Trichirappalli-620025. No fee will be charged from Ex-Serviceman.

#### Scheme of Examination :

A. Written Examination : 150 Marks

Sl. No.	Subject	Marka	Duration of Examination
Part-I			
1.	General Intelligence (10+2 standard) Objective/Multiple choice type	25	
2.	General Awareness (10+2 standard) Objective/Multiple choice type	25	TWO HOURS
Part-II			
3.	Technical knowledge Objective/Multiple choice type	100	

#### Skill Test : 50 Marks

Only those candidates who attain minimum qualifying standard of 40% in the written examination will be eligible to be called for skill test. The candidates qualifying as above should be called for skill test subject to the condition that the total number of candidates called for skill test done not exceed two times the declared vacancies.

#### Syllabus for examination :

A. General Intelligence : The questions will be of 10+2 standard and would include both verbal and non-verbal type. The test may include questions to test the candidate's understanding of English Language and its correct usage.

B. General Awareness : The questions will be designed to test the ability of the general awareness of the environment around the candidate and its application to society. Questions will also be designed to test knowledge of current events and of such matters of every day observation and experience in their specific aspects as may be expected of an educated person of 10+2 standard. The test will also include questions relating to India and its neighbouring countries, especially pertaining to History, Culture, Geography, Economic scene, General Polity and Scientific Research.

C. Technical Knowledge : The questions will be designed to test the knowledge and competence of the candidate's technical knowledge in the field of First-Aid, Wound Procedure, Operation Theatre Procedure and Sterilization etc.

#### D. Skill Test

The Skill test should be designed to test the practical ability and skill of the candidates in the following fields :

- Principles of First aid of wounds, dressing of wounds, stitching of simple wounds.
- Practical knowledge about vital signs and basic life support.
- Splitting of fractures, different types of dressings and bandages.
- Concept of transportation of sick and injured.
- Practical knowledge regarding oxygen administration and using suction apparatus.
- Practical knowledge about common ward procedures like catheterization, draining of wounds, insertion of feeding tubes, steam inhalation, sponging. Administration of Ice-bag, hot bag etc.
- Practical knowledge about attachment of ECG cables, monitor equipment etc.
- Pre-operative preparation of patients, knowledge about patient registration and admission protocol.
- Practical knowledge of infection control and waste disposal protocol.
- Giving, giving up, draping, concept and procedure for theatre duty, paracentesis techniques.
- Preparation and packing of sterile supplies, room sterilization, surface sterilization etc.
- Practical knowledge regarding surgical instruments and materials and their usage, holding setting for various surgeries etc.
- Concepts about OT tables, its various positions, handling OT instruments like surgical cutlery, Mayo's apparatus.

#### 14. Skills of working on computer.

#### General Conditions

Note :  
1) The crucial date for determining the age limit and eligibility shall be the closing/cast date for receipt of the applications from candidates.  
2) Experience acquired after passing the essential qualifications only shall be entertained.  
3) Vacancies in above posts are subject to change.  
4) Appointments made against the above posts/vacancies shall be covered under DEFINED CONTRIBUTORY PENSION SCHEME.

The application in the proforma given below duly supported with attested copies of the relevant certificates/marka sheets/attestments etc. for all essential and desirable qualifications mentioned should reach to the General Manager, Heavy Alloy Penetrator Project, Trichirappalli-620025 within 21 days from the date of publication of this advertisement in the Employment News.

The candidate should affix a recent (Not more than three months old) size photograph on the application form and also enclose two more copies of the same photograph with the application. The experience certificate must contain parol with date, name of the post held, authority issuing and nature of work done etc.

The candidates, who are already employed in Govt., Semi Govt. Deptt./PSUs etc. must specifically mention the details of their employment and forward their applications through their employers. Applications which are not in the prescribed proforma incomplete, without accompanied will relevant certificates or received after the last date shall be automatically rejected.

Candidates would super-cede the name of the post applied for on the top of the envelope.

#### PROFORMA OF APPLICATION

To :  
The General Manager,  
Heavy Alloy Penetrator Project,  
Trichirappalli-620 025

Post Self  
Passport size  
Photograph  
here

- Name of the post applied for
- Name of the applicant in full
- Father/Husband's Name
- Date of Birth
- Nationality
- Original Category (UIVSC/ST/OBC):  
(Attach caste certificate in case of Reserved category)
- Sub Category (PI/EX-SM) (attach relevant certificate)
- Permanent address
- Address for Correspondence
- Nearest Railway Station
- Indian Postal Order No. D.D. No. & Date
- Educational qualifications

#### Essential :

Examination Passed	Year	Marka	Subject	Recognized by
Desirable				

13. Experience	Post	Period	From	To	Pay	Description of work
Declaration						

I do hereby declare that the information given in this application is true, complete and correct to the best of my knowledge & belief. In the event of any information being found false or incorrect or ineligibility detected before or after test, my candidature will stand cancelled and my all claims for the recruitment will stand forfeited.

End : Signature

Date :

Ordn. No. : \_\_\_\_\_

ADMIT CARD

(should be in A-4 size paper)

To : \_\_\_\_\_  
S/o/M. : \_\_\_\_\_  
Address : \_\_\_\_\_

Post Self  
Passport size  
Photograph  
here

(Complete postal address with pin code to be filled by the candidate)

(for Office use only)

Roll No. : \_\_\_\_\_

CENTRE FOR WRITTEN TEST : \_\_\_\_\_

DATE & TIME FOR WRITTEN TEST : \_\_\_\_\_

Note :

- Candidate should bring this admit card with him/her at the Examination Centre.
- Candidate should bring Pen, Pencil & eraser only.
- Calculators and Mobile phones will not be allowed.

Seat :

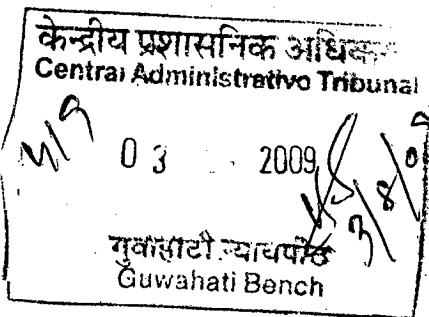
Signature : \_\_\_\_\_  
Name : \_\_\_\_\_  
Designation : \_\_\_\_\_

III AVY ALLOY PENETRATOR PROJECT  
TRICHIRAPPALI-620025  
davp 10201/11/0421/0809  
BN 21/3

(50)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH

File in Court on 3.8.09  
Court Officer.



IN THE MATTER OF :

Original Application. NO.12/2009

Shri Dilip Ranjan Kanango

.....Applicant

- Versus -

Union of India & Ors.

.....Respondents

AND -

IN THE MATTER OF :

The advertisement No.16, item No.2,  
Ref No.F.1/237/2007-R-11  
published in the Employment News  
for filling up 4 (four) posts of Senior  
Mineralogist by DIRECT  
RECRUITMENT issued by the UPSC  
(Annexure A/6, page 22 of O.A)

- AND -

IN THE MATTER OF :

Ministry's letter dated 10.2.2009 to  
the UPSC to withdraw the direct  
recruitment proposals, letter dated  
2.3.2009, through which UPSC  
acceded to the request of Ministry.

- AND -

IN THE MATTER OF :

A compliance report/Reply filed the  
Respondents.

filed by  
Kanakalal 56  
K. K. Bhattacharya  
Central Administrative Tribunal  
And  
Head of Office  
EST. M.R. SKILLONG 10  
Case  
3/9/09

Compliance Report and/or Written statement

The humble answering respondents submit their reply as follows :

1.(a) That I SHRI KHLAINBOR KHAMMACKI

and Respondents No. 2 in the above case and I have gone through a copy of the application served on me and have understood the contents thereof. Save and except whatever is specifically admitted in the written statement, the contentions and statements made in the application may be deemed to have been denied. I am competent and authorized to file the compliance report/written statement on behalf of all the respondents.

(b) The application is filed unjust and unsustainable both on facts and in law.

2. That the instant application/O.A has been filed by the applicant against the UPSC's advertisement No.16 dated 23/29-08-2008 \_\_\_\_\_ regarding filling up of posts of Mineralogist (Sr.) in the G.S.I through direct recruitment (Annexure A/6 and A/3 of the O.A. page 17 & 22).

3. That after the publication of the aforesaid advertisement the Respondents were approached by their employees by way of filing case (O.A.No.42/09 filed by Smt Jayshree Thomas at Bangalore) and other employees for re-considering the decision of filling up the aforesaid post by way of promotion only and not by direct recruitment process as advertised by the UPSC.

4. That after full length discussion and proper application of mind the Respondents took initiative in the matter in question with the

*K. Khambal*  
(K. Khambal)  
Senior Administrative Officer

And

Head of Office

GSI, NER, Shillong-14

Ministry of Mines and in order to effectuate the same the concerned Ministry vide letter dated 10.02.09 requested the UPSC to withdraw the Direct Recruitment proposal which was included the direct recruitment proposal for the post of Mineralogist (Sr.) in Geological Survey of India.

Further, in pursuant to said letter, the UPSC vide their letter dated 02.03.09 has acceded to the request to the Ministry for withdrawal of Direct Recruitment proposal including Mineralogist (Sr.).

The copies of the letters dated 10.2.09 & 02.03.09 are annexed and marked as Annexures R-1 and R-2 respectively which are self explanatory.

Now as the grievance of the applicant has already been met with as stated above and the further proceeding with the instant case will be futile exercise for the parties as well as the Hon'ble Tribunal and there remains no cause of action for filing the present O.A.

5. That this compliance report/written statement has been made bona fide and for the ends of justice and equity.

Under the above facts and circumstances your Lordship would be pleased to accept this compliance report and after perusing/x-raying the matter further be pleased to drop the O.A as complied with for the ends of justice and/or pass such order/orders as your Lordship may deem fit & proper.

AND -

For this act of kindness your humble petitioners/Respondents shall ever pray.

**AFFIDAVIT**

I, KHLAINBOK KHARMALKI, Sr. AD. & HO.  
 Son of (L) L. S. SAWKMIE aged about 54  
 years, resident of MACKI, SHILLONG-793001  
 working as SENIOR ADMINISTRATIVE OFFICER AND HEAD OF OFFICE  
 duly authorized and competent officer of the answering respondents  
 to sign this affidavit, do hereby solemnly affirm and verify that the  
 statements made in Paras 1 to 4 of the compliance report are  
 true to my knowledge, belief and information and those made in Para  
 being matters of record are true to my knowledge as per the legal  
 advice and I have not suppressed any material facts.

And I sign this affidavit on this 29<sup>th</sup> day of July 2009 at GUWAHATI

*Khlainbok Kharmaallei*

Signature  
 (K. Kharmaallei)  
 Senior Administrative Officer  
 213  
 Head of Office  
 GSI, NER, Shillong-14



S. VIJAY KUMAR  
ADDITIONAL SECRETARY

- 5 -

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ANNEXURE - R1

भारत सरकार  
GOVERNMENT OF INDIA  
खान मंत्रालय  
MINISTRY OF MINES  
शास्त्री भवन, नई दिल्ली 110001  
SHASTRI BHAWAN, NEW DELHI-110001

D.O. No. 5/2/2005-M.II  
Dated February 10, 2009

Dear Alok,

Please refer to my D.O. letter of even number dated 28.1.2009 requesting UPSC to put on hold the process of recruitment of Geophysicist Instrumentation (Junior), Mineralogist (Senior) and Mineralogist (Junior) pending a final decision on the issue of merger and relevance of these streams.

2. It has now been decided that henceforth no fresh direct recruitment in these streams both at JTS and STS level, be done and proposals sent to UPSC should be withdrawn.

3. Accordingly, the following direct recruitment proposals sent to UPSC are hereby withdrawn.

Geophysicist Instrumentation (Junior)	15 posts	UPSC has recommended six candidates, stating that the recommendation in respect of the remaining vacancies will be sent later.
Geophysicist Instrumentation (Junior)	3 posts	UPSC advertised the posts on 12.7.08
Mineralogist (Senior)	4 posts	UPSC advertised the posts on 23.8.08
Mineralogist (Junior)	5 posts	UPSC advertised the posts on 25.10.08

Inconvenience caused is deeply regretted.

With best wishes.

Yours sincerely

(S. VIJAY KUMAR)

Certified to be true copy  
Khemlal Kharakwal  
(K. Kharakwal)

Senior Administrative Officer

Head Shri Alok Rawat,  
GSI, NER Secretary,  
Union Public Service Commission,  
Dholpur House, Shahjahan Road,  
New Delhi.

29/2/09



Alok Rawat

SECRETARY  
UNION PUBLIC SERVICE COMMISSION  
Dholpur House, Shahjahan Road  
New Delhi- 110069

D.O. No. RA-237/2007-R.II  
Dated : 2<sup>nd</sup> March, 2009.

Dear, Shri Vijay Kumar

In continuation to my D.O. letter of even number dated 16<sup>th</sup> February, 2009 conveying Commission's inability to accede to the request of M/o Mines for cancellation/postponement of interviews in respect of four categories of posts for which recruitment proposals had been sent by the Ministry and subsequent discussion of Secretary, Ministry of Mines, with Hon'ble Chairman, UPSC on 18.02.2009. The matter has been reconsidered.

The Commission has decided to accede to the request of the Ministry of Mines for withdrawal of their proposals pertaining to recruitment to 3 posts of Geophysicist Instrumentation(Junior), 4 posts of Mineralogist (Senior) and 5 posts of Mineralogist (Junior). In so far as recruitment to 15 posts of Geophysicist Instrumentation (Junior) is concerned, Commission is of the view that it would not be appropriate to halt recruitment action as Recommendation Letter in respect of many posts has already been issued.

With regards.

Yours sincerely

Sd/-  
(Alok Rawat)

Shri S. Vijay Kumar,  
Additional Secretary,  
Ministry of Mines,  
Shastri Bhawan,  
New Delhi – 110001.

*Certified to be true copy*

*8/29/2009*

*K. Kharmalki*

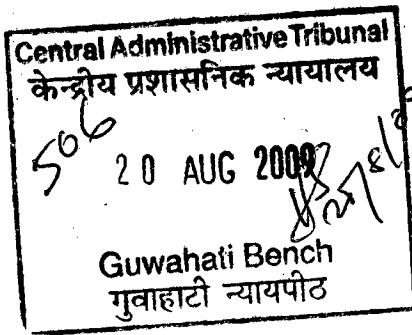
( K. Kharmalki)  
Senior Administrative Officer

And

Head of Office  
GSI, NER, Shillong-14

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL,  
GUWAHATI BENCH, GUWAHATI**

**O.A. No.12 of 2009**



**IN THE MATTER OF :-**

Written statement filed by the  
Respondent No.3

File by  
the respondent No.3  
through  
Nihaljeet Kumar Adenwalla  
20-8-09

-AND-

**IN THE MATTER OF :-**

**O.A. No.12/2009**

Shri Dilip Ranjan Kanungo

.....Petitioner

-Vs-

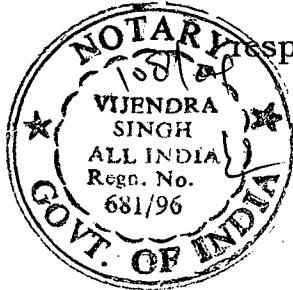
The Union of India & Ors.

..... Respondents

**WRITTEN STATEMENT**

I, Neera Sharma W/o Lalit Kumar Sharma aged about 48 years, resident of A-329, Sarita Vihar, New Delhi, do hereby solemnly affirm and declare as follows :-

1. That, I am working as Under Secretary and, as such, I am acquainted with the facts and circumstances of the present case and I am competent to swear this written statement on behalf of the respondent No.3 after being duly authorized.



Neera  
(नीरा शर्मा)  
(NEERA SHARMA)  
अवर सचिव/Under Secretary  
संघ लोक सेवा आयोग  
Union Public Service Commission  
नई दिल्ली/New Delhi

2. That, a copy of the original application has been served upon UPSC (Respondent No.3) and on going through the same I have understood the meaning and implication thereof.

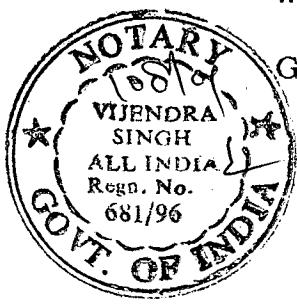
1 AUG 2009

Guwahati Bench  
गुवाहाटी न्यायपीठ

3. That save and except what has been specifically admitted in this written statement, the rest of the statements made in the original application may be deemed to have been denied by the executant and the applicant be put to strictest proof to substantiate each and every allegation.

4. That as regards the challenge made by the applicant to the Advertisement No.16, Item No.2, issued by the Union Public Service Commission, it is submitted that the administrative ministry i.e. Ministry of Mines, Government of India has withdrawn the proposal for recruitment of Mineralogist (Senior) and, as such, no further action is being taken by the Commission in respect of the post of Mineralogist (Senior) advertised vide Commission's Advertisement No.16, item No.2 dated 23/8/2008.

5. That I further beg to submit that in view of the withdrawal of the proposal by the Ministry of Mines, Government of India, no further action is being taken



*neera*  
(नीरा शर्मा)  
(NEERA SHARMA)  
अवर सचिव/Under Secretary  
संघ लोक सेवा आयोग  
Union Public Service Commission  
नई सिल्की/New Delhi

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25-3

by the Commission in respect of recruitment to the post of Mineralogist (Senior).

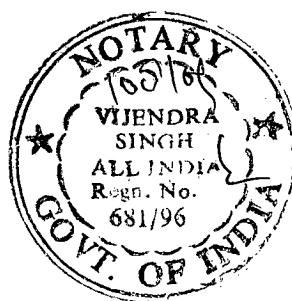
6. That in view of the fact stated hereinabove, the Application of the applicant has become infructuous so far as relief prayed for against the Respondent No. 3 (UPSC) and as such it is prayed that the applicant may not be granted the relief sought for by him and the original application may be summarily rejected in so far as the answering respondent is concerned.

7. That the statements made in paragraphs 1 to 6 are true to my information derived from records maintained in our office which I believe to be true, and the rest are my humble submission before this Hon'ble Tribunal.

*Neera*

DEPONENT

(नीरा शर्मा)  
(NEERA SHARMA)  
अवर सचिव/Under Secretary  
संघ लोक सेवा आयोग  
Union Public Service Commission  
क्रम संख्या/Regd. No. 681/96



(60)

**VERIFICATION**

I Neera Sharma W/o Lalit Kumar Sharma aged about 48 years, resident of A-329, Sarita Vihar, New Delhi, do hereby verify the contents of the statements made in paragraphs 1 to 7 of this written statement are true to the best of my knowledge and the rest are my humble submission before this Hon'ble Tribunal and I sign this verification on this 7<sup>th</sup> day of August, 2009 at New Delhi.

Central Administrative Tribunal  
केन्द्रीय प्रशासनिक न्यायालय

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Guwahati Bench



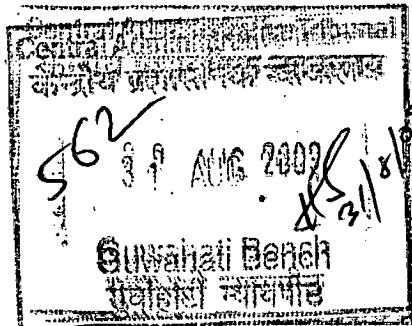
*Neera*  
**DEPONENT**

(नीरा शर्मा)  
(NEERA SHARMA)  
अवश्य सचिव/Under Secretary  
संघ लोक सेवा आयोग  
Union Public Service Commission  
क्रम संख्या/New Delhi

ATTESTED  
*Vijendra Singh*  
VIJENDRA SINGH  
Notary Public, Delhi (India)  
660, Patiala House, N. Delhi  
7 AUG 2009

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
GUWAHATI BENCH :: GUWAHATI



OA No. 12 of 2009

Dr. Dilip Ranjan Kanungo ..APPLICANT

- Vs -

Union of India & Ors. ..RESPONDENTS

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Filed by

Dilip K. Das  
31.08.09.  
Advocate

Revd  
31/8/09

(62)

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File No. 12/2009  
The Applicant  
Kanungo  
Held at Dis.  
21.08.09

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL::**  
**GUWAHATI BENCH :: GUWAHATI::**

**OA No. 12/2009.**

**BETWEEN**

Dr. Dillip Ranjan Kanungo,

**APPLICANT**

-Versus-

Union of India and Ors

**RESPONDENTS**

**R E J O I N D E R**

1. That a copy of written statement has been served upon the applicant. The applicant has gone through the same and understood the contents thereof. The statements which are specifically admitted herein below, other statements made in the written statement are categorically denied and the respondents are put to the strictest proof thereof.
2. That the applicant begs to state that the respondents failed in totality to apply their mind and in a very mechanical way filed the written statement. After receipt of the copy of the original application the respondents instead of filling a detailed written statement giving Para wise reply of the contentions raised by the applicant in the original application has chosen not to submit detail reply and has come up with the instant petition which can not be considered to be a written statement as same does not cover the basic grievance raised in the O.A. By implication it is an admission on the part of the respondents towards the other reliefs sought for by the applicant in the O.A. Therefore, the applicant prays before the Hon'ble Court to direct the respondents to file detail Para wise reply (if so advised) in the instant original application.

Dillip Ranjan Kanungo

31 AUG 2009

Guwahati Bench

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3. That before submitting the Para ~~wise~~ <sup>in reply to</sup> written statement filed by the respondents the applicant begs to place before the Hon'ble Court the details of the experience acquired by the applicant as enumerated in the Original Application.

3.1 That the applicant joined the Indian Bureau of Mines, Ministry of Mines, Government of India on 19.03.1998 as Junior Technical Assistant. The Indian Bureau of Mines (IBM) established in 1948, is a multi-disciplinary Government organization under the Department of Mines, Ministry of Mines, engaged in promotion of conservation, scientific development of mineral resources and protection of environment in mines other than coal, petroleum & natural gas, atomic minerals and minor minerals. It is an organization identical to the Geological Survey of India and both the organizations are under the deep and pervasive control under the Ministry of Mines, Govt. of India. The applicant while was serving in the Indian Bureau of Mines, pursuant to an advertisement dated 8-14 October' 2005 of the Union Public Service Commission, got selected as Mineralogist (Jr.) in the Geological Survey of India, Ministry of Mines and Minerals. The Director General, Geological Survey of India issued the order No. 1804 SP/A-19011 (6-DRK)2007/19A dated 01.06.07 offering the applicant the post of Mineralogist (Jr.) in the Office of the Deputy Director General, Geological Survey of India, NER, Shillong. It is stated that the post of Mineralogist (Jr.) is a Group- A post, Scientist B in the pay scale of Rs. 8,000-275-13,500. The applicant after the receipt of the offer letter submitted the technical resignation w.e.f. 10.08.07 making a prayer to allow him to retain lien in the post of Junior Technical Assistant in the Indian Bureau of Mines for a period of 2 (two) years enabling him to join the post of Mineralogist (Jr.) in the Geological Survey of India, Ministry of Mines. Accordingly, the Indian Bureau of Mines issued an order under No. A-20012T/(1087)/98-Admn. (NG).Vol-II dated 09.08.07 allowing the applicant to retain lien in the post of Junior Technical Assistant in the Indian Bureau of Mines for a period of 2 (two) years w.e.f. 11.08.07 further granting him the benefit of past service. It is stated that the Junior Technical Assistant under

Dillip Ranjan Kanungo

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গুৱাহাটী ন্যায়পাঠ

IBM and the Mineralogist (Jr.) under the GSI carries the same pay scale of Rs. 8000 - 13,500/-.

Copies of the order dated 01.06.07 and 09.08.07 is annexed herewith and marked as **ANNEXURE- R/1 and R/2.**

**3.2** That the applicant begs to state that in the year 2004 vide order dated 26.03.04 the applicant was selected and sent on deputation for undergoing training on fundamental and practical operation technique of Electron Probe Micro Analyzer (EPMA) at the BRGM Laboratory, Orleans, France w.e.f. 29.03.04 to 09.05.04. It is stated that the applicant has vast experience and knowledge in the field of Mineralogy and eligible in all respect for getting considered for promotion to the post of Mineralogist (Sr.) under the Geological Survey of India.

**3.3** That the applicant begs to state that he has served under the Indian Bureau of Mines, Ministry of Mines w.e.f. 19.03.98 to 10.08.07 i.e. about 10 years, in the post of Junior Technical Assistant carrying same set of pay scale and job responsibility like the Mineralogist (Jr.) under the Geological Survey of India. Thereafter, the applicant joined the GSI, Shillong as Mineralogist (Jr.) on deputation holding a lien of 2 (two) years in his parent organization i.e. Indian Bureau of Mines. Hence, the service rendered by the applicant in the Indian Bureau of Mines i.e. about 10 years has to be counted in calculating the minimum residency period for promotion to the post of Mineralogist (Sr.) under the respondents. The law is very clear that the service rendered by a deputationist holding lien in the parent department on an equivalent post in parent department before absorption in deputation department counts for seniority. Therefore, service rendered by the applicant in his parent department has to be counted while calculating his minimum residency period in consideration of his case for promotion to the post of Mineralogist (Sr.) under the respondents. The Apex Court in Sub-Inspector Rooplal and another -vs- Lt. Governor through chief Secretary, Delhi and others reported in (2000) 1 SCC 644 has settled the above law relating to deputation. Hence, the applicant has got the required eligibility to get considered

Dilip Ranjan Konungs

31 AUG 2009

Guwahati Bench  
গুৱাহাটী ন্যায়পীঠ

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for promotion to the 5 (five) vacant posts of Mineralogist (Sr.) under the respondents.

**3.4** That the applicant begs to state that after the recalling of the advertisement No. 16 dated 23-29, August 2008 by the UPSC there are 5 (five) posts of Mineralogist (Sr.) lying vacant under the respondents. As per the Recruitment Rule the post of Mineralogist (Sr.) is a promotional post and criterion is by promotion failing which by direct recruitment. On the other hand the recruitment rule does not provide for any reservation for promotees. In such a peculiar fact situation the respondents taking advantage of the defective recruitment rule are making attempts to fill up the posts of Mineralogist (Sr.) by the direct recruits in the event of non completion of qualifying service by the Junior Mineralogist (including the applicant), whereas taking into consideration the past service rendered by the applicant, he is qualified to hold the post of Mineralogist (Sr.) and well within the zone of consideration.

**4.** That with regard to the statements made in Para 1(b) of the written statement the applicant while denying the contentions made therein begs to state that the respondents failed to apply their mind in assessing the merit of the application pursuant to which the advertisement dated 23-29.08.08 has been recalled by the UPSC.

**5.** That with regard to the statements made in Para 2 and 3 of the written statement the deponent begs to state that these are matter of records.

**6.** That with regard to the statements made in Para 4 of the written statement the deponent while denying the contentions made therein begs to state that the respondents failed in totality to meet the grievance of the applicant. The respondents has chosen not to place their reply with regard to the amendment of the Recruitment Rule of 1969 and consideration of the case of the applicant for promotion to the post of Mineralogist (Sr.) in the 5(five) vacant posts. It is stated that the **Department of Personnel and Training** vide Office Memorandum No. AB-14017/12/87-Estt (RR) dated 18.03.1988 issued the "Guidelines for Framing/Amendment/Relaxation of Recruitment Rules". The aforesaid

Dilip Ranjan Kanungo

31 AUG 2009

Conciliation Bench

प्रतिवादी न्यायालय

guideline in Para 3.1.5 under the heading Review of Recruitment Rule provides that the recruitment rule should be reviewed once in 5 year with a view to effect such changes as are necessary to bring them in conformity with the changes position, including additions to or reductions in the strength of lower and higher posts. However, in the instant case in spite of several changes not a single amendment has been made in the recruitment rule since 1969. The applicant craves leave of the Hon'ble Court to produce to the said O.M. at the time of hearing of the case.

The applicant further begs to state that with regard to the relaxation in the qualifying service for promotion to the next higher grade the **Government of India, Department of Personnel and Training** issued the O.M. No. 2/41/97-PIC, dated 15.11.2000 in the name and style "Treatment of period of deputation/foreign service/leave, etc., towards the minimum residency period for promotion of Scientist, Group 'A' under Flexible Complementing Scheme". The said O.M. in Para 3 provides that the period spent on deputation/foreign service to another Scientific post, which helps a Scientist to acquire Scientific experience in a diverse set-up and the necessary field experience now made mandatory for promotion to Sr. Scientific posts, as well as the period of Study Leave/any other Leave taken for improving the academic accomplishments, shall count towards the minimum residency period necessarily required to be put in the lower grade for promotion to the next higher grade. Even other wise also the applicant being a Group- A Scientist in the pay scale of Rs. 8000- 275-13500/- [pre revised] is entitled for relaxation in the minimum residency period by counting his past service in the Indian Bureau of Mines for promotion to the post of Mineralogist (Sr.) in terms of the provisions contained in the aforesaid O.M.

A copy of the O.M. dated 15.11.2000 is annexed herewith and marked as **ANNEXURE- R/3**

7. In view of the aforesaid facts and consequence of changed circumstances of the case the present original application deserves to be allowed directing the respondents to promote the applicant to the post of Mineralogist (Sr.) holding him to be well within the zone of consideration.

Dr. Dilip Ranjan Kanungo

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Central Administrative Tribunal  
केन्द्रीय प्रशासनिक न्यायालय

31 AUG 2009

Guwahati Bench  
गुवाहाटी न्यायपीठ

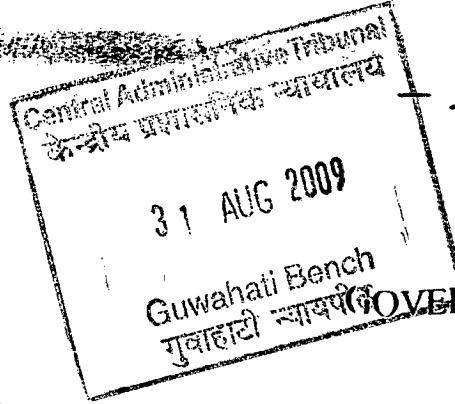
VERIFICATION

I, Sri Dr. Dillip Ranjan Kanungo, Son of Dasharathi Kanungo, Presently working as Junior Mineralogist, Office of the Deputy Director General, Geological Survey of India and permanent resident of Baruna, P.O- Talakusuma, Vill- Tyandakura, Dist- Kendrapara, Orissa- 754134, do hereby solemnly affirm and verify that the statements made in the accompanying application in paragraphs 1,2,3,3.2,3.3,3.4,4,5 are true to my knowledge, those made in paragraphs 3.1, 6 being matters of records are true to my information derived there from and the grounds urged are as per legal advice. I have not suppressed any material fact.

And I sign this verification on this the 31<sup>st</sup> day of August, 2009 at Guwahati.

Dillip Ranjan Kanungo

APPLICANT



7-

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ANNEXURE - R/1  
J/11  
68)Speed Post with AD

No...../A-19011(6-DRK)/2007/19A

Dated: 11-06-07 May, 2007

From:  
The Director General  
Geological Survey of India  
27, J. L. Nehru Road  
Kolkata-700 016.

Shri Dillip Ranjan Kanungo  
Quarters No. 60, New Type-II, D-Block,  
C.P.W.D. Colony, North Telenkhadi Road.  
Civil Lines, Maharashtra,  
Nagpur - 440 001.

Subject: Recruitment to the post of Mineralogist(Jr.)  
in Geological Survey of India.

\*\*\*\*\*

On the acceptance of the recommendations of the Union Public Service Commission by the President of India, you are hereby offered temporary appointment to the post of Mineralogist(Jr.) (Group "A" Gazetted post) in the scale of Pay of Rs. 8,000-275-13,500 and usual allowances as admissible to Central Government employees, subject to following terms & conditions.

#### TERMS AND CONDITIONS

1. The appointment of the candidates who are not already in Government service will be made on the minimum of the scale of pay of Rs. 8,000-13,500/- plus usual allowances as admissible to the Government employees. The pay of the candidates, who are in Government service and are appointed on the basis of the UPSC recommendation, will be fixed according to the normal rules including FR 22-B.
2. Appointment carries with it liability to serve in any part of India or outside.
3. You will have to remain on Probation for two years in the first instance from the date of your appointment as Mineralogist(Jr.) in the Geological Survey of India. Retention in the post for further period will depend on assessment of your work during probation period. This period may, however, be extended or modified at the discretion of the Government of India.
4. You are requested to produce your original Secondary School Certificate and other educational certificates at the time of joining so as to enable this department to verify your date of birth and educational qualifications.

Contd....p2

Affixed

Hab.

Advocate'

True copy attested  
M. Mohanty  
26.8.07

(Dr. M. Mohanty)  
GEOLOGIST (SR.)  
Geological Survey of India

5. You will have to take an oath of allegiance to the Constitutions of India in the prescribed form.

6. You will have to give a declaration of your marriage in the prescribed form and in the event of your having more than one wife living the appointment will be subject to your being exempted from the enforcement of the requirement in this behalf.

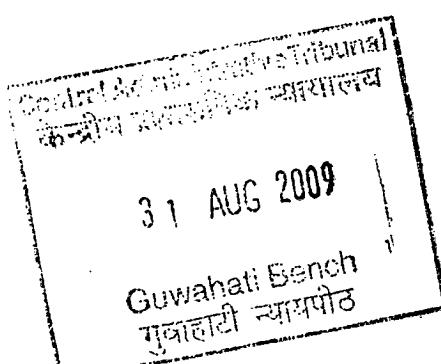
7. You will have to give a declaration of your property.

8. Your services may be terminated as follows :-

- By Government without notice during the probationary period
- At any time except during the probationary period one calendar month's notice in writing given to you by Government if in the opinion of the Government you prove unsuitable for the efficient performance of your duties during service
- By Government without previous notice if Government is satisfied on medical evidence that you are unfit or are likely for considerable period to continue unfit for the discharge of duties, provided always that the decision of the Government that you are likely to continue unfit shall be conclusively binding on you.
- By Government or their officers having proper authority without any previous notice if you are found to be guilty of any intemperance or other misconduct of any breach of non-performance of any of the provisions of your conduct with the Government of any rules pertaining to the breach of the public Service to which you may belong.
- By 3 months notice in writing given at any time either by you to the Government or their authorized officers to you without cause assigned. Provided always that the Government may in lieu of any notice herein provided for, give you a sum equivalent to the amount of your pay for three months

9. No traveling allowance will be allowed for joining the appointment unless it is otherwise admissible under the rules.

10. The appointment of candidates who belong to Scheduled Caste/Scheduled Tribe community will be subject to giving to a declaration that in case of change in his religion he would bring the change thereof to the notice of his Ministry through the Director General, Geological Survey of India.



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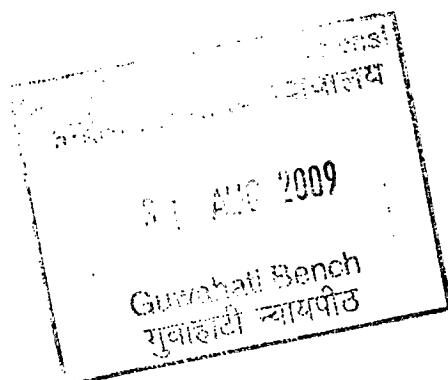
True Copy attested -

M.M. 28.8.07

11. If any declaration given or information furnished by you proved to be false or if you are found to have willfully suppressed any material information, you will be liable to removal from service and such other action as Government may deem necessary.
12. The terms and conditions of service and leave and pensions are those as described in the Fundamental Rules and Civil Services Regulations respectively, subject to such modifications as may be made by Government from time to time. The Government of India has however decided to introduce a new pension system on defined contribution basis and constituted an Interim Pension and Regulatory and Development Authority (PFRDA), the system would be mandatory for new recruits to the Central Government service w.e.f. 1.1.04. The monthly contribution would be 10% of the salary and D.A. to be paid by the employee and matched by the Central Government subject to the modification as may be made by the Central Government from time to time.

If you are willing to accept the appointment on above terms and conditions, you may intimate your willingness within one month from the date of issue of this offer and report for duty to the Dy. Director General, Geological Survey of India, N.E.R., "Zorem" Nongrim Hills, Shillong - 793 003 within a period not exceeding 3(three) months, failing which the offer will lapse.

*S. Chattopadhyay*  
31/07/07  
( S. Chattopadhyay )  
Administrative Officer Gr.II  
for Director General  
Geological Survey of India



*True copy attached*  
M. M.  
28-8-07

Government of India  
 Ministry of Mines  
Indian Bureau of Mines

No.A-20012T/(1087)/98-Admn.(NG).Vol-II

Nagpur, dt. 9/8/07

Office Order No. 212

Consequent upon his selection by Union Public Service Commission to the post of Mineralogist(Junior) and the issue of offer of appointment by the Geological Survey of India vide their letter No. 1804 SP/A-19011(6-DRK)/2007/19A dt. 1.6.07, the competent authority has accepted the technical resignation tendered by Dr. D.R.Kanungo w.e.f. 10.8.07(A/N) to enable him to take-up the new assignment. He may be released in the afternoon of 10.8.07 by the Head of Office(Ore Dressing), IBM, Nagpur.

Dr. D. R. Kanungo is permitted to retain lien in the post of Junior Technical Assistant(OD) in the Indian Bureau of Mines for a period of 2 years w.e.f. 11.8.07 in accordance with Government of India's order no. (2)(2) under F.R. 13. He is also allowed the benefits of past service under Rule 26(2) of CCS(Pension) Rules, 1972.

2009  
 (K.K.Sahu)  
 Sr. Administrative Officer

Copy to:

1. The CODO, IBM, Nagpur. *संचालन बैच*

2. The Head of Office(OD), IBM, Nagpur w.r.t. his U.O. letter No.20012(255)/98-OD dt. 6.8.07. He is requested to obtain Demand/No Demand position from all the concerned and intimate final position latest by 25.8.07.

3. The Pay and Accounts Officer, IBM, Nagpur.

4. The Sr.AO(Bgt), IBM, Nagpur.

5. The AAO(A/Cs), IBM, Nagpur.

6. The Chief Vigilance Officer, IBM, Nagpur.

7. The Recruitment Cell/Confidential Cell, IBM, Nagpur.

8. The Director General, Geological Survey of India, 27, J.L. Nehru Road, Kolkata-700016 w.r.t. their aforesaid letter dt. 1.6.07 for information.

9. Service Book.

10. Dr. D.R. Kanungo, JTA(OD), IBM, Nagpur.

*Attas*

*Hab.*

*Advocate*

*9/8/07*  
 (K.K.Sahu)  
 Sr. Administrative Officer

Sl. No.	Name of Ministry / Department	Short title of the Recruitment Rules / Instructions
4.	Ministry of Environment, Forests and Wild Life	The Department of Environment, Forests and Wild Life Scientific Group 'A' Posts Rules, 1987.
5.	Ministry of Non-Conventional Energy Sources	The Department of Non-Conventional Energy Sources Group 'A' Gazetted Posts (Non-Ministerial, Scientific and Technical) Rules, 1988.
6.	Department of Ocean Development	The Department of Ocean Development Recruitment (Group 'A' posts) Rules, 1996.

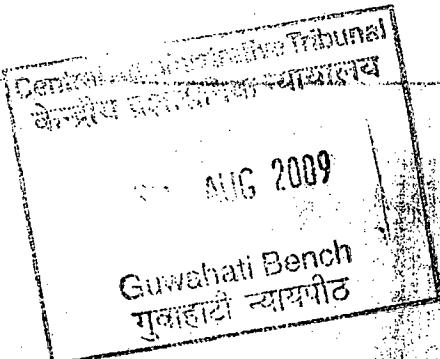
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G.I., Dept. of Per. & Trg., O.M. No. 2/41/97-PIC,  
dated the 15th November, 2000

**Treatment of period of deputation / foreign service/leave, etc.,  
towards the minimum residency period for promotion of  
Scientists, Group 'A' under FCS**

The Flexible Complementing Scheme applicable to Scientists, Group 'A' in identified Scientific Ministries / Departments / Organizations provides for promotion of Scientists to the next higher grade on *in situ* basis without linkage to availability of vacancies on completion of the minimum prescribed residency period in the lower grade subject to acquiring the residency linked assessment norms. Earlier, there was a lack of uniformity in operation of Flexible Complementing Scheme in various Ministries / Departments / Organizations in various matters. The issue was examined in detail by the Fifth Central Pay Commission which recommended a modified Flexible Complementing Scheme with the purpose of rationalizing and restricting the scope of FCS and also to bring a uniformity in the operation of the Scheme in identified Ministries/Departments / Organizations in matters such as designation of posts, scales operated under the Scheme, minimum residency period at various levels, assessment / screening in procedures, eligibility qualifications, etc. These recommendations were examined by the Government and were accepted with certain modifications *vide* DoP&T, OM, dated 9-11-1998. An Umbrella Notification was also issued on the same date to amend certain provisions of the relevant Recruitment Rules with immediate effect to bring them in conformity with the decisions taken by the Government.

2. However, a lack of uniformity still persists in the matter of treatment of period spent on foreign service / deputation, study leave, and other kinds of leave, including leave on medical grounds, EOL, etc., towards the minimum residency period required to be necessarily put in by a Scientist in



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the existing grade for promotion to the next higher grade. It has been considered that a uniform approach in this regard would be highly desirable.

✓3. The matter has been considered in all its aspects. It has been decided in consultation with the Ministry of Science & Technology that the period spent on deputation/foreign service to another Scientific post, which helps a Scientist to acquire Scientific experience in a diverse set-up and the necessary field experience now made mandatory for promotion to Sr. Scientific posts, as well as the period of Study Leave / any other Leave taken for improving the academic accomplishments, shall count towards the minimum residency period necessarily required to be put in the lower grade for promotion to the next higher grade. However, the period spent on députation / foreign service to a non-scientific post and the period of leave including leave on medical grounds, EOL, etc., availed on personal grounds shall not count towards the minimum residency period.

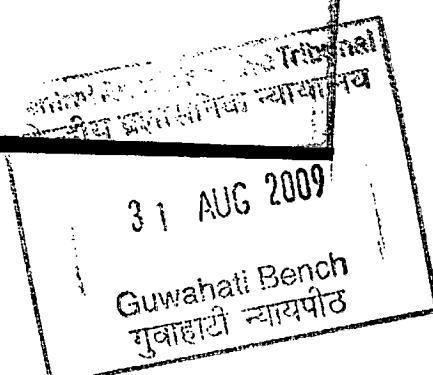
4. All the Scientific Ministries / Departments / Organizations, where Flexible Complementing Scheme for Group 'A' Scientists is in operation, are advised to take note of the above decision for implementation.

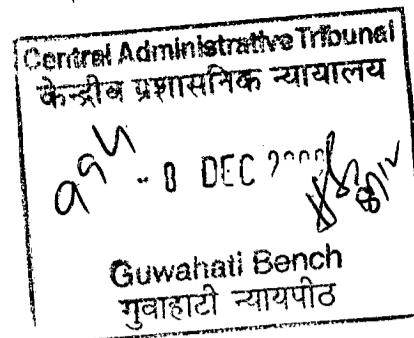
*Modification.*— The question whether period of maternity leave and other kinds of leave sanctioned in continuation thereof to women Scientists and Earned Leave, Leave on Medical Grounds, etc., sanctioned to scientists shall be taken into account while computing the minimum residency period has been further examined in this Department in the light of clarifications sought by the Scientific Ministries / Departments in this regard and it has been decided in partial medication of this Department's O.M. No. 2/41/97-PIC, dated 15-11-2000 that:

- (i) Maternity Leave sanctioned as per Leave Rules shall be treated as duty while counting the minimum residency period for promotions under FCS;
- (ii) Leave of a maximum period of one year sanctioned in continuation of Maternity Leave as per Leave Rules may also be treated on par with Maternity Leave and this period may consequently be taken into account while counting the minimum residency period;
- (iii) Earned Leave sanctioned for a period not exceeding 180 days at a time (the ceiling under Leave Rules) as per Leave Rules shall also be taken into account while computing minimum residency period;
- (iv) So far as the remaining kinds of leave such as EOL, Leave on Medical Grounds, etc., are concerned, the provisions contained in this Department's instructions of 15-11-2000 will continue.

3. These instructions will take effect from the date of issue of these orders. Pending cases may also be decided based on these instructions but past cases already decided may not be re-opened.

[ G.I., Dept. of Per. & Trg., O.M. No. AB-14017/38/2003-Estt. (RR), dated the 13th August, 2003.]





1/1  
Khlainbor Kharmalki  
(K. Kharmalki)  
Senior Administrative Officer  
And  
Head of Office  
GSI, NER, Shillong-14  
20  
Mr. M. K. Ahmad - Cau/2

**BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**GUWAHATI BENCH : GUWAHATI**

**IN THE MATTER OF :**

Original Application No. 12/2009

Shri Dilip Ranjan Kanango

----- Applicant

-- Vrs --

Union of India and others

----- Respondents

-- AND --

**IN THE MATTER OF :**

Reply submitted by the respondents to the rejoinder  
filed by the applicant.

Received copy  
H. K. Ahmad  
3.12.08

**(Reply statement on behalf of Respondents)**

1. That I, Shri Khlainbor Kharmalki, Sr. Administrative Officer & Head of Office, Geological Survey of India, North Eastern Region, Shillong - 793 003 and Respondents No. 2 in the above case and I have gone through a copy of the rejoinder served on me and have understood the contents thereof. Save and except whatever is specifically admitted in the reply, the contentions and statements made in the rejoinder may be deemed to have been denied. I am competent and authorized to file the reply on behalf of all the respondents.

## *Khania* sp. nov. 2

## **Senior Administrative Officer ( K. Kharmalki)**

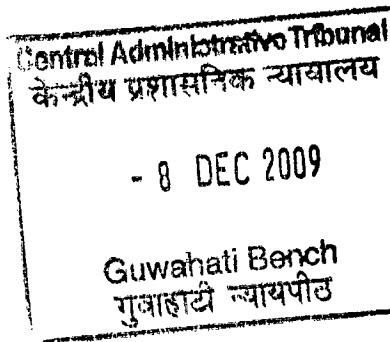
And  
Head of Office  
GSI, NER, Shillong-14

2. That with regards to para 1, 2 & 3 of the Rejoinder, the respondents beg to state that these are matter of records.

3. That with regards to para 3.1 of the Rejoinder the respondents beg to state that there is no controversy about holding the post of Junior Technical Assistant (JTA) in Indian Bureau of Mines (IBM) and the service rendered by the applicant there or so on vis-à-vis both the department i.e. Indian Bureau of Mines (IBM) and Geological Survey of India (GSI) under the Ministry of Mines. It is also observed from the copy of the office order dated 09.08.2007 issued by the Sr. Administrative Officer, Indian Bureau of Mines (IBM) (placed as Annexure R/2 of the rejoinder) that the applicant was permitted to retain lien in the post of Junior Technical Assistant (OD) in the Indian Bureau of Mines (IBM) for a period of two years w.e.f. 11.08.2007 (AN) by accepting his technical resignation w.e.f. 10.08.2007 (AN) vis-à-vis allowed the benefits of past service. The pre-revised scale of pay for the post of Mineralogist (Jr.) was Rs. 8000-13,500/- but the scale of pay of Junior Technical Assistant in Indian Bureau of Mines (IBM) is not known.

4. That with regards to para 3.2 of the Rejoinder the respondents beg to state that experience gathered by the applicant in the year 2004 which he claimed eligible in all respect for getting considered for promotion to the post of Mineralogist (Sr.) under Geological Survey of India when he was not an employee of Geological Survey of India. There is a specific norm for promotion based on the Recruitment Rules which should be followed. When a person was not in the department, it is not known how he claims that his vast experience and knowledge gathered before entering in Geological Survey of India should be considered for promotion to the post of Mineralogist (Sr.).

5. That with regards to para 3.3 of the Rejoinder the respondents beg to state that the job responsibility in the post of Junior Technical



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(K. Kharmalki)

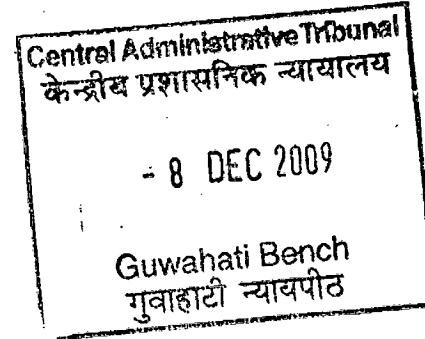
Senior Administrative Officer  
And

Head of Office

GSI, NER, Shillong-14  
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Assistant in Indian Bureau of Mines (IBM) which the applicant hold was like the Mineralogist (Jr.) in Geological Survey of India or not, is not known. The post of Mineralogist (Jr.) in Geological Survey of India has its own job responsibility and the Recruitment Rules. It is not a fact that the applicant joined Geological Survey of India as Mineralogist (Jr.) on deputation. He was appointed against Direct Recruitment quota on the recommendation of UPSC. The position itself clear from the Annexure-R/1 submitted by the applicant i.e. copy of offer of appointment. As per existing Recruitment Rules, the post of Mineralogist (Sr.) in Geological Survey of India is to be filled up 100% by promotion from the feeder grade of Mineralogist (Jr.) with 5 years service in the grade rendered after appointment thereto on a regular basis failing which by Direct Recruitment. Thus a candidate should render 5 years regular service in the grade of Mineralogist (Jr.) to become eligible for promotion to the post of Mineralogist (Sr.) subject to availability of promotional vacancies and fulfillment of other necessary formalities as per Rules. Thus, there is no scope for counting of his past service rendered in Indian Bureau of Mines for about 10 years towards calculating the minimum residency period for promotion to the post of Mineralogist (Sr.) in Geological Survey of India.

6. That with regards to para 3.4 of the Rejoinder the respondents beg to state that the candidates in the grade of Mineralogist (Jr.) have been appointed in the year 2007 and as such they will complete the residency period as on 01.01.2013 as per Rules. Since there is no eligible candidate in the feeder grade of Mineralogist (Jr.) for promotion to the post of Mineralogist (Sr.) the vacancies for the post of Mineralogist (Sr.) were notified for filling up by Direct Recruitment under failing which clause of Recruitment Rules. Keeping in view the functional requirement of the Department, it is not possible to keep the posts unfilled for a long period till the officers in the feeder grade becomes eligible for promotion. Thus, the action taken by the



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(K. Khamalki)

Senior Administrative Officer  
And

Head of Office  
GSI, NER, Shillong-14  
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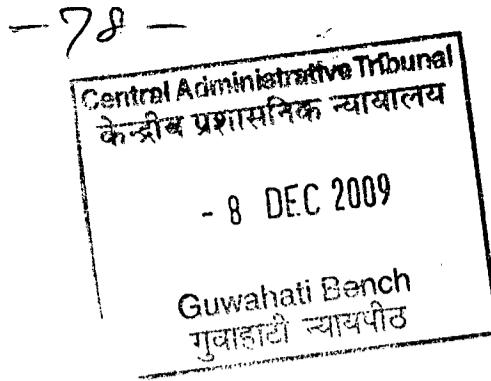
department for filling up of the post of Mineralogist (Sr. ) by Direct Recruitment cases was in order and question for counting of past service rendered in Indian Bureau of Mines by the applicant towards residency period for promotion to the post of Mineralogist (Sr. ) does not arise in any way.

7. That with regards to para 4 of the Rejoinder the respondents beg to state that regarding contention of the applicant about recalling by the UPSC, it is stated that the UPSC has been request by the Ministry of Mines vide D.O. letter dated 10.02.2009 (Annexure-R-1 of the compliance report by way of miscellaneous application filed by the department before the Hon'ble Central Administrative Tribunal, Guwahati such on 29.07.2009 pertains to Original Application No. 12/2009) not to process the recruitment action of Geophysicist Instrumentation (Jr.), Mineralogist (Sr. ) and Mineralogist (Jr.) pending a final decision on the issue of merger and relevance of these streams.

8. That with regards to para 5 of the Rejoinder the respondents beg to offer no comments.

9. That with regards to para 6 of the Rejoinder the respondents beg to state that action based on the existing Recruitment Rules has been processed.

It has already been stated that the applicant was appointed as direct recruit in Geological Survey of India vide para 3.3 above and his statement in the said para that he joined Geological Survey of India, Shillong as Mineralogist (Jr.) on deputation is not correct. The order dated 15.11.2000 placed at R/3 of the Rejoinder is not related with this case. In view of the position stated in para 3.4 above, question for counting of past service rendered in Indian Bureau of Mines for promotion to the post of Mineralogist (Sr.) does not arise.



*Kharmalki*  
(K. Kharmalki)

Senior Administrative Officer  
And

Head of Office  
GSI, NER, Shillong-14

10. That with regards to para 7 of the Rejoinder the respondents beg to state that the case of promotion to the post of Mineralogist (Sr.) can only be considered on completion of residency period of 5 years in the grade of Mineralogist (Jr.) subject to availability of promotional vacancies and other formalities as per rules.

11. That the humble answering respondent begs to submit that the instant rejoinder has no merit at all and is liable to be dismissed as respondents are duty bound to exercise its power under the rules and regulation of the Government of India.

12. That this reply statement is made bonafide and for the ends of justice and equity.

Under the above facts and circumstances your Lordship would be pleased to accept this reply statement and after perusing/x-raying the matter further be pleased to drop the rejoinder/O.A and/or pass such order/orders as your Lordship may deem fit & proper.

-- AND --

For this act of kindness your humble petitioners/Respondents shall every pray.

Central Administrative Tribunal  
केन्द्रीय प्रशासनिक न्यायालय

- 8 DEC 2009

Guwahati Bench  
गुवाहाटी न्यायपीठ

as

VERIFICATION

I, Shri Khlainbor Kharmalki, Son of (L) L.S. Sawkmie , aged about 54 years , resident of Malki, Shillong- 793001 working as Sr. Administrative Officer & Head of Office, Geological Survey of India, North Eastern Region, Shillong, , duly authorised and competent to sign this verification, do hereby solemnly affirm and state that the statements made in the Paragraphs 3 & 10 of the reply statement are true to my knowledge and belief; those made in paragraphs 2 are being matters of records of the case derived therefrom which I believe to be true and rests are humble submission before this Hon'ble Tribunal.

I have not suppressed any material facts.

And I sign this verification on this 8th day of December, 2009 at Guwahati.

*Khlainbor Kharmalki*

SIGNATURE  
( K. Kharmalki)  
Senior Administrative Officer  
And  
Head of Office  
GSI, NER, Shillong-14